BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEWDELHI

OA NO. 606 OF 2018

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues.

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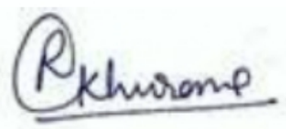
Date:

Filed By:



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEWDELHI

OA NO. 606 OF 2018

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues.

STATUS REPORT ON BEHALF OF STATE OF HARYANA IN COMPLIANCE OF ORDER DATED 18.12.2025 PASSED BY THIS HON'BLE TRIBUNAL.

MOST RESPECTFULLY SHOWETH:

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I, Anurag Rastogi, IAS, Chief Secretary to Govt. of Haryana, do hereby solemnly affirm and state as under:-

1. That by way of present Original Application, this Hon'ble Tribunal is considering the state-wise issue of processing/treatment of solid waste and liquid waste generated in the respective States.

2. That the Haryana State Pollution Control Board has been nominated as Nodal Agency to procure the relevant information from all concerned agencies/entities/departments and compile the same for submission before this Hon'ble Tribunal.

3. That the information/data with regard to the solid waste management and the liquid waste management was examined and considered in a meeting held by the deponent on 09.04.2026 with the Administrative Secretary, Urban Local Bodies, Director of Urban Local Bodies Department, Director Rural Development Department and Officer of the Haryana State Pollution Control Board. In the light of discussion and examination held in the said meeting, updated information has been furnished by the Directorate of ULB, Rural Development Department and Haryana SPCB as mentioned in the succeeding paragraph.

4. That information w.r.t. solid waste management in Urban area has been received from the Directorate of Urban Local Bodies, Haryana vide letter dated 19.05.2026 and the same is annexed herewith as Annexure-R/1.

5. That the information w.r.t. solid waste management in rural area has been received from the Rural Development Department, Haryana vide Memo dated 12.05.2026 & 19.05.2026 and the same is annexed herewith as Annexure-R/2.

6. That the Haryana State Pollution Control Board has obtained information w.r.t. management of liquid waste from concerned departments/agencies. The data of liquid waste management compiled by the Haryana State Pollution Control Board and the same is annexed herewith as Annexure-R/3.

7. That the State of Haryana endeavours that solid waste management and liquid waste management is done with utmost sincerity and directions passed by this Hon'ble Tribunal be complied with in letter and spirit.

In view of the submissions made herein above, it is humbly prayed that present status report for the period from July, 2025 to December, 2025 may kindly be accepted and taken on record by this Hon'ble Tribunal. It is undertaken to comply with further directions as passed by this Hon'ble Tribunal.

Deponent

Verification

Verified on day of May, 2026 that contents of para no.1 to 7 of the above status report are true and correct to my knowledge and information derived from the official record. No part of it is false and nothing has been concealed therefrom.

Deponent

GOVT. OF HARYANA NOTARY

Certified that the above was declare soleman affirmatic before me at Karnal by the dep nt who was identified by Sh.....

Notary Public, KARNAL (INDIA)

21.5.2026

Annexure-R/1

शहरी स्थानीय निकाय निदेशालय हरियाणा

DIRECTORATE OF URBAN LOCAL BODIES HARYANA

To,

Member Secretary,
Haryana State Pollution Control Board,
Panchkula.
Email: hspcbsolidwaste@gmail.com

Letter No: DULB/SNT-II/2026/134
Dated: 19.05.2026

Subject: - Half Yearly Report for the period July-December, 2025 in compliance of the directions issued by Hon'ble NGT in OA No. 606 of 2018.

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Reference: Your Office letter HSPCB/SWM/2026/390-393 dated 04.05.2026.

On the subject cited above.

2. A meeting was held on 09.04.2026 under the chairmanship of Worthy Chief Secretary, Haryana in compliance of the directions passed by Hon'ble NGT in OA No. 606 of 2018 on 18.12.2025. During the meeting, it was decided that Urban Local Bodies Department will submit the revised report to HSPCB after attending the observations made by Hon'ble NGT vide its order dated 18.12.2025.

3. On the basis of inputs received from municipalities and observation of Hon'ble NGT, the revised report on Solid Waste Management has been prepared & attached herewith for your kind information and further necessary action please

DA: Compliance Report.

Rakesh Joon
19-5-26

(Rakesh Joon)
Sub Divisional Engineer-II,
for Director, Urban Local Bodies,
Haryana, Panchkula.

CC:

1. PS/C&S-ULB
2. PA/MD-SBM (U)
3. PA/DULB
4. PA/JD(Admin)

Half Yearly Compliance Report of Urban Local Bodies Department for the Period July 2025 to Dec 2025 in respect of Orders issued by Hon'ble NGT in O.A. 606/2018 from time to time

1. Hon'ble NGT vide its order dated 20.04.2023 has directed to submit half yearly progress report from time to time in respect of Solid Waste Management and Liquid Waste Management.
2. In addition to this, Hon'ble NGT vide order dated 21.08.2025 issued some formats for all the stockholders for disclosing the information regarding Solid Waste Management and Liquid Waste Management in the state.
3. The matter was heard on 18.12.2025 and Hon'ble NGT has made some observations on the report submitted upto June 2025.
4. The observations of Hon'ble NGT have been considered by ULB Department and half yearly report for the period of July 2025 to Dec 2025 was sought from all municipalities and compiled. The compiled report in the prescribed formats of Hon'ble NGT is attached as Annexure-1.
5. In addition to this, the point wise reply of observations raised by Hon'ble NGT during its order dated 18.12.2025 is as under:

    - Observation: 01

      It has been disclosed that out of 6,351 TPD of waste generation 6,332,7 TPD is collected and transported and only 19 TPD remains un-collected. After examining data of 87 ULBs, we find very less quantity of waste remains un-collected in ULBs like Faridabad, Pataudi Mandi and Siwan and such disclosures raises doubts on correction of data disclosed. No details of daily waste collection, treatment and its final disposal have been provided. Though 100% waste collection and its processing is indicated but no data regarding the process such as composition, RDF, inerts, plastic waste disposal etc. has been provided.

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Reply of Observation No 01 :

It is submitted that total waste generation in all ULBs of Haryana State during the period July 2025 - December 2025 is 6927.18 TPD and same has been collected on the daily basis. There is no gap in the waste generation and waste collection and transportation as mentioned in Annexure-1(A). Total 4896 nos. of vehicles have been deployed by Municipalities for collection and transportation of daily generated waste. Details of vehicles are given in Annexure-1(E).

In addition of this, the detail of waste collection and its processing such as Compositing, RDF, Inserts, Thermal Processing, Plastic Waste disposal etc. has been provided in Annexure-1(B) (7.1 Composting, 7.2 Refused Derived Fuel, 7.3 Waste to Energy Thermal / Methanation Route, 7.4 Other Processing).

- *Observation No. 02:*

Out of 87 ULBs only Siwan, Faridabad, Gurugram, Manesar, Barwala and Hansi are showing gaps (990 TPD) whereas, remaining 81 ULBs are stated to be having Zero gap in waste processing. The details of its processing for achieving 100% may be indicated.

Reply of Observation No. 02:

The detail of the waste generation and waste processing is attached as Annexure-1(C). There is gap of 3055 TPD in the waste generated vs processed. As on 31.12.2025, 32 municipalities have this gap and list of these municipalities is attached as Annexure-1(I). Haryana has adopted the practice to allot the work of processing of daily generated waste for a period of 10 years in one go. After 31.12.2025, the work of processing

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of daily generated waste has been allotted in Sohna, Tauru, Bawal, Dharuhera, Rewari, Meham and Sampla. The process of allotment of tenders in other municipalities for processing of daily generated waste is in advance stage.

The detail of users using the end products like Compost & RDF and timelines to overcome the gap has also been mentioned in the Annexure- 1(C).

- *Observation No. 03:*

  We find data on legacy has not been properly disclosed. Already accumulated legacy waste and daily addition of fresh legacy waste (being created on account of not processing of daily waste) are not explained. The fourth and fifth column on page 3511 are not the factual status in terms of daily addition of legacy waste. Details of Legacy waste that are existing ULB wise and the remediation of the legacy waste with timelines be provided. The area recovered after remediation of the site with geo codes be also provided.

- Reply of Observation No. 03:

  Around 2022, there was about 106.06 lakhs MT of legacy waste accumulated at 75 sites in different municipalities across the State. About 82 lakh MT of waste has been processed resulting into reclamation of 176 acres of land.

  The data regarding the already accumulated legacy waste on 01.07.2025 and daily addition of fresh waste as legacy waste (being created on account of non-processing of fresh waste) has been provided in Annexure-1(D). As per Annexure-1(D), the quantity of legacy waste on 01.07.2025 was 34.60 lakh MT and quantity of daily generated waste which is not processed on

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daily basis and become legacy waste during this period is 5.62 lakh MT.

During this period, 10.82 lakh MT of legacy waste has been treated and the balance legacy waste on 31.12.2025 is 29.40 lakh MT (including unprocessed fresh waste added on daily basis).

In addition to this, legacy waste at 14 no. of sites has been treated completely resulting into reclamation of 40.7 acres of land during this period. The details of land reclaimed at these 14 sites is given below:

Sr. No.	Name of MC	Area of land reclaimed (in Acres)
1.	Pataudi Mandi	2.5
2.	Uklana Mandi	1.5
3.	Bahadurgarh	4
4.	Cheeka	2.5
5.	Kaithal	1
6.	Taraori	1
7.	Punhana	1
8.	Rohtak	18
9.	Kalanwali	0.5
10.	Mandi Dabwali	4.5
11.	Rania	0.5
12.	Gohana	1.5
13.	Kharkhoda	0.5
14.	Kundli	1.7
	Total	40.7

The municipality wise detail of legacy waste available on 31.12.2025 and time lines to remediate the whole legacy waste is given in Annexure-1(D).

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As on 31.12.2025, 13.81 lakh MT of legacy waste was available at Bandhwari Site situated on Gurugram-Faridabad Road. Municipal Corporation-Gurugram has awarded the work of complete remediation of this legacy waste on 30.01.2026. All other MCs have also awarded the work of treatment of legacy waste.

Haryana is expected to be Legacy Free State by February, 2027.

- *Observation No. 04:*

The Ring-Fenced amount of Rs. 1124.64 Crores for solid and sewage management was required to be set aside and was to be kept in separate account.

Reply of Observation No. 04:

Vide order dated 20.04.2023, Hon'ble NGT directed the State of Haryana to set apart Rs. 1124.64 Crore in Ring-fenced account for Solid & Sewage management and such funds be kept as *non-lapsable*.

The department of Urban Local Bodies, Haryana has ensured adequate financial provisioning to tackle management of daily generated Municipal Waste and remediation of Legacy Waste activities. Therefore, it was felt that creation of a separate ring-fenced account for the said purpose may not be required at this stage.

Urban Local Bodies Department has made the required expenditure on the various sanitation activities like Door-to-Door *collection, transportation and processing of MSW,* Processing of Legacy waste, Road Sweeping work etc. The year wise expenditure made by Urban Local Bodies department on the various sanitation activities is as follows:

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Sr. No.	Financial Year	Expenditure (in Lakhs)
1.	2023-24	64417.94
2.	2024-25	75595.15
3.	2025-26	61947.64
	Total	201960.73

The municipality wise and year wise detail of expenditure made by respective municipalities is attached as Annexure-1(F).

In addition to this, Urban Local Bodies Department and Municipalities have sufficient funds to tackle the various sanitation activities in the coming years and there is no scarcity of funds in Urban Local Bodies Department in respect to dealt with Municipal Solid waste. So, opening of ring-fenced account for Urban Local Bodies Department to tackle Municipal Solid Waste is not required.

Moreover, SNA SPARSH mode has been implemented and during the 2nd and 3rd meeting of State Level Technical Committee constituted under SBM 2.0 (Urban), Rs. 118.04 Crore have been allocated for prccessing of legacy waste in FY 2026-27. The minutes of meeting is attached as Annexure-1(G).

- *Observation No. 05:*

Atleast three major cities and three major towns in the State *and atleast three Panchayats in every District may be notified on the website within two weeks from today as model cities/ towns/ villages which will be made fully compliant within next six months.*

The remaining cities, towns and Village Panchayats of the State *may be made fully compliant in respect of environmental norms within one year.*

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Reply of Observation No. 05:

Urban Local Bodies Department has already notified 7 towns namely Karnal, Rohtak, Panipat, Thanesar, Fatehabad, Jind and Panchkula, as Model Cities/Towns and these are made fully compliant with Solid Waste Management Rules, Plastic Waste Management Rules and Bio-Medical Waste Management Rules. The copy of notification is attached as Annexure-1(H). The notification has also been uploaded on the web-site of department i.e. ulbharyana.gov.in.

6. The above report along with Annexure-1 is submitted for kind information and further necessary action.

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Annexure-1

Annexures of Half Yearly Report from July to December 2025 in OA 606 of 2018

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Annexure - A									
Solid Waste Management in the State									
Sr. No	District	(1) Name of ULB	(2) Waste Generation (TPD)	(3) Composition of Waste			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final Destination of Transported Waste
				Biodegradable (TPD)	Dry / Recyclable (TPD)	Inert (TPD)			
1	Ambala	Ambala	158.00	91.50	61.70	4.80	158.00	158.00	SWM Plant, Village Patvi, Ambala
2		Ambala Sadar	111.00	59.00	44.00	8.00	111.00	111.00	SWM Plant, Village Patvi, Ambala
3		Barara	12.28	6.76	4.91	0.61	12.28	12.28	SWM Plant, Village Patvi, Ambala
4		Naraingarh	18.93	10.30	8.40	0.23	18.93	18.93	SWM Plant, Village Patvi, Ambala
5	Bhiwani	Bawani Khera	10.00	5.50	4.00	0.50	10.00	10.00	SWM Cluster Processing Site, Dadri Road, Bhiwani
6		Bhiwani	145.00	87.00	53.65	4.35	145.00	145.00	SWM Cluster Processing Site, Dadri Road, Bhiwani
7		Loharu	9.60	5.28	3.84	0.48	9.60	9.60	SWM Cluster Processing Site, Dadri Road, Bhiwani
8		Siwani	10.00	5.50	4.00	0.50	10.00	10.00	SWM Cluster Processing Site, Dadri Road, Bhiwani
9	Charkhi Dadri	Charkhi Dadri	35.00	19.25	14.00	1.75	35.00	35.00	SWM Cluster Processing Site, Dadri Road, Bhiwani
10	Faridabad	Faridabad	1000.00	440.00	550.00	10.00	1000.00	1000.00	1) SWM Processing Plant, PartapGarh Faridabad, 2) SWM Site, Village Mujeri ,Faridabad. 3) SWM Site Bandwari, Gurugram-Faridabad Road
11	Fatehabad	Bhuna	15.00	8.00	7.00	0.00	15.00	15.00	SWM Site Kula Road, Bhuna
12		Fatehabad	40.00	18.00	22.00	0.00	40.00	40.00	SWM Site Bigad Road, Village Matana
13		Ratia	22.00	10.00	12.00	0.00	22.00	22.00	SWM Site Jakhan Dadi Road, Ratia
14		Tohana	37.50	16.00	21.50	0.00	37.50	37.50	SWM Site Sohan Road, Near Rice Mill, Tohana
15		Jakhal Mandi	6.00	2.00	4.00	0.00	6.00	6.00	SWM Site Balara road, Jakhal Mandi
16	Gurugram	Farrukhnagar	15.00	9.00	5.95	0.05	15.00	15.00	SWM Site, Ward no. 4 Chand Nagar Road, Farrukhnagar
17		Gurugram	1500.00	710.00	510.00	280.00	1500.00	1500.00	SWM Site Bandwari, Gurugram-Faridabad Road
18		Manesar	200.00	120.00	50.00	30.00	200.00	200.00	SWM Site, Sector – 8 ,MT Manesar
19		Pataudi Mandi	34.67	27.50	3.92	3.25	34.67	34.67	SWM Site, Chawan
20		Sohna	38.00	22.80	11.40	3.80	38.00	38.00	SWM Site, Ward no. 13, Behind Nirkari Bhawan
21	Hisar	Barwala	22.30	12.00	9.00	1.30	22.30	22.30	SWM Site, Gurana Road, Barwala
22		Hisar	216.00	118.80	86.40	10.80	216.00	216.00	SWM Site, Sirsa Road Dhador, Hisar
23		Hansi	39.25	21.25	11.80	6.20	39.25	39.25	SWM Site, Near Bir Farm, Hansi
24		Narnaund	9.10	5.10	3.50	0.50	9.10	9.10	SWM Site, near Bhagat Singh Market, Narnaund
25		Uklana Mandi	8.10	4.86	2.74	0.50	8.10	8.10	SWM Site, Kundnapur Road, Uklana

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Sr. No	District	(1) Name of ULB	(2) Waste Generation (TPD)	(3) Composition of Waste			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final Destination of Transported Waste
				Biodegradable (TPD)	Dry / Recyclable (TPD)	Inert (TPD)			
26	Jhajjar	Bahadurgarh	112	62.00	50.00	0.00	112.00	112.00	SWM Site ,Badli Road,
27		Beri	9.00	5.00	4.00	0.00	9.00	9.00	SWM Site Dujana Road, Beri
28		Jhajjar	32.62	18.00	14.62	0.00	32.62	32.62	SWM Site, Rewari Road, Jhajjar
29	Jind	Jind	102.22	56.23	45.99	0.00	102.22	102.22	SWM Site, Hansi Road, Bhiwani Bye Pass near Railway line
30		Julana	13.68	7.52	6.16	0.00	13.68	13.68	SWM Site, Near hadwara Ward no. 14, Near Samshan, Julana
31		Narwana	30.00	16.50	13.50	0.00	30.00	30.00	Ahliyan Road Near Hamirgarh Village
32		Safidon	20.65	11.36	9.29	0.00	20.65	20.65	SWM Site, Jind-Safidon Bye Pass near Grain Market, Safidon
33		Uchana	14.64	8.03	6.61	0.00	14.64	14.64	SWM Site, Kheri masania road Near Dump site
34	Kaithal	Cheeka	25.53	17.87	6.76	0.90	25.53	25.53	SWM Site, Khurana Road, Kaithal
35		Kaithal	100	70.00	26.50	3.50	100.00	100.00	SWM Site, Khurana Road, Kaithal
36		Kalayat	8.89	4.89	3.55	0.45	8.89	8.89	SWM Site, Khurana Road, Kaithal
37		Pundri	12.00	6.76	4.24	1.00	12.00	12.00	SWM Site, Khurana Road, Kaithal
38		Rajound	12.00	6.76	4.24	1.00	12.00	12.00	SWM Site, Khurana Road, Kaithal
39		Siwan	8.00	2.50	5.50	0.00	8.00	8.00	SWM Site, Khurana Road, Kaithal
40	Karnal	Assandh	14.00	7.70	5.60	0.70	14.00	14.00	SWM Site, Khurana Road, Kaithal
41		Gharaunda	27.00	14.85	10.80	1.35	27.00	27.00	SWM Plant,Village Shekpura, Meerut Road, Karnal
42		Indri	13.50	7.40	5.40	0.70	13.50	13.50	SWM Plant,Village Shekpura, Meerut Road, Karnal
43		Karnal	219.30	126.60	78.20	14.50	219.30	219.30	SWM Plant,Village Shekpura, Meerut Road, Karnal
44		Nilokheri	11.20	5.70	5.10	0.40	11.20	11.20	SWM Plant,Village Shekpura, Meerut Road, Karnal
45		Nissing	10.25	5.64	4.10	0.51	10.25	10.25	SWM Plant,Village Shekpura, Meerut Road, Karnal
46		Taraori	12.90	7.10	5.20	0.60	12.90	12.90	SWM Plant,Village Shekpura, Meerut Road, Karnal
47	Kurukshetra	Pehowa	23.00	16.24	6.16	0.60	23.00	23.00	SWM Site, Khurana Road, Kaithal
48		Ladwa	25.25	13.89	10.10	1.26	25.25	25.25	SWM Plant,Village Shekpura, Meerut Road, Karnal
49		Shahabad	18.80	10.34	7.52	0.94	18.80	18.80	SWM Plant,Village Shekpura, Meerut Road, Karnal
50		Thanesar	128.00	70.40	51.20	6.40	128.00	128.00	SWM Plant,Village Shekpura, Meerut Road, Karnal
51		Ismailabad	14.83	10.38	3.95	0.50	14.83	14.83	SWM Site, Khurana Road, Kaithal

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Sr. No	District	(1) Name of ULB	(2) Waste Generation (TPD)	(3) Composition of Waste			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final Destination of Transported Waste
				Biodegradable (TPD)	Dry / Recyclable (TPD)	Inert (TPD)			
52	Mahendergarh	Ateli Mandi	6.00	3.30	2.40	0.30	6.00	6.00	SWM Site, Village Neerpur, Near Office of MC Ateli Mandi.
53		Kanina	7.00	3.85	2.80	0.35	7.00	7.00	SWM Site, Manka Wali Buni, Sihor Road, Kanina
54		Mahendergarh	18.00	12.00	5.10	0.90	18.00	18.00	SWM Dolposh Dumping site, Mahendergarh
55		Nangal Chaudhary	9.00	4.95	3.60	0.45	9.00	9.00	SWM Site, Ward no. 5 Nolayja Nolpur Village, Nangal Chaudhary
56		Narnaul	50.00	28.50	19.00	2.50	50.00	50.00	SWM Site Kholda Ragunathpura , Narnaul
57	Nuh	Firozpur Jhirka	11.50	4.60	5.80	1.10	11.50	11.50	SWM Site, Village Doodghati Ward no. 5, Jhir road, Firozpur Jhirka
58		Nuh	10.00	4.00	5.00	1.00	10.00	10.00	SWM site Near old Nalhar Road, Nuh
59		Punhana	12.60	5.04	6.30	1.26	12.60	12.60	SWM Site, Village Godhala, Near Canal, Punhana
60		Taruru	12.10	4.84	6.05	1.21	12.10	12.10	SWM Site, Bukhara Pahadi, Taruru
61	Palwal	Hathin	9.85	5.42	3.94	0.4	9.85	9.85	SWM Site, Ward No. 5, Near STP Plant, Hathin
62		Hodal	36.00	18.80	14.40	2.8	36.00	36.00	SWM Processing Plant,Vill. Firozpur, Ward No. 1, Palwal
63		Palwal	113.00	61.60	45.20	6.20	113.00	113.00	SWM Processing Plant,Vill. Firozpur, Ward No. 1, Palwal
64	Panipat	Panipat	310.00	177.00	118.00	15.00	310.00	310.00	Waste to Energy Plant, Near Tajpur Sub-Station of HVPNL, Village Murthal on Murthal -Tajpur Road, Sonipat
65		Samalkha	21.00	12.15	7.80	1.05	21.00	21.00	Waste to Energy Plant, Near Tajpur Sub-Station of HVPNL, Village Murthal on Murthal -Tajpur Road, Sonipat
66	Panchkula	Panchkula	200.00	120.00	80.00	0.00	200.00	200.00	SWM Plant, Village Patvi, Ambala
67		Kalka	59.00	35.00	24.00	0.00	59.00	59.00	SWM Plant, Village Patvi, Ambala
68	Rewari	Bawal	10.45	4.18	5.75	0.52	10.45	10.45	SWM Site, Ramsinghpura Bawal Road, Rewari
69		Dharuhera	26.18	14.39	10.47	1.32	26.18	26.18	MRF center , Garib Nagar,Dharuhera
70		Rewari	119.00	47.60	60.69	10.71	119.00	119.00	SWM Site, Ramsinghpura Bawal Road, Rewari
71	Rohtak	Kalanaur	14.45	8.00	5.75	0.70	14.45	14.45	SWM Site, Kheri Road, Kalanaur
72		Meham	13.05	7.83	4.57	0.65	13.05	13.05	SWM Site, Kheri Road, Kalanaur
73		Rohtak	255.00	140.25	99.00	15.75	255.00	255.00	SWM Plant,Village Sunaria,Near Bhiwani Bye-Pass Road, Rohtak
74		Sampla	14.00	7.80	5.60	0.60	14.00	14.00	SWM Site, Near MC Office, Beri Road, Sampla

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Sr. No	District	(1) Name of ULB	(2) Waste Generation (TPD)	(3) Composition of Waste			(4) Waste Collected (TPD)	(5) Waste Transported (TPD)	(6) Final Destination of Transported Waste
				Biodegradable (TPD)	Dry / Recyclable (TPD)	Inert (TPD)			
75	Sirsa	Ellenabad	18.00	10.98	5.92	1.10	18.00	18.00	SWM Plant, near village Bakerriawali, Sirsa
76		Kalanwali	13.00	7.67	4.55	0.78	13.00	13.00	SWM Site, Near Rambhag Mandi Dabwali
77		Mandi Dabwali	40.00	23.60	14.00	2.40	40.00	40.00	SWM Site, Near Rambhag Mandi Dabwali
78		Rania	18.00	10.62	6.30	1.08	18.00	18.00	SWM Plant, near village Bakerriawali, Sirsa
79		Sirsa	125.00	73.75	43.75	7.50	125.00	125.00	SWM Plant, near village Bakerriawali, Sirsa
80	Sonipat	Ganaur	25.00	9.50	13.00	2.50	25.00	25.00	Waste to Energy Plant, Near Tajpur Sub-Station of HVPNL, Village Murthal on Murthal -Tajpur Road, Sonipat
81		Gohana	39.10	21.51	15.64	1.95	39.10	39.10	SWM Site, Thaska Road, Gohana
82		Kharkhoda	21.36	11.75	8.54	1.07	21.36	21.36	SWM Site, Rohtak road, near bye-pass, Kharkhoda
83		Kundli	25.05	15.03	9.73	0.29	25.05	25.05	Plot No 1,Industrial Area, Jhundpur Village, Khawara Road,Kundli
84		Sonipat	227.00	92.00	113.00	22.00	227.00	227.00	Waste to Energy Plant, Near Tajpur Sub-Station of HVPNL, Village Murthal on Murthal -Tajpur Road, Sonipat
85	Yamunanagar	Radaur	12.00	6.60	4.80	0.60	12.00	12.00	MRF center on SK Road, near Kamboj Dharamsala Radaur
86		Sadhura	8.50	4.60	3.50	0.40	8.50	8.50	SWM Site, Kacha Kila,Near Kotla Road, Sadhura
87		Yamunanagar	286.00	160.00	94.00	32.00	286.00	286.00	SWM Plant, Village Kail, Ambala Road, Yamunanagar
Total			**6927.18**	**3603.75**	**2781.95**	**541.47**	**6927.18**	**6927.18**	

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Annexure - B								
Waste Processing- A 7.1 Composting								
Sr. No	**District**	**Name of ULB**	**a)Intake Quantity (TPD)**	**b) Method Adopted**	**c)Output Quantity as Compost (TPD)**	**d) Quality**	**e)Residue and Rejects Management**	**f) Utilization of Compost**
1	Ambala	Ambala	91.50	Windrow Composting	32.15	Consumable as manure	Managed by D to D firm at their own level	Used in filling for leveling in NH and major road
2		Ambala Sadar	59.00	Pit Composting and Windrow Composting	38.00	Consumable as manure	Managed by D to D firm at their own level	MC Park
3		Barara	6.76	Windrow Composting	2.25	Consumable as manure	Managed by D to D firm at their own level	By local farmers to improve barren land soil fertility
4		Naraingarh	10.30	Windrow Composting	3.02	Consumable as manure	Managed by D to D firm at their own level	Managed by Dto D firm at their own level
5	Bhiwani	Bawani Khera	5.50	Windrow Composting	1.83	Consumable as manure	Sent to Landfill	Given to farmers for agriculture activities.
6		Bhiwani	60.90	Windrow Composting	17.00	Consumable as manure	Sent to SLF	Given to farmers for agriculture activities.
7		Loharu	5.28	Windrow Composting	1.32	Consumable as manure	Sent to SLF	Given to farmers for agriculture activities.
8		Siwani	5.50	Pit Composting	1.83	Consumable as manure	Sent to SLF	Given to farmers for agriculture activities.
9	Charkhi Dadri	Charkhi Dadri	19.25	Windrow Composting	5.87	Consumable as manure	Sent to sanitary landfill	By local farmers to improve fertility of soil of barren land .
10	Faridabad	Faridabad	440.00	Pit Composting and Windrow Composting	180.00	Consumable as manure	Inert material is utilised as backfilling material where required	Utilised as compost for parks and horticulture purpose
11	Fatehabad	Bhuna	0.00	No Processing	Waste was not processed during the said period i.e from July 2025 to Dec 2025.			
12		Fatehabad	0.00	No Processing				
13		Ratia	0.00	No Processing				
14		Tohana	0.00	No Processing				
15		Jakhal Mandi	0.00	No Processing				

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Sr. No	District	Name of ULB	a)Intake Quantity (TPD)	b) Method Adopted	c)Output Quantity as Compost (TPD)	d) Quality	e)Residue and Rejects Management	f) Utilization of Compost
16	Gurugram	Farrukhnagar	9.00	Pit Composting and Windrow Composting	1.00	Consumable as manure	For Filling of Low Lying area	Self utilization in Horticulture & agriculture
17		Gurugram	0.00	No Processing	Waste was not processed during the said period i.e from July 2025 to Dec 2025.			
18		Manesar	0.00	No Processing				
19		Pataudi Mandi	27.50	Windrow Composting	16.90	Composting	For filling of low Lying area	For filling of low lying area
20		Sohna	0.00	No Processing	Waste was not processed during the said period i.e from July 2025 to Dec 2025.			
21	Hisar	Barwala	12.00	Pit Composting and Windrow Composting	4.00	Consumable as manure	Sent to Landfill	In house in horticulture
22		Hisar	118.80	Pit Composting and Windrow Composting	39.60	Consumable as manure	Filling low Lying area	In house use
23		Hansi	0.00	No Processing	Waste was not processed during the said period i.e from July 2025 to Dec 2025.			
24		Narnaund	5.10	Windrow Composting	1.70	Consumable as manure	Sent to Landfill	In house in horticulture
25		Uklana Mandi	4.86	Pit based composting	1.62	Consumable as manure	Sent to Landfill	In house in horticulture
26	Jhajjar	Bahadurgarh	62.00	Pit Composting and Windrow Composting	20.00	Consumable as manure	Residue and reject utilized in low lying area	By local farmers to improve barren land soil fertility.
27		Beri	0.00	No Processing	0.00	NA	NA	NA
28		Jhajjar	0.00	No Processing	0.00	NA	NA	NA
29	Jind	Jind	0.00	No Processing	0.00	NA	NA	NA
30		Julana	7.52	Pit Composting	3.00	Good	Sent to low lying area	Utilization of compost by local farmers.
31		Narwana	0.00	No Processing	0.00	NA	NA	NA
32		Safidon	0.00	No Processing	0.00	NA	NA	NA
33		Uchana	0.00	No Processing	0.00	NA	NA	NA

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Sr. No	District	Name of ULB	a)Intake Quantity (TPD)	b) Method Adopted	c)Output Quantity as Compost (TPD)	d) Quality	e)Residue and Rejects Management	f) Utilization of Compost
34	Kaithal	Cheeka	17.87	Windrow Composting	5.90	Consumable as manure	Sent to SLF	Sold to Fertilizer Company (National Green agrotech, Hanumangarh road, Ellenabad, Distt. Sirsa.)
35		Kaithal	70.00	Windrow Composting	23.38	Consumable as manure	Sent to SLF	Sold to Fertilizer Company (National Green agrotech, Hanumangarh road, Ellenabad, Distt. Sirsa.)
36		Kalayat	4.89	Windrow Composting	2.96	Consumable as manure	Sent to SLF	For Agriculture & Horticulture and sold to Fertilizer Company.
37		Pundri	6.76	Windrow Composting	2.25	Consumable as manure	Sent to SLF	For Agriculture & Horticulture and sold to Fertilizer Company.
38		Rajound	6.76	Windrow Composting	2.25	Consumable as manure	Sent to SLF	Sold to Fertilizer Company (National Green agrotech, Hanumangarh road, Ellenabad, Distt. Sirsa.)
39		Siwan	2.50	Windrow Composting	0.83	Consumable as manure	Sent to SLF	Tehri pulp & Paper Ltd.
40	Karnal	Assandh	7.70	Windrow Composting	2.57	Consumable as manure	Sent to SLF	To fertilize the barren land it is given to the farmer
41		Gharaunda	14.85	Windrow Composting	2.05	Consumable as manure	Sent to SLF	Utilization of compost by local farmers to improve barren land soil fertility.
42		Indri	7.40	Windrow Composting	2.49	Consumable as manure	Reject and residue material used at SLF site.	To fertilize the barren land, given to Farmers
43		Karnal	126.60	Windrow Composting	17.49	Consumable as manure	Reject and residue material used at SLF site.	The compost is being sent through the agency to Natural Green agrotech Pvt. Ltd. 10th Milestone Hanumangarh Road, Village
44		Nilokheri	5.70	Windrow Composting	2.00	Consumable as manure	Reject and residue material used at SLF site.	To fertilize the barren land, It is given to Farmer.
45		Nissing	5.64	Windrow Composting	1.88	Consumable as manure	Reject and residue material used at SLF site.	To fertilize the barren land , it is given to the farmers.
46		Taraori	7.10	Windrow Composting	2.37	Consumable as manure	Reject and residue material used at SLF site.	To fertilize the barren land , it is given to the farmers.

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Sr. No	District	Name of ULB	a)Intake Quantity (TPD)	b) Method Adopted	c)Output Quantity as Compost (TPD)	d) Quality	e)Residue and Rejects Management	f) Utilization of Compost
47	Kurukshetra	Pehowa	16.24	Windrow Composting	2.32	Consumable as manure	Inert waste directly sent to SLF Karnal	Sold to Fertilizer Company (National Green agrotech, Hanumangarh road, Ellenabad, Distt. Sirsa.)
48		Ladwa	13.89	Windrow Composting	2.02	Consumable as manure	Sent to SLF	Sold to Fertilezer company and internal use.
49		Shahabad	10.34	Windrow Composting	1.50	Consumable as manure	Inert waste directly sent to SLF Karnal	Sold to Fertilizer Company (National Green agrotech, Hanumangarh road, Ellenabad, Distt. Sirsa.)
50		Thanesar	70.40	Windrow Composting	10.56	Consumable as manure	Inert waste directly sent to SLF Karnal	Sold to Fertilizer Company (National Green agrotech, Hanumangarh road, Ellenabad, Distt. Sirsa.)
51		Ismailabad	10.38	Windrow Composting	1.50	Consumable as manure	Inert waste directly sent to SLF Karnal	Sold to Fertilizer Company (National Green agrotech, Hanumangarh road, Ellenabad, Distt. Sirsa.)
52	Mahendergarh	Ateli Mandi	0.00	No Processing	0.00	NA	NA	NA
53		Kanina	0.00	No Processing	0.00	NA	NA	NA
54		Mahendergarh	0.00	No Processing	0.00	NA	NA	NA
55		Nangal Chaudhary	0.00	No Processing	0.00	NA	NA	NA
56		Narnaul	0.00	No Processing	0.00	NA	NA	NA
57	Nuh	Firozpur Jhirka	0.00	No Processing	0.00	NA	NA	NA
58		Nuh	0.00	No Processing	0.00	NA	NA	NA
59		Punhana	0.00	No Processing	0.00	NA	NA	NA
60		Taruru	0.00	No Processing	0.00	NA	NA	NA
61	Palwal	Hathin	5.42	Pit Composting and Windrow Composting	1.62	Good	Filling of Low Lying area	Utalization of compost by local farmers
62		Hodal	17.28	Windrow Composting	5.46	Consumable as manure	Filling of Low Lying area	Utalization of compost by local farmers
63		Palwal	48.45	Pit Composting and Windrow Composting	13.86	Consumable as manure	Filling of Low Lying area	Utalization of compost by local farmers

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Sr. No	District	Name of ULB	a)Intake Quantity (TPD)	b) Method Adopted	c)Output Quantity as Compost (TPD)	d) Quality	e)Residue and Rejects Management	f) Utilization of Compost
64	Panipat	Panipat	0.00	No Processing	0.00	NA	NA	NA
65		Samalkha	0.00	No Processing	0.00	NA	NA	NA
66	Panchkula	Panchkula	120.00	Windrow Composting	38.00	Good	Sent to Patvi Plant Ambala	The compost generated from the MSW after processing is being used at manure by farmer and poly house
67		Kalka	35.00	Windrow Composting	11.00	Good	Sent to Patvi Plant Ambala	The compost generated from the MSW after processing is being used at manure by farmer and poly house
68	Rewari	Bawal	0.00	No Processing	0.00	NA	NA	NA
69		Dharuhera	0.00	No Processing	0.00	NA	NA	NA
70		Rewari	0.00	No Processing	0.00	NA	NA	NA
71	Rohtak	Kalanaur	8.00	Windrow Composting	2.24	Consumable as manure	Filling in low lying area	By local farmers to improve barren land soil fertility.
72		Meham	0.00	No Processing	0.00	NA	NA	NA
73		Rohtak	140.25	Windrow Composting	35.01	Consumable as manure	Sent to SLF	By local farmers to improve barren land soil fertility.
ka		Sampla	0.00	No Processing	0.00	NA	NA	NA
75	Sirsa	Ellenabad	10.98	Pit Composting and Windrow Composting	3.68	Consumable as manure	Sent to Sanitary landfill Sirsa	Given to farmers for agriculture activities.
76		Kalanwali	7.67	Pit Composting and Windrow Composting	2.60	Consumable as manure	Sent to SLF Sirsa	Sold to farmer or agriculture industries by cluster level agency i.e. Pooja Waste Management Pvt. Ltd.
77		Mandi Dabwali	23.60	Pit Composting and Windrow Composting	7.88	Consumable as manure	Sent to Sanitary landfill	Given to farmers for agriculture activities.
78		Rania	10.62	Pit Composting and Windrow Composting	3.56	Consumable as manure	Sent to Sanitary landfill	Sold to farmer or agriculture industries by cluster level agency i.e. Pooja Waste Management Pvt. Ltd.
79		Sirsa	73.75	Pit Composting and Windrow Composting	25.08	Consumable as manure	Sent to Sanitary landfill	Sold to farmer or agriculture industries by cluster level agency i.e. Pooja Waste Management Pvt. Ltd.

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Sr. No	District	Name of ULB	a)Intake Quantity (TPD)	b) Method Adopted	c)Output Quantity as Compost (TPD)	d) Quality	e)Residue and Rejects Management	f) Utilization of Compost
80	Sonipat	Ganaur	9.50	Open Pit	3.13	Consumable as manure	Filling of low Lying area	For Agriculture and Horticulture
81		Gohana	21.51	Pit Composting and Windrow Composting	7.09	Consumable as manure	Filling low Lying area	Horticulture and Park
82		Kharkhoda	11.75	Windrow Composting	3.87	Consumable as manure	Filling low Lying area	For Agriculture and Horticulture
83		Kundli	15.03	Windrow Composting	4.00	Consumable as manure	Sent to SLF Sonipat	For Agriculture and Horticulture
84		Sonipat	92.00	Pit Composting and Windrow Composting	31.00	Consumable as manure	Sent to SLF Sonipat	Horticulture and Park
85	Yamunanagar	Radaur	6.60	Pit Composting	3.90	Consumable as manure	Sent to SLF Sonipat	Being utilised by agency at their own level as manure
86		Sadhura	4.60	Windrow Composting	1.55	Consumable as manure	0.57	Utilization of compost by local farmer to improve barren land soil fertility
87		Yamunanagar	160.00	Windrow Composting	130.00	Used in filling as bio soil.	Sent to SLF	Bio soil is being utilized in filling of low Lying area.
Total			**2177.80**		**443.85**			

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Annexure - B							
Waste Processing - B 7.2 Refused Derived Fuel (RDF)							
Sr. No	**District**	**Name of ULB**	**i) Capacity of Plant (TPD)**	**ii) Sources of waste for making RDF**	**iii) RDF Produced (TPD)**	**iv) Residue/Reject Management**	**v) Utilization of RDF**
1	Ambala	Ambala	300	Municipal Solid waste	24.28	For filling of low lying area	Sent by Door to Door firm to Globe Panel Industrial India Pvt. Ltd.,Village Barsami, PO Ladwa, Distt. Kurukshetra
2		Ambala Sadar		Municipal Solid waste	8.00	For filling of low lying area	Sent to Paper mill (Globe Panel Industrial India Pvt. Ltd.,Village Barsami, PO Ladwa, Distt. Kurukshetra)
3		Barara		Municipal Solid waste	1.22	For filling of low lying area	Sent to Paper mill (Globe Panel Industrial India Pvt. Ltd.,Village Barsami, PO Ladwa, Distt. Kurukshetra)
4		Naraingarh		Municipal Solid waste	2.27	For filling of low lying area	Sent by Door to Door firm to M/S Suchi Paper Mills Pvt. Ltd. (UP)
5	Bhiwani	Bawani Khera	170	Municipal Solid waste	1.50	For filling of low lying area	Sent to Nikita Greentech Recycling Ltd. Nikita Papers Ltd. Office - C-10 Industrial Estate Panipat Road, Shamli (UP).
6		Bhiwani		Municipal Solid waste	16.24	For filling of low lying area	Sent to Nikita Greentech Recycling Ltd. Nikita Papers Ltd. Office - C-10 Industrial Estate Panipat Road, Shamli (UP).
7		Loharu		Municipal Solid waste	1.44	For filling of low lying area	Sent to Nikita Greentech Recycling Ltd. Nikita Papers Ltd. Office - C-10 Industrial Estate Panipat Road, Shamli (UP).
8		Siwani		Municipal Solid waste	1.50	For filling of low lying area	Sent to Nikita Greentech Recycling Ltd. Nikita Papers Ltd. Office - C-10 Industrial Estate Panipat Road, Shamli (UP).
9	Charkhi Dadri	Charkhi Dadri		Municipal Solid waste	8.0	For filling of low lying area	Sent to Nikita Greentech Recycling Ltd. Nikita Papers Ltd. Office - C-10 Industrial Estate Panipat Road, Shamli (UP).
10	Faridabad	Faridabad	450	Municipal Solid waste	10	Inert material is utilised as backfilling where required	Supplied to Paper Mills as an ecofriendly alternate fuel

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Sr. No	District	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue/Reject Management	v) Utilization of RDF
11	Fatehabad	Bhuna	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
12		Fatehabad	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
13		Ratia	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
14		Tohana	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
15		Jakhal Mandi	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
16	Gurugram	Farrukhnagar	50	Municipal Solid waste	2.5	Sent to SLF	Mahalaxmi Craft Paper Industry Muzaffarnagar
17		Gurugram	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
18		Manesar	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
19		Pataudi Mandi	100	Municipal Solid waste	3.92	For filling of low lying area	For Waste to Energy Plant
20		Sohna	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
21	Hisar	Barwala	50	Municipal Solid waste	3.10	Inert and non combustible are seprated and disposed	Green Gene Recyclers Placement and Services, Khasra No. 2709,10,11, Village Singpur Rajasthan
22		Hisar	300	Municipal Solid waste	54.00	Sent to Landfill site, Hisar	Maruti Paper Pvt. Ltd., Silver Ton Paper Mill, Orient Board & Paper mill Muzaffarnagar (UP)
23		Hansi	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
24		Narnaund	50	Municipal Solid waste	1.50	Inert and non combustible are seprated and disposed	Parijat Paper Mills Ltd. Village Jat Mujhera,Bhopa Road Muzaffarnagar(UP)
25		Uklana Mandi	50	Municipal Solid waste	1.10	Inert and non combustible are seprated and disposed	Sachi Paper Mill Ltd 589/2 Bisrakh Road Industrial Area, Chhapraula ,GB Nagar (UP)
26	Jhajjar	Bahadurgarh	150	Municipal Solid waste	17.00	Low Lying area	Waste to Energy Plant Sonipat
27		Beri	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
28		Jhajjar	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
29	Jind	Jind	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
30		Julana	15	Municipal Solid waste	2.40	Inert material used as backfilling where required	Sent to Nikita Greentech Recycling Ltd. Nikita Papers Ltd. Office C 10 Industrial Estate, Panipat Road, Shamli (UP).

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Sr. No	District	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue/Reject Management	v) Utilization of RDF
31		Narwana	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
32		Safidon	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
33		Uchana	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
34	Kaithal	Cheeka	300	Municipal Solid waste	3.57	Sent to SLF	Cement Factory
35		Kaithal		Municipal Solid waste	16.53	Sent to SLF	Tehri pulp & Paper Limited
36		Kalayat		Municipal Solid waste	1.24	Sent to SLF	Sent to Paper Mill (Tehri Pulp & Paper Limited)
37		Pundri		Municipal Solid waste	1.92	Sent to SLF	Sent to Paper Mill (Tehri Pulp & Paper Limited)
38		Rajound		Municipal Solid waste	1.92	Sent to SLF	Sent to Paper Mill (Tehri Pulp & Paper Limited)
39		Siwan		Municipal Solid waste	1.28	Sent to SLF	Tehri Pulp & Paper Ltd.
40	Karnal	Assandh	500	Municipal Solid waste	3.90	Sent to SLF and low lying area	Sent to Genus paper , Kanth Road Bhagwanpur Moradabad (UP)
41		Gharaunda		Municipal Solid waste	10.55	Sent to Landfill	1. Parijat Papers Mills Limited. Vill. Jat Mujhera, 10.6 K.K Bhopa Road, Muzaffarnagar (UP) 2. Maruti Papers (P) Limited Vill. Sikka, Shamli (UP)
42		Indri		Municipal Solid waste	3.80	Sent to SLF	Gulshan Polyois Ltd. 9th KM, Jansath Road, Cement factory in Muzaffarnagar (UP).
43		Karnal		Municipal Solid waste	73.95	All reject/Inert/Residue sent SLF Situated at Sheikhpura Plant, Karnal	:i. Parijat Papers Mills Limited vill Jat Mujhera, Bhopa Road Muzaffarnagar ii. Maruti Papers (P) Limited,vill Sikka , Shamli (UP), iii. Globe Panel Industrial India Pvt. Ltd.,Village Barsami, PO Ladwa, Distt. Kurukshetra iv. Suyash kraft and PaperPprivate vehalana Meerut road Muzaffarnagar (UP).

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Sr. No	District	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue/Reject Management	v) Utilization of RDF
44		Nilokheri		Municipal Solid waste	4.00	Dust and reject material and used at SLF site	Gulshan Polyois Ltd. 9th KM, Jansath Road, Cement factory in Muzaffarnagar (UP).
45		Nissing		Municipal Solid waste	2.70	1.4 (Dust and Reject material used at SLF site	Gulshan Polyois Ltd. 9th KM, Jansath Road, Cement factory in Muzaffarnagar (UP).
46		Taraori		Municipal Solid waste	4.00	Sent To SLF	Gulshan Polyois Ltd. 9th KM, Jansath Road, Cement factory in Muzaffarnagar (UP).
47	Kurukshetra	Pehowa		Municipal Solid waste	5.80	Sent to SLF	Sent to Tehri Pulp &Paper Limited
48		Ladwa		Municipal Solid waste	9.36	Sent to SLF	Parijat Paper Mills Ltd. Village, Jat Mujhera Bhopa Road Muzaffarnagar (UP)
49		Shahabad		Municipal Solid waste	7.00	Sent to SLF	Parijat Paper Mills Ltd. Village, Jat Mujhera Bhopa Road Muzaffarnagar (UP)
50		Thanesar		Municipal Solid waste	47.45	Sent to SLF	Parijat Paper Mills Ltd. Village, Jat Mujhera Bhopa Road Muzaffarnagar (UP)
51		Ismailabad		Municipal Solid waste	3.78	Sent to SLF (Khurana Road, Kaithal)	Tehri Pulp & Paper Limited
52	Mahendergarh	Ateli Mandi	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
53		Kanina	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
54		Mahendergarh	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
55		Nangal Chaudhary	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
56		Narnaul	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
57	Nuh	Firozpur Jhirka	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
58		Nuh	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
59		Punhana	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
60		Taruru	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
61	Palwal	Hathin	20	Municipal Solid waste	2.5	For filling of low lying area	Sent to paper industry
62		Hodal	50	Municipal Solid waste	7.2	For filling of low lying area	Sent to paper industry
63		Palwal	150	Municipal Solid waste	28.25	For filling of low lying area	Mahalaxmi Craft Paper Industry Muzaffarnagar (UP)
64	Panipat	Panipat	0	Municipal Solid waste	Waste is processed through Waste to Energy Plant		
65		Samalkha	0	Municipal Solid waste	Waste is processed through Waste to Energy Plant		

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Sr. No	District	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue/Reject Management	v) Utilization of RDF
66	Panchkula	Panchkula	260	Municipal Solid waste	48	For filling of low lying area	Sent to Paper mill (Globe Panel Industrial India Pvt. Ltd.,Village Barsami, PO Ladwa, Distt. Kurukshetra)
67		Kalka		Municipal Solid waste	14	For filling of low lying area	Sent to Paper mill (Globe Panel Industrial India Pvt. Ltd.,Village Barsami, PO Ladwa, Distt. Kurukshetra)
68	Rewari	Bawal	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
69		Dharuhera	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
70		Rewari	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
71	Rohtak	Kalanaur	20	Municipal Solid waste	2.30	Inert & Non combustile rejects are seprated and disposed in SLF	Utilized in WTE Plant, Sonipat
72		Meham	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
73		Rohtak	300	Municipal Solid waste	34.45	Inert & Non combustile rejects are seprated and disposed in SLF	To Paper Mill
74		Sampla	0	Municipal Solid waste	Waste was not Processed during the period i.e July 2025 to Dec 2025		
75	Sirsa	Ellenabad	300	Municipal Solid waste	2.84	Sent to SLF Sirsa	M/s Orient Board Paper Mill Pvt. Ltd. Muzaffarnagar (UP).
76		Kalanwali		Municipal Solid waste	2.08	Sent to SLF Sirsa	M/s Orient Board Paper Mill Pvt. Ltd. Muzaffarnagar (UP).
77		Mandi Dabwali		Municipal Solid waste	6.32	Sent to SLF Sirsa	M/s Orient Board Paper Mill Pvt. Ltd. Muzaffarnagar (UP).
78		Rania		Municipal Solid waste	2.88	Sent to SLF	M/s Orient Board Paper Mill Pvt. Ltd. Muzaffarnagar (UP).
79		Sirsa		Municipal Solid waste	19.88	For Waste to Energy Plant	M/s Orient Board Paper Mill Pvt. Ltd. Muzaffarnagar (UP).
80	Sonipat	Ganaur	0	Municipal Solid waste	Waste is processed through Waste to Energy Plant		
81		Gohana	50	Municipal Solid waste	5.85	Inert & Non combustile rejects are seprated and disposed in SLF	Nikita Paper Ltd. Industrial Estate, Panipat Road, Shamli (UP)
82		Kharkhoda	25	Municipal Solid waste	4.27	Sent to SLF Sonipat	Nikita Paper Ltd. Industrial Estate, Panipat Road, Shamli (UP)

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Sr. No	District	Name of ULB	i) Capacity of Plant (TPD)	ii) Sources of waste for making RDF	iii) RDF Produced (TPD)	iv) Residue/Reject Management	v) Utilization of RDF
83		Kundli	30	Municipal Solid waste	5.01	Sent to SLF Sonipat	Nikita Paper Ltd. Industrial Estate, Panipat Road, Shamli (UP)
84		Sonipat	0	Municipal Solid waste	Waste is processed through Waste to Energy Plant		
85	Yamunanagar	Radaur	20	Municipal Solid waste	4.25	For filling of low lying area	Being supplied by contractual agency to M/S Globe Panel Industrial India Pvt. Ltd.,Village Barsami, PO Ladwa, Distt. Kurukshetra
86		Sadhura	10	Municipal Solid waste	1.24	For filling of low lying area	Disposed off by contractual agency
87		Yamunanagar	240	Legacy waste accumulated at the processing site and Fresh waste received on daily basis	85.00	Sent to SLF	RDF is being sent to M/s Globe Panel Industrial India Pvt. Ltd.,Village Barsami, PO Ladwa, Distt. Kurukshetra
Total			**2390**		**639.04**		

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Annexure - B							
Waste Processing - C 7.3 Waste to Energy (Thermal / Methanation route)							
S.No.	**Name of ULB**	**a) Plant Capacity**	**b) Daily Inputs of feed**	**c) Sources of Waste**	**d) Output (Energy)**	**e) Residue and Rejects and Management**	**f) Fly ash and Bottom Ash Management**
1	Sonipat	750 TPD (8 MW)	135 TPD	Mixed Waste and non recyclable waste from Municipal Corporations Sonipat	6.7 MW	Reject disposed (2%) into designated sanitary landfill facility (Waste to Energy Plant, Sonipat)	Utilization as construction material (15%) or filling of low lying area.
2	Ganaur		15.5 TPD	Mixed Waste and non recyclable waste from MC- Ganaur			
3	Panipat		310 TPD	Mixed Waste and non recyclable waste from Municipal Corporation Panipat.			
4	Samalkha		21 TPD	Mixed waste and non recyclable waste from MC - Samalkha			
	Total		**481.5 TPD**				

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Annexure - B						
Waste Processing- D 7.4 Other Processing						
Sr. No	**District**	**Name of ULB**	**a) Quantity of Input (TPD)**	**b) Quality of input**	**c) Products and its Utilization**	**d) Residue / Reject Management**
1	Ambala	Ambala	42.22	Recyclable and non- recyclable material.	Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler)	Sent To MRF Plant
2		Ambala Sadar	44.00	Recyclable and non- recyclable material.	Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler)	Sent to MRF Plant
3		Barara	4.30	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler) Utilization 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product. 4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) 1) Utilization - Waste to Energy Plant. 2) Fuel in Cement Plant.	Inert waste: Use as filling material in low - lying area and road sub base construction
4		Naraingarh	6.36	Recyclable and non- recyclable material.	Recyclable material sent to Local Kabadiwala	Sent to MRF Plant
5	Bhiwani	Bawani Khera	3.00	Recyclable and non- recyclable material.	Recyclable material sent to Local Kabadiwala	Used as filling material in low lying area.
6		Bhiwani	24.36	Recyclables & non recyclable material	Recyclable material sent to Local Kabadiwala	Used as filling material in low lying area.
7		Loharu	2.88	Recyclables & non recyclable material	Recyclable material sent to Local Kabadiwala	Used as filling material in low lying area.
8		Siwani	3.00	Recyclable and non- recyclable material.	Recyclable material sent to Local Kabadiwala	Used as filling material in low lying area.
9	Charkhi Dadri	Charkhi Dadri	7.75	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler) Utilization 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product. 4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) 1) Utilization - Waste to Energy Plant. 2) Fuel in Cement Plant.	Inert waste: Use as filling material in low - lying area and road sub base construction

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Sl. No	District	Name of ULB	a) Quantity of Input (TPD)	b) Quality of input	c) Products and its Utilization	d) Residue / Reject Management
10	Faridabad	Faridabad	0.00	No Processing	NA	NA
11	Fatehabad	Bhuna	0.00	No Processing	NA	NA
12		Fatehabad	0.00	No Processing	NA	NA
13		Ratia	0.00	No Processing	NA	NA
14		Tohana	0.00	No Processing	NA	NA
15		Jakhal Mandi	0.00	No Processing	NA	NA
16	Gurugram	Farrukhnagar	5.95	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	Recyclable material, sold to registered recyclers Sanker Trading Company, 412, Ground Floor, Shani Mandir Chowk, Dhanwapur Road.
17		Gurugram	0.00	No Processing	NA	NA
18		Manesar	0.00	No Processing	There was no tender in MC Manesar for processing of daily generated MSW in last 1 Year due to which the waste was dumped at Sec 8 site.	NA
19		Pataudi Mandi	3.25	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	For filling in low lying area
20		Sohna	0.00	No Processing	NA	NA
21	Hisar	Barwala	7.20	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	Inert waste -used as filling material in low lying area and road sub base construction
22		Hisar	43.20	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	Sent to landfill
23		Hansi	0.00	No Processing	NA	NA
24		Narnaund	2.50	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	Inert waste -used as filling material in low lying area and road sub base construction
25		Uklana Mandi	2.14	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	Inert waste -used as filling material in low lying area and road sub base construction
26	Jhajjar	Bahadurgarh	33.00	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	Inert waste -used as filling material in low lying area and road sub base construction
27		Beri	0.00	No Processing	NA	NA
28		Jhajjar	0.00	No Processing	NA	NA

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Sr. No	District	Name of ULB	a) Quantity of Input (TPD)	b) Quality of input	c) Products and its Utilization	d) Residue / Reject Management
29	Jind	Jind	0.00	No Processing	NA	NA
30		Julana	3.76	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	0.6 TPD inert material used as filling material at low land site.
31		Narwana	0.00	No Processing	NA	NA
32		Safidon	0.00	No Processing	NA	NA
33		Uchana	0.00	No Processing	NA	NA
34	Kaithal	Cheeka	4.09	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	Sent to SLF
35		Kaithal	13.47	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & Sent to authorized recycler	Sent to SLF
36		Kalayat	2.76	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	Inert material used as filling material at low land site.
37		Pundri	3.32	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & sent to authorized recycler	Inert material used as filling material at low land site.
38		Rajound	3.32	Recyclable and non-recyclable material put up in Pre-sorting Machine and segregated the waste using Ragpickers and reduced the volume with help of Bailing Machine and then transfer to Green india waste management company, Ghaziabad	Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etcsent to Green india waste management company, Ghaziabad Nagarnigam's Garbage Factory, Sihani Harbans Nagar, Ghaziaabaad	Sent Sanitary Land Fill
39		Siwan	4.22	Recyclable and non- recyclable material.	Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etcsent to Green india waste management company, Ghaziabad Nagarnigam's Garbage Factory, Sihani Harbans Nagar, Ghaziaabaad	Sent to landfill Karnal
40	Karnal	Assandh	2.40	Recyclable and non- recyclable material.	Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etcsent to Green india waste management company, Ghaziabad Nagarnigam's Garbage Factory, Sihani Harbans Nagar, Ghaziaabaad	Sent to landfill Karnal
41		Gharaunda	1.60	Recyclable and non- recyclable material.	Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etcsent to Green india waste management company, Ghaziabad Nagarnigam's Garbage Factory, Sihani Harbans Nagar, Ghaziaabaad	Sent to landfill Karnal
42		Indri	2.30	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler) Utilization 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product. 4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) 1) Utilization - Waste to Energy Plant. 2) Fuel in Cement Plant.	Sent to SLF site and low laying area.

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No	District	Name of ULB	a) Quantity of Input (TPD)	b) Quality of input	c) Products and its Utilization	d) Residue / Reject Management
43		Karnal	18.75	Recyclable and non-recyclable material put up in Pre-sorting Machine and segregated the waste using Ragpickers and reduced the volume with help of Bailing Machine and then transfer to Green india waste management company, Ghaziabad	Recyclable material ie Plastic, Paper, Metal, Glass, Carboard sent to Green india waste management company, Ghaziabad Nagarigam's Garbage Factory.	All Residue,reject,inert material sent to SLF situated at processing plant village Sheikhpura, Meerut Road, Karnal
44		Nilokheri	1.50	Recyclable and non- recyclable material.	Sihani Harbans Nagar, Ghaziaabaad- 2010031	Material sent to SLF
45		Nissing	1.91	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler) Utilization 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product. 4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) 1) Utilization - Waste to Energy Plant. 2) Fuel in Cement Plant.	Situated at processing
46		Taraori	1.80	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler) Utilization 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product. 4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) 1) Utilization - Waste to Energy Plant. 2) Fuel in Cement Plant.	Sent to SLF
47	Kurukshetra	Pehowa	0.96	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & it is sent to authorized recycler	Sheikhpura, Meerut
48		Ladwa	2.00	Recyclable and non- recyclable material.	Recyclable material ie Plastic, Paper, Metal, Glass, Carboard sent to Green india waste management company, Ghaziabad Nagarigam's Garbage Factory.	Sent to SLF
49		Shahabad	1.46	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & it is sent to authorized recycler	Sent to SLF
50		Thanesar	10.15	Recyclable and non- recyclable material.	Plastic, Cardboard, Glass & it is sent to authorized recycler	Sent to SLF
51		Ismailabad	0.67	Recyclable and non- recyclable material.	Recyclable material ie Plastic, Paper, Metal, Glass, Carboard sent to Green india waste management company, Ghaziabad Nagarigam's Garbage Factory.	Sent to SLF

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No	District	Name of ULB	a) Quantity of Input (TPD)	b) Quality of input	c) Products and its Utilization	d) Residue / Reject Management
52	Mahendergarh	Ateli Mandi	0.00	No Processing	NA	NA
53		Kanina	0.00	No Processing	NA	NA
54		Mahendergarh	0.00	No Processing	NA	NA
55		Nangal Chaudhary	0.00	No Processing	NA	NA
56		Narnaul	0.00	No Processing	NA	NA
57	Nuh	Firozpur Jhirka	0.00	No Processing	NA	NA
58		Nuh	0.00	No Processing	NA	NA
59		Punhana	0.00	No Processing	NA	NA
60		Taruru	0.00	No Processing	NA	NA
61	Palwal	Hathin	4.43	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	Inert waste: Use as filling material in low - lying area and road sub base construction.
62		Hodal	11.52	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	Inert waste: Use as filling material in low - lying area and road sub base construction.
63		Palwal	36.30	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	Inert waste: Use as filling material in low - lying area and road sub base construction.
64	Panipat	Panipat	0.00	No Processing	NA	NA
65		Samalkha	0.00	No Processing	NA	NA
66	Panchkula	Panchkula	32.00	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler)	10 TPD inert waste used as filling material in low - lying area and road sub base construction.

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S. No	District	Name of ULB	a) Quantity of Input (TPD)	b) Quality of input	c) Products and its Utilization	d) Residue / Reject Management
67		Kalka	10.00	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler)	4 TPD inert waste used as filling material in low - lying area and road sub base construction.
68	Rewari	Bawal	0.00	No Processing	NA	NA
69		Dharuhera	0.00	No Processing	NA	NA
70		Rewari	0.00	No Processing	NA	NA
71	Rohtak	Kalanaur	4.15	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	Inert waste use as filling material in low - lying area and road sub base construction.
72		Meham	0.00	No Processing	NA	NA
73		Rohtak	80.30	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	Inert waste use as filling material in low - lying area and road sub base construction.
74		Sampla	3.50	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	4 TPD inert waste used as filling material in low - lying area and road sub base construction.
75	Sirsa	Ellenabad	4.18	Recyclable and non- recyclable material.	Sold to Ragistered Recycler	Sent to SLF Sirsa
76		Kalanwali	3.25	Recyclable and non- recyclable material.	Sold to Ragistered Recycler	Sent to SLF Sirsa
77		Mandi Dabwali	10.08	Recyclable and non- recyclable material.	Sold to Ragistered Recycler	Sent to SLF Sirsa
78		Rania	4.50	Recyclable and non- recyclable material.	Sold to Ragistered Recycler	Sent to SLF Sirsa

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Sr. No	District	Name of ULB	a) Quantity of Input (TPD)	b) Quality of input	c) Products and its Utilization	d) Residue / Reject Management
79		Sirsa	31.37	Recyclable and non- recyclable material.	Sold to Ragistered Recycler	Sent to SLF Sirsa
80	Sonipat	Ganaur	0.00	No Processing	NA	NA
81		Gohana	11.74	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	Inert waste used as filling material in low - lying area and road sub base construction.
82		Kharkhoda	5.34	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	Inert being utilised in low lying area
83		Kundli	5.01	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	Inert being utilised in low lying area
84		Sonipat	0.00	No Processing	NA	NA
85	Yamunanagar	Radaur	1.15	Recyclable and non- recyclable material.	Recycling material sold to Recycler by contractual agency of MC Radaur	Inert being utilised in low lying area in MC Radaur
86		Sadhura	2.66	Recyclable and non- recyclable material.	A) Recyclable material .i.e Plastic, Paper, Metal, Glass, Carboard etc. (sent to local kabadiwala or recycler). Utilization - 1) Plastic - recycle into granules for new products. 2. Paper - recycle for pulp and packaging. 3. Glass - remelted for new glass product.4. Metal- Sent to smelting unit for resue. B) Non- Recyclable material that is Refused Derived Fuel (RDF) , 1) Utilization - Waste to Energy Plant., 2) Fuel in Cement Plant.	Inert being utilised in low lying area in MC Radaur
87		Yamunanagar	0.00	No Processing	NA	NA
Total			577.03			

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Annexure- C						
8 - Gap in Waste Generation and Processing						
Sr. No.	**District**	**Name of ULB**	**a) Waste Generation**	**b) Waste Processing (Waste to Compost + Recyclable (MRF) + Waste to Energy)**	**C)Gap (Generation Vs. Processing)**	**d)Time Bound plan to fill up the Gap**
1	Ambala	Ambala	158.00	158.00	0.00	NA
2		Ambala Sadar	111.00	111.00	0.00	NA
3		Barara	12.28	12.28	0.00	NA
4		Naraingarh	18.93	18.93	0.00	NA
5	Bhiwani	Bawani Khera	10.00	10.00	0.00	NA
6		Bhiwani	145.00	101.50	43.50	30.06.2026
7		Loharu	9.60	9.60	0.00	NA
8		Siwani	10.00	10.00	0.00	NA
9		Charkhi Dadri	35.00	35.00	0.00	NA
10	Faridabad	Faridabad	1000.00	450.00	550.00	31.07.2026
11	Fatehabad	Bhuna	15.00	0.00	15.00	31.12.2026
12		Fatehabad	40.00	0.00	40.00	31.12.2026
13		Ratia	22.00	0.00	22.00	31.12.2026
14		Tohana	37.50	0.00	37.50	31.08.2026
15		Jakhal Mandi	6.00	0.00	6.00	31.08.2026
16	Gurugram	Farrukhnagar	15.00	15.00	0.00	NA
17		Gurugram	1500.00	0.00	1500.00	31.08.2026
18		Manesar	200.00	0.00	200.00	31.12.2026

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Sr. No.	District	Name of ULB	a) Waste Generation	b) Waste Processing (Waste to Compost + Recyclable (MRF) + Waste to Energy)	C)Gap (Generation Vs. Processing)	d)Time Bound plan to fill up the Gap
19		Pataudi Mandi	34.67	34.67	0.00	NA
20		Sohna	38.00	0.00	38.00	30.09.2026
21	Hisar	Barwala	22.30	22.30	0.00	NA
22		Hisar	216.00	216.00	0.00	NA
23		Hansi	39.25	0.00	39.25	31.12.2026
24		Narnaund	9.10	9.10	0.00	NA
25		Uklana Mandi	8.10	8.10	0.00	NA
26		Bahadurgarh	112.00	112.00	0.00	NA
27	Jhajjar	Beri	9.00	0.00	9.00	31.03.2026
28		Jhajjar	32.62	0.00	32.62	30.04.2026
29		Jind	102.22	0.00	102.22	31.07.2026
30	Jind	Julana	13.68	13.68	0.00	NA
31		Narwana	30.00	0.00	30.00	31.07.2026
32		Safidon	20.65	0.00	20.65	31.07.2026
33		Uchana	14.64	0.00	14.64	31.07.2026

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Sr. No.	District	Name of ULB	a) Waste Generation	b) Waste Processing (Waste to Compost + Recyclable (MRF) + Waste to Energy)	C)Gap (Generation Vs. Processing)	d)Time Bound plan to fill up the Gap
34	Kaithal	Cheeka	25.53	25.53	0.00	NA
35		Kaithal	100.00	100.00	0.00	NA
36		Kalayat	8.89	8.89	0.00	NA
37		Pundri	12.00	12.00	0.00	NA
38		Rajound	12.00	12.00	0.00	NA
39		Siwan	8.00	8.00	0.00	NA
40	Karnal	Assandh	14.00	14.00	0.00	NA
41		Gharaunda	27.00	27.00	0.00	NA
42		Indri	13.50	13.50	0.00	NA
43		Karnal	219.30	219.30	0.00	NA
44		Nilokheri	11.20	11.20	0.00	NA
45		Nissing	10.25	10.25	0.00	NA
46		Taraori	12.90	12.90	0.00	NA
47		Pehowa	23.00	23.00	0.00	NA
48	Kurukshetra	Ladwa	25.25	25.25	0.00	NA
49		Shahabad	18.80	18.80	0.00	NA
50		Thanesar	128.00	128.00	0.00	NA
51		Ismailabad	14.83	14.83	0.00	NA
52	Mahendergarh	Ateli Mandi	6.00	0.00	6.00	31.12.2026

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Sr. No.	District	Name of ULB	a) Waste Generation	b) Waste Processing (Waste to Compost + Recyclable (MRF) + Waste to Energy)	C)Gap (Generation Vs. Processing)	d)Time Bound plan to fill up the Gap
53		Kanina	7.00	0.00	7.00	31.07.2026
54		Mahendergarh	18.00	0.00	18.00	31.12.2026
55		Nangal	9.00	0.00	9.00	31.07.2026
56		Narnaul	50.00	0.00	50.00	31.05.2026
57	Nuh	Firozpur Jhirka	11.50	0.00	11.50	31.08.2026
58		Nuh	10.00	0.00	10.00	31.08.2026
59		Punhana	12.60	0.00	12.60	31.08.2026
60		Taruru	12.10	0.00	12.10	30.06.2026
61	Palwal	Hathin	9.85	9.85	0.00	NA
62		Hodal	36.00	36.00	0.00	NA
63		Palwal	113.00	113.00	0.00	NA
64	Panipat	Panipat	310.00	310.00	0.00	NA
65		Samalkha	21.00	21.00	0.00	NA
66	Panchkula	Panchkula	200.00	200.00	0.00	NA
67		Kalka	59.00	59.00	0.00	NA
68	Rewari	Bawal	10.45	1.30	9.15	31.07.2026
69		Dharuhera	26.18	0.00	26.18	31.07.2026
70		Rewari	119.00	0.00	119.00	31.07.2026
71	Rohtak	Kalanaur	14.45	14.45	0.00	NA
72		Meham	13.05	0.00	13.05	31.08.2026
73		Rohtak	255.00	255.00	0.00	NA
74		Sampla	14.00	3.50	10.50	30.06.2026

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Sr. No.	District	Name of ULB	a) Waste Generation	b) Waste Processing (Waste to Compost + Recyclable (MRF) + Waste to Energy)	C)Gap (Generation Vs. Processing)	d)Time Bound plan to fill up the Gap
75	Sirsa	Ellenabad	18.00	18.00	0.00	NA
76		Kalanwali	13.00	13.00	0.00	NA
77		Mandi Dabwali	40.00	40.00	0.00	NA
78		Rania	18.00	18.00	0.00	NA
79		Sirsa	125.00	125.00	0.00	NA
80	Sonipat	Ganaur	25.00	25.00	0.00	NA
81		Gohana	39.10	39.10	0.00	NA
82		Kharkhoda	21.36	21.36	0.00	NA
83		Kundli	25.05	25.05	0.00	NA
84		Sonipat	227.00	227.00	0.00	NA
85	Yamunanagar	Radaur	12.00	12.00	0.00	NA
86		Sadhura	8.50	8.50	0.00	NA
87		Yamunanagar	286.00	245.00	41.00	31.08.2026
		Total	**6927.18**	**3871.72**	**3055.46**	

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Annexure - D											
9 - Legacy Waste											
Sr. No.	**District**	**Name of ULB**	**1) Number of legacy waste dump site**	**2) Quantity of leagcy waste (In MT) reported on 01-07-2025**	**3) Quantity of leagcy waste (In MT) on 31-12-2025 including unprocessed fresh waste**	**4) Daily legacy waste being added as unprocessed waste (TPD)**	**5) Quantification and Utilization of out of Bioremediation and Bio- mining**				**6) Timelines for complete remediation**
							Digested Material	**Plastics**	**Rubber**	**Inerts and others**	
1	Ambala	Ambala	0	0.00	0.00	0	NA	NA	NA	NA	NA
2		Ambala Sadar	0	0.00	0.00	0	NA	NA	NA	NA	NA
3		Barara	0	0.00	0.00	0	NA	NA	NA	NA	NA
4	Bhiwani	Naraingarh	0	0.00	0.00	0	NA	NA	NA	NA	NA
5		Bawani Khera	1	11522.00	11522.00	0	NA	NA	NA	NA	30.06.2026
6		Bhiwani	1	82500.00	34029.00	43.5	45000	2250	225	9000	30.09.2026
7		Loharu	0	0.00	0.00	0	NA	NA	NA	NA	NA
8		Siwani	0	0.00	0	0	NA	NA	NA	NA	NA
9	Charkhi Dadri	Charkhi Dadri	1	11000.00	5204	0	4547	711		538	30.06.2026
10	Faridabad	Faridabad	1	0.00	101200	550	NA	NA	NA	NA	28.02.2027
11	Fatehabad	Bhuna	1	25269.00	2527	15	14668	2274		5116	30.06.2026
12		Fatehabad	1	Nil	10800	40	Work not in progress				31.12.2026
13		Ratia	1	39195.00	6600	22	24657	3957.4		3980.6	31.12.2026
14		Tohana	1	0.00	11000	37.50	NA	NA	NA	NA	31.08.2026
15		Jakhal Mandi	0	0.00	1104	6	NA	NA	NA	NA	31.08.2026
16	Gurugram	Farrukhnagar	0	0.00	0	No	NA	NA	NA	NA	NA
17		Gurugram	1	1105000.00	1381000	1500	NA	NA	NA	NA	28.02.2027
18		Manesar	3	84730	38265	200	57173	15378		10714	31.12.2026
19		Pataudi Mandi	1	14257.00	0	No	NA	NA	NA	NA	NA
20		Sohna	1	9000.00	15992	38	NA	NA	NA	NA	30.09.2026

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Sr. No.	District	Name of ULB	1) Number of legacy waste dump site	2) Quantity of leagcy waste (In MT) reported on 01-07-2025	3) Quantity of leagcy waste (In MT) on 31-12-2025 including unprocessed fresh waste	4) Daily legacy waste being added as unprocessed waste (TPD)	5) Quantification and Utilization of out of Bioremediation and Bio- mining				6) Timelines for complete remediation
							Digested Material	Plastics	Rubber	Inerts and others	
21	Hisar	Barwala	2	11248	4216	0	4219.2	1058.8	351.6	1406.4	30.06.2026
22		Hisar	1	24924.00	13500	0	9854.4	1642.4	821.2	4106	30.06.2026
23		Hansi	2	119459	119524	39.25	4200	1050	350	1400	31.10.2026
24		Narnaund	0	0.00	0	No	NA	NA	NA	NA	NA
25		Uklana Mandi	1	15130.00	0	0	9078	2260.5	765.5	3026	NA
26	Jhajjar	Bahadurgarh	1	97509.00	0	0	NA	NA	NA	NA	NA
27		Beri	1	14360.00	1656	9	7926.72	3302.8	1723.2	1420.204	30.06.2026
28		Jhajjar	1	46967.00	52969	32.62	9.64	NA	NA	NA	31.12.2026
29	Jind	Jind	2	145645.00	99413	102.22	27000	15000	0	18000	31.07.2026
30		Julana	0	0.00	0	No	All Legacy Waste has been remediated				NA
31		Narwana	1	87561.00	90291	30	NA	NA	NA	NA	Due to dispute with agency matter under consideration before Hon'ble High Court Under CWP 11914. Next date is 18.08.2026.
32		Safidon	1	0.00	3799	20.65	NA	NA	NA	NA	31.07.2026
33	Kaithal	Uchana	1	0.00	2693.76	14.64	NA	NA	NA	NA	31.07.2026
34		Cheeka	1	26227.00	0	0	14555.985	6425.615	2620.0773	2593.8503	NA
35		Kaithal	1	92455.00	0	0	51312.525	22762.421	9236.2545	9143.7995	NA
36		Kalayat	1	0.00	0	No	All Legacy Waste has been remediated				NA
37		Pundri	0	0.00	0	No	NA	NA	NA	NA	NA

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Sr. No.	District	Name of ULB	1) Number of legacy waste dump site	2) Quantity of leagcy waste (In MT) reported on 01-07-2025	3) Quantity of leagcy waste (In MT) on 31-12-2025 including unprocessed fresh waste	4) Daily legacy waste being added as unprocessed waste (TPD)	5) Quantification and Utilization of out of Bioremediation and Bio- mining				6) Timelines for complete remediation
							Digested Material	Plastics	Rubber	Inerts and others	
38		Rajound	0	0.00	0	No	NA	NA	NA	NA	NA
39	Karnal	Siwan	0	0.00	0	0	All Legacy Waste has been remediated				NA
40		Assandh	0	0.00	0	0	All Legacy Waste has been remediated				NA
41		Gharaunda	0	0.00	0	0	NA	NA	NA	NA	NA
42		Indri	0	0.00	0	0	All Legacy Waste has been remediated				NA
43		Karnal	1	183793.00	183793	0	Work not in progress				31.08.2026
44		Nilokheri	1	21542.00	8542	0	4740.81	2103.0404	853.3458	844.8038	30.05.2026
45		Nissing	0	0.00	0	No	NA	NA	NA	NA	NA
46		Taraori	1	5611.80	0	0	3114.549	1381.62516	560.61882	555.00702	NA
47	Kurukshetra	Pehowa	0	0.00	0	No	NA	NA	NA	NA	NA
48		Ladwa	0	0.00	0	No	NA	NA	NA	NA	NA
49		Shahabad	1	0.00	0	No	NA	NA	NA	NA	NA
50		Thanesar	1	47174.00	47174	0	NA	NA	NA	NA	10.06.2026
51	Mahendergarh	Ismailabad	0	0.00	0	No	NA	NA	NA	NA	NA
52		Ateli Mandi	1	1260.00	2364.00	6	0	0	0	0	31.12.2026
53		Kanina	1	11654.00	1288.10	7	5827	4078.9		1748	30.05.2026
54		Mahendergarh	1	50055.00	53367	18	0	0	0	0	31.08.2026
55		Nangal Chaudhary	1	3050.00	4706	9	0	0	0	0	31.05.2026
56		Narnaul	1	1500.00	10700	50	NA	NA	NA	NA	31.12.2026

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Sr. No.	District	Name of ULB	1) Number of legacy waste dump site	2) Quantity of leagcy waste (In MT) reported on 01-07-2025	3) Quantity of leagcy waste (In MT) on 31-12-2025 including unprocessed fresh waste	4) Daily legacy waste being added as unprocessed waste (TPD)	5) Quantification and Utilization of out of Bioremediation and Bio- mining				6) Timelines for complete remediation
							Digested Material	Plastics	Rubber	Inerts and others	
57	Nuh	Firozpur Jhirka	1	0.00	2116	11.5	0	0	0	0	31.08.2026
58		Nuh	1	8431.00	10271	10	NA	NA	NA	NA	31.08.2026
59		Punhana	1	7357.00	2320.24	12.60	4083.135	1811.2934	734.9643	727.6073	NA
60		Taruru	1	1089.00	3315.4	12.1	NA	NA	NA	NA	30.06.2026
61	Palwal	Hathin	0	0.00	0	No	NA	NA	NA	NA	NA
62		Hodal	0	0.00	0	No	NA	NA	NA	NA	NA
63		Palwal	0	0.00	0	No	NA	NA	NA	NA	NA
64	Panipat	Panipat	0	0.00	0	0	NA	NA	NA	NA	NA
65		Samalkha	0	0.00	0	0	NA	NA	NA	NA	NA
66	Panchkula	Panchkula	1	171994.00	37039.82	0	98635.68	1097	273	34948.5	30.05.2026
67		Kalka	0	0.00	0	No	NA	NA	NA	NA	NA
68	Rewari	Bawal	1	0.00	1683.6	9.15	NA	NA	NA	NA	30.06.2026
69		Dharuhera	1	0.00	4817.12	26.18	NA	NA	NA	NA	30.06.2026
70		Rewari	1	285656.00	272552	119	19372.4	8715	3496.5	3416	30.05.2026
71	Rohtak	Kalanaur	0	0.00	0	No	NA	NA	NA	NA	NA
72		Meham	1	0.00	2401.2	13.05	NA	NA	NA	NA	31.06.2026
73		Rohtak	1	64787.40	0	0	51187	11962	0	1637	NA
74		Sampla	1	0.00	1932	10.5	NA	NA	NA	NA	30.06.2026
75	Sirsa	Ellenabad	1	4250.00	1480.00	0	1598	407	271	494	30.05.2026
76		Kalanwali	1	4933.00	0	0	3024	619	0	1290	NA
77		Mandi Dabwali	1	92616.00	0	0	23061.384	23061.384	23061.384	23061.384	NA
78		Rania	1	6031.00	0	0	1501.719	1501.719	1501.719	1501.719	NA
79		Sirsa	1	257174.00	160888	0	55574	14150	9432	17130	31.12.2026

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Sr. No.	District	Name of ULB	1) Number of legacy waste dump site	2) Quantity of leagcy waste (In MT) reported on 01-07-2025	3) Quantity of leagcy waste (In MT) on 31-12-2025 including unprocessed fresh waste	4) Daily legacy waste being added as unprocessed waste (TPD)	5) Quantification and Utilization of out of Bioremediation and Bio- mining				6) Timelines for complete remediation
							Digested Material	Plastics	Rubber	Inerts and others	
80	Sonipat	Ganaur	0	0.00	0	No	NA	NA	NA	NA	NA
81		Gohana	1	12558.63	0	0	3127.10	3127.10	3127.10	3127.10	NA
82		Kharkhoda	1	20000.00	0	0	4980.00	4980.00	4980.00	4980.00	NA
83		Kundli	1	21300.00	0	0	5303.70	5303.70	5303.70	5303.70	NA
84		Sonipat	1	0.00	0	0	NA	NA	NA	NA	NA
85	Yamunanagar	Radaur	0	0.00	0	0	NA	NA	NA	NA	NA
86		Sadhura	0	0.00	0	No	NA	NA	NA	NA	NA
87		Yamunanagar	1	112460.00	120004	41	NA	NA	NA	NA	31.06.2026
		Total	**62**	**3460234.83**	**2940059.24**	**3055**					

Note:	
Quantity of Leagcy waste reported on 01-07-2025	34.60 lakh MT
Daily Generated unprocessed waste converted into Legacy waste 3055 TPD x 184 days	5.62 lakh MT
Total Waste (Legacy waste + Unprocessed daily generated waste) 34.60+5.62	40.22 lakh MT
Quantity of Legacy waste treated during 01.07.2025 to 31.12.2025	10.82 lakh MT
Balance Legacy waste on 31.12.2025 (40.22 -10.82)	29.40 lakh MT

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Annexure -E

Deployment of Vehicles

Sr. No.	District Name	Name of ULB	Number of Vehicles deployed for transportation of daily generated waste				
			Tipper (in Nos.)	Tractor Trolley (in Nos.)	Tricycle/ E-Rickshaw (in Nos.)	Any other Vehicle (in Nos.)	Total Vehicle (2+3+4+5)
		1	2	3	4	5	6
1	Ambala	Ambala	0	9	200	8	217
2		Ambala Sadar	44	40	118	10	212
3		Barara	7	2	6	1	16
4		Naraingarh	0	10	6	0	16
5	Bhiwani	Bawani Khera	5	3	20	1	29
6		Bhiwani	52	12	15	6	85
7		Loharu	4	2	0	0	6
8		Siwani	6	2	3	0	11
9	CharkhiDadri	CharkhiDadri	23	7	55	3	88
10	Faridabad	Faridabad	52	146	0	0	198
11	Fatehabad	Bhuna	8	1	2	1	12
12		Fatehabad	20	2	4	1	27
13		Ratia	6	2	5	1	14
14		Jakhal Mandi	3	1	15	1	20
15		Tohana	11	4	15	1	31
16	Gurugram	Farukhnagar	4	1	4	1	10
17		Gurugram	400	710	200	45	1355
18		Manesar	26	70	20	10	126
19		Pataudi Mandi	10	0	0	0	10
20		Sohna	15	2	10	1	28
21		Barwala	11	1	0	1	13
22		Hansi	27	2	0	0	29

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Sr. No.	District Name	Name of ULB	Number of Vehicles deployed for transportation of daily generated waste				
			Tipper (in Nos.)	Tractor Trolley (in Nos.)	Tricycle/ E-Rickshaw (in Nos.)	Any other Vehicle (in Nos.)	Total Vehicle (2+3+4+5)
		1	2	3	4	5	6
23	Hisar	Hisar	70	5	0	2	77
24		Narnaund	4	1	3	5	13
25		Uklana Mandi	8	1	0	1	10
26	Jhajjar	Bahadurgarh	62	60	56	2	180
27		Beri	5	1	4	1	11
28		Jhajjar	12	6	10	1	29
29	Jind	Jind	31	11	0	53	95
30		Julana	0	5	0	0	5
31		Narwana	9	2	10	1	22
32		Safidon	4	8	20	4	36
33		Uchana	0	4	10	1	15
34	Kaithal	Cheeka	9	4	0	1	14
35		Kaithal	25	7	10	2	44
36		Kalayat	4	1	2	0	7
37		Pundri	4	1	1	0	6
38		Siwan	4	1	3	0	8
39		Rajound	4	1	1	0	6
40	Karnal	Assandh	5	1	2	1	9
41		Gharaunda	9	2	2	1	14
42		Indri	4	1	0	0	5
43		Karnal	89	5	23	18	135
44		Nilokheri	5	0	0	0	5
45		Nissing	5	0	2	0	7
46		Taraori	5	1	3	0	9

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Sr. No.	District Name	Name of ULB	Number of Vehicles deployed for transportation of daily generated waste				
			Tipper (in Nos.)	Tractor Trolley (in Nos.)	Tricycle/ E-Rickshaw (in Nos.)	Any other Vehicle (in Nos.)	Total Vehicle (2+3+4+5)
		1	2	3	4	5	6
47	Kurukshetra	Ladwa	10	2	1	1	14
48		Pehowa	12	1	2	1	16
49		Shahabad	11	2	6	0	19
50		Ismailabad	4	1	4	0	9
51		Thanesar	50	3	3	15	71
52	Mahendragarh	Ateli Mandi	4	2	0	0	6
53		Kanina	1	4	0	0	5
54		Mahendergarh	0	9	0	1	10
55		Nangal Chaudhary	0	6	0	0	6
56		Narnaul	31	6	0	2	39
57	Nuh	Firozpur Jhirka	5	2	0	1	8
58		Nuh	0	3	5	0	8
59		Punhana	4	3	5	1	13
60		Tauru	4	4	0	1	9
61	Palwal	Hathin	4	2	4	1	11
62		Hodal	13	5	17	2	37
63		Palwal	43	6	35	2	86
64	Panchkula	Kalka	21	9	0	0	30
65		Panchkula	95	15	0	0	110

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Sr. No.	District Name	Name of ULB	Number of Vehicles deployed for transportation of daily generated waste				
			Tipper (in Nos.)	Tractor Trolley (in Nos.)	Tricycle/ E-Rickshaw (in Nos.)	Any other Vehicle (in Nos.)	Total Vehicle (2+3+4+5)
		1	2	3	4	5	6
66	Panipat	Panipat	120	14	65	11	210
67		Samalkha	3	10	0	1	14
68	Rewari	Bawal	6	1	5	1	13
69		Dharuhera	4	9	3	1	17
70		Rewari	40	3	9	0	52
71	Rohtak	Kalanaur	6	4	5	1	16
72		Meham	0	9	7	1	17
73		Rohtak	125	8	90	6	229
74		Sampla	2	3	5	1	11
75	Sirsa	Ellenabad	8	2	0	1	11
76		Kalanwali	5	1	10	1	17
77		Mandi Dabwali	21	2	0	2	25
78		Rania	5	2	0	1	8
79		Sirsa	35	9	7	3	54
80	Sonipat	Gannaur	1	8	7	3	19
81		Gohana	0	16	16	1	33
82		Kharkhoda	0	9	0	1	10
83		Kundli	0	11	5	1	17
84		Sonipat	85	14	0	0	99
85	Yamuna Nagar	Radaur	5	1	2	1	9
86		Sadhura	5	2	2	0	9
87		Yamuna Nagar	91	45	37	11	184
Total			**1990**	**1426**	**1217**	**263**	**4896**

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Annexure -F

Detail of Expenditure

Sr. No.	Name of District	Name of MC	Expenditure made on work of Door to Door Collection, Transportation, Processing of fresh waste and legacy waste, road sweeping work etc. (in lakhs)			Total (4+5+6)
			01.04.2023-31.03.2024 (in Lakhs)	01.04.2024-31.03.2025 (in Lakhs)	01.04.2025-31.03.2026 (in Lakhs)	
1	2	3	4	5	6	7
1		Ambala	1842.24	1578.70	1358.12	4779.06
2		Ambala Sadar	921.26	948.26	990.34	2859.87
3		Barara	65.41	185.47	162.26	413.14
4		Naraingarh	119.49	175.60	130.98	318.54
5	Bhiwani	Bawani Khera	44.55	89.91	60.29	194.74
6		Bhiwani	366.99	637.28	809.15	1813.42
7		Loharu	44.52	45.47	50.38	140.37
8		Siwani	141.62	25.25	54.70	61.66
9	CharkhiDadri	CharkhiDadri	98.62	157.92	152.40	408.94
10	Faridabad	Faridabad	666.82	2272.99	4427.60	7367.41
11	Fatehabad	Bhuna	49.37	56.22	21.49	87.09
12		Fatehabad	188.06	351.58	330.24	869.90
13		Ratia	87.55	56.84	25.18	169.57
14		Jakhal Mandi	35.28	44.22	34.14	113.64
15		Tohana	51.62	149.71	120.01	321.34
16	Gurugram	Farukhnagar	18.60	80.78	74.54	173.92
17		Gurugram	16298.74	29048.35	16746.27	62093.36
18		Manesar	7285.94	4433.10	2692.41	14411.45
19		Pataudi Mandi	195.73	344.47	225.12	765.32
20		Sohna	662.86	111.17	37.04	811.07

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Sr. No.	Name of District	Name of MC	Expenditure made on work of Door to Door Collection, Transportation, Processing of fresh waste and legacy waste, road sweeping work etc. (in lakhs)			Total (4+5+6)
			01.04.2023-31.03.2024 (in Lakhs)	01.04.2024-31.03.2025 (in Lakhs)	01.04.2025-31.03.2026 (in Lakhs)	
1	2	3	4	5	6	7
21	Hisar	Barwala	90.77	45.73	128.46	264.96
22		Hansi	100.00	100.80	200.50	401.30
23		Hisar	716.62	984.77	825.29	2526.68
24		Narnaund	34.28	0.00	24.66	58.94
25		Uklana Mandi	11.11	77.03	179.26	267.41
26	Jhajjar	Bahadurgarh	3002.17	1425.07	4455.19	8882.43
27		Beri	60.00	70.00	27.00	157.00
28		Jhajjar	298.79	258.56	542.89	1100.24
29	Jind	Jind	930.60	1111.20	762.63	2804.43
30		Julana	54.05	40.70	105.89	200.65
31		Narwana	180.00	132.00	42.65	354.65
32		Safidon	126.20	148.72	139.47	414.34
33		Uchana	93.19	114.33	102.25	309.77
34	Kaithal	Cheeka	245.98	266.55	297.38	809.91
35		Kaithal	780.34	1045.01	887.65	2713.00
36		Kalayat	89.45	110.96	88.76	289.17
37		Pundri	87.69	131.61	95.48	314.78
38		Siwan	75.53	105.19	66.47	247.19
39		Rajound	81.83	25.42	115.04	222.29
40		Assandh	91.92	115.76	297.19	504.87
41		Gharaunda	153.83	228.14	274.34	656.31
42		Indri	52.48	158.83	127.19	338.51

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Sr. No.	Name of District	Name of MC	Expenditure made on work of Door to Door Collection, Transportation, Processing of fresh waste and legacy waste, road sweeping work etc. (in lakhs)			Total (4+5+6)
			01.04.2023-31.03.2024 (in Lakhs)	01.04.2024-31.03.2025 (in Lakhs)	01.04.2025-31.03.2026 (in Lakhs)	
1	2	3	4	5	6	7
43	Karnal	Karnal	1530.40	1810.38	191.17	3531.95
44		Nilokheri	42.39	128.68	107.01	278.09
45		Nissing	38.04	124.43	54.41	216.88
46		Taraori	49.16	93.39	92.57	235.13
47	Kurukshetra	Ladwa	184.36	262.82	235.99	683.17
48		Pehowa	59.89	169.13	211.58	440.60
49		Shahabad	240.93	344.42	281.18	866.53
50		Ismailabad	70.96	63.47	188.16	893.79
51		Thanesar	1081.36	1787.87	1610.65	4479.88
52	Mahendragarh	Ateli Mandi	42.02	1.95	2.64	46.61
53		Kanina	84.90	60.89	80.96	226.75
54		Mahendergarh	96.00	100.80	100.80	297.60
55		Nangal	13.60	5.10	34.27	52.97
56		Narnaul	301.75	414.78	294.83	1011.36
57	Nuh	Firozpur Jhirka	108.54	9.75	32.64	150.93
58		Nuh	73.00	92.30	21.10	186.40
59		Punhana	0.00	159.35	19.17	178.52
60		Tauru	108.30	196.72	112.19	417.20
61	Palwal	Hathin	41.34	105.58	111.51	258.43
62		Hodal	89.25	297.54	307.57	694.36
63		Palwal	867.66	851.38	533.38	2252.33
64	Panchkula	Kalka	477.49	437.91	272.84	1184.24

Sr. No.	Name of District	Name of MC	Expenditure made on work of Door to Door Collection, Transportation, Processing of fresh waste and legacy waste, road sweeping work etc. (in lakhs)			Total (4+5+6)
			01.04.2023-31.03.2024 (in Lakhs)	01.04.2024-31.03.2025 (in Lakhs)	01.04.2025-31.03.2026 (in Lakhs)	
1	2	3	4	5	6	7
65		Panchkula	2255.81	3943.39	3285.09	9484.29
66	Panipat	Panipat	3299.00	3528.00	4045.00	10872.00
67		Samalkha	23.15	24.11	15.70	62.96
68	Rewari	Bawal	3.32	26.92	30.08	60.33
69		Dharuhera	87.97	107.49	117.46	312.92
70		Rewari	637.30	497.00	517.44	1652.00
71	Rohtak	Kalanaur	93.88	197.25		291.13
72		Meham	137.80	155.05	154.10	446.90
73		Rohtak	5982.12	2649.28	1396.29	10027.69
74		Sampla	176.00	137.00	171.00	484.00
75	Sirsa	Ellenabad	98.67	111.83	257.59	468.08
76		Kalanwali	44.71	22.40	192.12	259.23
77		Mandi Dabwali	279.65	255.72	193.79	729.15
78		Rania	82.33	109.01	348.83	540.16
79		Sirsa	840.00	1060.00	1100.00	3000.00
80	Sonipat	Gannaur	120.00	144.00	180.00	444.00
81		Gohana	288.76	215.00	414.98	918.74
82		Kharkhoda	54.58	124.00	101.00	279.58
83		Kundli	199.74	232.14	227.93	659.81
84		Sonipat	4643.12	4940.65	4471.90	14055.67
85	Yamuna Nagar	Radaur	49.50	70.02	106.02	225.54
86		Sadhura	60.52	81.94	96.37	238.83
87		Yamuna Nagar	2816.60	1954.62	1340.03	6111.25
Total In Lakhs			**64417.94**	**75595.15**	**61947.64**	**202220.61**

Rakesh Jain
19-5-26

Annexure - G

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SWACHH BHARAT MISSION - URBAN
Department of Urban Local Bodies,
Panchkula Haryana

Bays No. 11-14, Sector - 8, Panchkula, Haryana

To

Joint Secretary & Mission Director

Swachh Bharat Mission-Urban,

Ministry of Housing and Urban Affairs (MoHUA),

Govt. of India, New Delhi

Memo No.: SBM/2026/ 436 **Dated:** 12/02/26

Subject: **Proceedings of the 2nd meeting of the State Level Technical Committee (SLTC) under Swachh Bharat Mission – Urban 2.0.**

****

On the subject cited above,

1. This is to inform that the 2nd meeting of the State Level Technical Committee (SLTC) under Swachh Bharat Mission–Urban (SBM–U) 2.0 was held on 09.02.2026 at 10:30 AM under the Chairmanship of Worthy Commissioner & Secretary, Urban Local Bodies (C&S, ULB), Haryana, in the Conference Hall of HPGCL, Plot No. C-7, Urja Bhawan, Sector–6, Panchkula.
2. During the meeting, agenda-wise detailed deliberations were held on various components of SBM–U 2.0. After thorough discussion, the action plans pertaining to Urban Waste Management (UWM), Information, Education & Communication (IEC), and Solid Waste Management (SWM), including legacy waste remediation, were considered and approved by the Committee.
3. The detailed proceedings of the meeting are enclosed herewith for kind perusal, approval and release of funds for the enclosed action plans, please.

Mission Director,
Swachh Bharat Mission (Urban),
Haryana, Panchkula

CC:

1. PS/C&S, ULB
2. PA/DG, ULB
3. PA/JD (Admin), ULB

Proceedings of the 2nd Meeting of the State Level Technical Committee (SLTC) under Swachh Bharat Mission–Urban 2.0

The 2nd Meeting of the State Level Technical Committee (SLTC) under Swachh Bharat Mission–Urban 2.0 (SBM-Urban 2.0) was held to deliberate upon matters related to Sanitation infrastructure (CT/PT/Aspirational Toilets), Used Water Management, Solid Waste Management, IEC activities, and fund allocation under SBM-Urban 1.0 and SBM-Urban 2.0.

The agenda items were taken up one by one and, after detailed deliberations, the following decisions were taken:

Agenda Item No. 1: Confirmation of the Minutes of the 1st SLTC Meeting held on 15.07.2022

The Committee was informed that the minutes of the 1st Meeting of the State Level Technical Committee held on 15.07.2022 were circulated to all members vide office letter No. Tech/SBM/2022/4215 dated 29.07.2022.

It was noted that no observations or comments have been received from any member.

The Committee confirmed the minutes of the 1st SLTC meeting held on 15.07.2022.

Agenda Item No. 2: Utilization of Pending IHHL Funds under SBM-Urban 1.0

The Committee was apprised that the State has achieved saturation under the Individual Household Latrine (IHHL) component of SBM-Urban 1.0 and there is no further requirement for construction of IHHLs by ULBs.

It was further informed that, with the approval of the Hon'ble Chief Minister, an amount of ₹19.55 crore, pertaining to the unutilized State Share under the IHHL component, has been allocated to 51 ULBs for utilization towards construction of Aspirational Public Toilets under SBM-Urban 2.0.

The Committee accorded its consent and recommend to apprise to **MoHUA**.

Agenda Item No. 3: Allocation under SBM-Urban 1.0 – Community and Public Toilets

The Committee was informed that an amount of unspent balance of ₹23.37 crore under the Community and Public Toilet component of SBM-Urban 1.0 was allocated to 32 ULBs for construction of new Public Toilets under the Aspirational Toilets category. The allocation has been communicated vide letter No. EE-IV/DULB/SBM-62 dated 31.12.2024.

The Committee accorded its consent and recommend to apprise to **MoHUA**.

Agenda Item No. 4: Approval of City Sanitation Action Plans (CSAPs) for Toilets under SBM-Urban 2.0

The Committee was informed that MoHUA has allocated ₹28.50 crore to the State under SBM-Urban 2.0 for construction of CTs, PTs and Aspirational Toilets.

ULBs have submitted CSAPs amounting to ₹54.74 crore, prepared strictly as per SBM-Urban 2.0 guidelines and unit cost norms:

- CTs/PTs: ₹1,50,000 per seat
- Aspirational Public Toilets: ₹2,50,000 per seat
- Urinals: ₹32,000 per seat

The Committee noted that the proposals are essential for achieving and sustaining ODF, ODF+, ODF++, and Water+ certifications.

The Committee approved the CSAPs and recommended submission to MoHUA for allocation of funds.

Agenda Item No. 5: Approval of Works under Used Water Management (UWM) Component – SBM-Urban 2.0

The Committee was informed that 64 Municipal Councils (population below 1 lakh) have prepared UWM Action Plans with a consolidated cost of ₹176.20 crore, in coordination with PHED.

The Action Plans include procurement of desludging and mechanised cleaning equipment, I&D works, and infrastructure for recycle and reuse of treated used water.

The Committee approved the UWM Action Plans and recommended submission to MoHUA for allocation of funds.

Agenda Item No. 6: Approval of State IEC Action Plan under SBM-Urban 2.0

The Committee considered the State IEC Action Plan of ₹6.00 crore, covering mass media campaigns, digital and social media outreach, school and youth engagement activities, and ULB-level IEC interventions, to be implemented through SAMVAD/CBC empanelled agencies, in accordance with the provisions of SBM-Urban 2.0 guidelines.

Agenda Item No. 7: Approval of Legacy Waste Remediation at Bandhwari Dumpsite, Gurugram

The Committee considered the proposal for remediation of **16.80 lakh MT of legacy waste** at the Bandhwari dumpsite at a cost of **₹151.20 crore** under SBM-Urban 2.0.

It was noted that rates @ **₹900 per MT** were approved by the **High-Powered Works Committee** and that higher rates than MoHUA indicative norms were justified due to site-specific complexities.

The Committee **approved the proposal** and recommended submission to **MoHUA** for approval and release of funds.

Agenda Item No. 8: Approval of Legacy Waste Remediation – MC Ferozepur Jhirkha

The Committee considered the proposal for remediation of legacy waste at **MC Ferozepur Jhirkha**, for which the tender has been awarded for **₹1.45 crore**.

The Committee **approved allocation and release of ₹1.45 crore** under SBM-Urban 2.0.

Agenda Item No. 9: Approval of Legacy Waste Remediation – MC Nilokheri

The Committee considered the proposal for remediation of legacy waste at MC Nilokheri for an amount of ₹89.40 lakh, as per the awarded tender.

The Committee approved allocation and release of ₹89.40 lakh under SBM-Urban 2.0.

At the end, the representative of the Ministry of Housing and Urban Affairs (MoHUA) provided an important clarification regarding utilization and prioritization of funds sanctioned under Swachh Bharat Mission–Urban 2.0.

It was clarified that once an overall amount is sanctioned/allocated to the State under a particular component of SBM-Urban 2.0, the State Government is empowered to prioritize and allocate the sanctioned funds among Urban Local Bodies (ULBs) based on emerging requirements, preparedness, and urgency, even if a particular ULB is not explicitly mentioned in the approved Minutes of the SLTC or in the original sanction letter issued by MoHUA, provided that:

- The total expenditure remains within the overall sanctioned amount, and
- The proposed works are strictly in accordance with SBM-Urban 2.0 guidelines and approved components.

The Committee **took note of the above clarification**.

In view of the above, the Committee approved the consolidated proposals under the Solid Waste Management, Used Water Management and IEC components of SBM-Urban 2.0 and recommended their submission to MoHUA for allocation and release of funds.

The meeting ended with a vote of thanks to the Chair.

SWACHH BHARAT MISSION - URBAN
Department of Urban Local Bodies,
Panchkula Haryana
Bays No. 11- 14, Sector – 4, Panchkula, Haryana

To

Joint Secretary & Mission Director
Swachh Bharat Mission-Urban,
Ministry of Housing and Urban Affairs (MoHUA)
Govt. of India, New Delhi

Letter no.: DULB/SNT/2026/SBM- 492 **Dated: 16-03-2026**

Subject: Regarding Minutes of Meeting (MoM) for 3rd State Level Technical Committee (SLTC) meeting held on 10-03-2026.

1. In reference to the subject cited above, it is submitted that the 3rd State Level Technical Committee (SLTC) meeting under Swachh Bharat Mission (Urban) 2.0 was convened on 10.03.2026 to review and consider various proposals submitted by the State for implementation under the Mission. The proceedings of the meeting are enclosed herewith for kind reference.
2. It is further submitted that early approval and release of funds from the Ministry of Housing and Urban Affairs (MoHUA) is crucial for the timely initiation of field-level implementation of the recommended projects.
3. In view of the above, and considering the urgency associated with Mission targets and on-ground implementation requirements, it is earnestly requested that the Ministry may kindly accord Administrative Approval and Financial Sanction to the proposals recommended by the 3rd SLTC on priority basis and facilitate early release of the requisite funds. This will enable the State to initiate implementation without further delay and ensure the timely achievement of the objectives and targets under SBM-U 2.0.

Mission Director,
Swachh Bharat Mission (Urban),
Haryana, Panchkula

CC to: -

1. PS/C&S, ULB
2. PA/DGULB

Proposed agenda points for the 3rd Meeting of State Level Technical Committee (SLTC) under Swachh Bharat Mission- Urban 2.0 (SBM-Urban 2.0).

The list of attendees is placed at Annexure-A

At the commencement of the meeting, the Mission Director, Swachh Bharat Mission (Urban) extended a warm welcome to the Commissioner & Secretary, ULB and Director General, ULB. Thereafter agenda of the meeting was taken up for the discussion & review.

Agenda Item No. 1: Confirmation of the minutes of 2nd meeting of State Level Technical Committee (SLTC) held on 09-02-2026.

The 2nd Meeting of the State Level Technical Committee (SLTC) was held on 09.02.2026. The Minutes of the meeting was also forwarded to MoHUA for approval vide this office letter no. SBM/2026/436 dated 12.02.2026 (details enclosed at Annexure-1).

No objection received, therefore minutes of meeting confirmed by the committee.

Agenda Item No. 2 Approval of City Sanitation Action Plans (For Aspirational Toilet) and Fund Requirements Under SBM 2.0:

The Committee was apprised that during the previous meeting of the State Level Technical Committee (SLTC), the City Sanitation Action Plans (CSAPs) submitted by various Urban Local Bodies (ULBs) for construction of Community Toilets (CTs), Public Toilets (PTs), and Urinals amounting to ₹54.74 crore are under approval with MoHUA, against the available **Central share allocation of ₹28.50 crore** under Swachh Bharat Mission–Urban 2.0.

It was further informed that, in continuation of the above approvals, additional City Sanitation Action Plans (CSAPs) have now been prepared for Municipal Corporation Gurugram, Municipal Corporation Faridabad, Municipal Corporation Karnal, Municipal Corporation Sonipat, Municipal Council Thanesar, Municipal Committee Mahendragarh, Municipal Committee Ateli Mandi, and Municipal Committee Kanina for construction of Aspirational Public Toilets and Urinals under Swachh Bharat Mission–Urban 2.0. These proposals are in accordance with the unit cost norms prescribed under SBM–Urban 2.0, i.e., ₹2.50 lakh per seat for Aspirational Public Toilets and ₹32,000 per seat for Urinals. The total project cost for the above proposals amounts to **₹24.9 crore**, comprising a **Central Share of ₹8.27 crore** and a **State Share of ₹16.63 crore**, as detailed below:

S. No.	District Name	Name of ULB	Total Project Cost (₹ Cr.)	Central Share (₹ Cr.)	State Share (₹ Cr.)
1	Gurugram	Municipal Corporation Gurugram	6.01	1.98	4.03
2	Faridabad	Municipal Corporation Faridabad	6.01	1.98	4.03
3	Karnal	Municipal Corporation Karnal	6.01	1.98	4.03
4	Sonipat	Municipal Corporation Sonipat	6.01	1.98	4.03
5	Kurukshetra	Thanesar	0.46	0.15	0.31
6	Mahendragarh	Ateli Mandi	0.08	0.04	0.04
7	Mahendragarh	Kanina	0.16	0.08	0.08
8	Mahendragarh	Mahendragarh	0.16	0.08	0.08
	Total		**24.9**	**8.27**	**16.63**

After detailed deliberations, the Committee accorded approval to the City Sanitation Action Plans (CSAPs) submitted by MC Gurugram, MC Faridabad, MC Karnal, MC Sonipat, MC Thanesar, MC Mahendragarh, MC Ateli Mandi, and MC Kanina for construction of Aspirational Public Toilets and Urinals amounting to **₹24.9 crore (Centre Share- 8.27 and State Share- 16.63)**, subject to adherence to SBM-Urban 2.0 guidelines and prescribed norms.

Agenda Item No. 3: Approval for works under Used Water Management Component (SBM-U 2.0):

The proposal regarding approval of Action Plans under the Used Water Management component of Swachh Bharat Mission-Urban 2.0 was placed before the Committee.

The Committee was informed that during the 2nd meeting of the State Level Technical Committee (SLTC), the City Sanitation Action Plans (CSAPs) submitted by 64 Urban Local Bodies (ULBs) amounting to ₹176.20 crore were proposed under the Used Water Management component of SBM-Urban 2.0. These proposals primarily included Interception and Diversion (I&D) works covering approximately 54 km in 64 ULBs, procurement of sewer cleaning/desludging equipment, and construction of Sewerage Treatment Plants (STPs). The proposals were subsequently submitted to the Ministry of Housing and Urban Affairs (MoHUA) for approval vide letter dated 12.02.2026 and are currently under consideration with MoHUA.

It was further apprised that additional consolidated Action Plans submitted by 68 Urban Local Bodies **amounting to ₹424.20 crore (Centre Share: 212.10 Cr. and State Share: 212.10 Cr.)** have now been prepared under the Used Water Management component of SBM-Urban 2.0, the details of which are placed at Annexure-2.

The Committee was informed that the Action Plans have been prepared in coordination with the Public Health Engineering Department (PHED) to ensure technical feasibility, convergence of infrastructure and long-term sustainability of the proposed interventions. The key components proposed under the Action Plans include:

- Infrastructure for Interception and Diversion (I&D), including the development of pumping stations (only for MC Sohna & Samalkha), has been taken up in 68 ULBs. In addition to the initially proposed 54 kms, additional 814.29 kms of I&D network has been covered in these ULBs. Furthermore, Shehzadpur, a newly constituted Municipal Committee (MC), has also been included under the I&D component.
- Procurement of sewer cleaning and mechanised desludging equipment, including Septic Tankers, Power Rodding Apparatus, Hydro Jetting Machines and Power Bucket Machines for MC Pataudi Mandi, and MC Narnaul and Septic Tanker for Shehzadpur (newly constituted MC).
- Construction of Sewerage Treatment Plants (STPs) in MC Samalkha, MC Gohana, Shehzadpur (newly constituted MC) and MC Sohna.

The Committee noted that implementation of the proposed interventions is essential for achieving the Swachh Certification targets under SBM–Urban 2.0, including:

- At least 50% of towns achieving Water+ status
- All statutory towns achieving at least ODF+ status
- All statutory towns with population below 1 lakh achieving at least ODF++ status

It was also observed that the proposed interventions would ensure safe containment, conveyance, treatment and reuse of used water, prevention of discharge of untreated wastewater into water bodies, and elimination of insanitary practices, thereby strengthening the overall urban sanitation ecosystem in the State.

After detailed deliberations, the Committee approved the Action Plans amounting to **₹424.20 crore *(Centre Share: ₹212.10 crore and State Share: ₹212.10 crore)*** under the Used Water Management component of SBM–Urban 2.0, and decided that the same may be submitted to the Ministry of Housing and Urban Affairs (MoHUA) for further approval and release of funds, in accordance with SBM–Urban 2.0 guidelines.

Agenda Item No. 4: Approval for works under IEC Component (SBM-U 2.0):

The Committee was further apprised that in order to strengthen Information, Education and Communication (IEC) activities across the State and ensure wider citizen engagement, a

revised and comprehensive IEC Action Plan has now been prepared at both State Level and ULB Level.

It was informed that the total estimated cost of the revised IEC Action Plan is **₹81.50 crore**, comprising a Central Share of **₹48.90 crore and a State Share of ₹32.60 crore, against the total allocation of ₹70.50 crore** under SBM–Urban 2.0.

The proposed IEC interventions include statewide digital and mass media campaigns, outdoor publicity, television and FM radio advertisements, community engagement activities, plog runs, Swachhata competitions, workshops with stakeholders, social media campaigns, bulk SMS and WhatsApp messaging, podcast series, capacity building programmes and other outreach activities to promote behavioural change and citizen participation in sanitation and waste management.

After detailed deliberations, the Committee agreed in principle to the revised IEC Action Plan amounting to ₹81.50 crore as mentioned in below mentioned table- A (Central Share: ₹48.90 crore and State Share: ₹32.60 crore) and recommended that the proposal be submitted to the Ministry of Housing and Urban Affairs (MoHUA) for consideration and approval under SBM–Urban 2.0.

Table-A

S.No	Activities to be Conducted	Tentative Expenditure (in Cr.)	ACA under SBM-U 2.0 (60%) (in Cr.)	State Govt. Funds (40%) (in Cr.)
1	Development of Outdoor Collaterals (Statewide hoardings, LED screens, bus shelter branding, transit media, wall paintings)	8.00	4.80	3.20
2	Advertisements in Print, Electronic Media, TV, Cinema and FM/Community Radios (TV ads, FM campaigns, cinema advertisements, newspaper advertisements, OTT campaigns)	10.00	6.00	4.00
3	Monthly Workshops / Events with Community Members & Stakeholders (Plog runs, Swachhata competitions, Swachhata felicitation ceremonies, youth engagement programmes, stakeholder consultations)	8.50	5.10	3.40
4	Other Activities (Digital campaigns, capacity building, documentation, drives) (Google Ads, social media campaigns, bulk SMS/WhatsApp alerts, podcasts, digital competitions, master trainer capacity building)	9.50	5.70	3.80
Total		**36.00**	**21.60**	**14.40**
ULB Level Action Plan				

S.No	Description of Activity	Tentative Expenditure (in Cr.)	ACA under SBM-U 2.0 (60%) (in Cr.)	State Govt. Funds (40%) (in Cr.)
1	Development of Outdoor Collaterals (hoardings, LED screens, transit media, branding)	11.66	7.70	5.14
2	Advertisements in print, electronic media and FM/community radios	13.28	7.97	5.31
3	Monthly workshops/events with community members and representatives	11.10	5.59	4.44
4	Other activities (digital campaigns, capacity building, documentation, drives)	9.45	5.67	3.78
Total		45.50	26.93	18.67

Agenda Item No. 5: Approval for works under Capacity Building (CB) Component (SBM-U 2.0):

The proposal regarding approval of State Level and ULB Level Capacity Building (CB) Action Plans under Swachh Bharat Mission–Urban 2.0 was placed before the Committee.

It was apprised that a State Level Capacity Building Action Plan has been prepared to strengthen institutional capacities through trainings, workshops, exposure visits, digital monitoring systems and knowledge dissemination activities. The total estimated cost of the State Level Capacity Building Plan is ₹10.10 crore, with the following funding pattern:

- Central Assistance (SBM-U 2.0 – 60%): ₹6.06 crore
- State Government Share (40%): ₹4.04 crore.

Further, ULB Level Capacity Building Action Plans have also been prepared for all Urban Local Bodies in the State to strengthen capacities at the grassroots level. The proposed activities include trainings for municipal officials, sanitation workers and SafaiMitras, and engagement of SBM/SWM experts to support implementation and monitoring of sanitation initiatives.

The total estimated cost of the ULB Level Capacity Building Action Plans is ₹16.02 crore, with the following funding pattern:

- Central Assistance (SBM-U 2.0 – 60%): ₹9.61 crore
- State Government Share (40%): ₹6.41 crore

Brief of activities mentioned in the table below:

S.No	Activities to be Conducted	Tentative Expenditure (in Cr.)	ACA under SBM-U 2.0 (60%) (in Cr.)	State Govt. Funds (40%) (in Cr.)
State Level action plan				
1	State-Level Workshops, Seminars, Conferences and Knowledge Expo	1.25	0.75	0.50
2	Trainings for State Officials, District/ULB Officers, PMU/PIU Personnel and Master Trainers	1.75	1.05	0.70
3	Exposure Visits (Inter-State and Intra-State)	1.00	0.60	0.40
4	Skill Development Training for SafaiMitras and Master Trainers	2.25	1.35	0.90
5	Haryana Swachh League Competition	0.80	0.48	0.32
6	Swachhata Internship Programme	1.00	0.60	0.40
7	Hiring of Social Media & Digital Experts for State PMU	0.22	0.13	0.09
8	Development of State Digital Dashboard & Monitoring App	1.20	0.72	0.48
9	Printing, IT Infrastructure and Administrative Expenditure	0.85	0.51	0.34
Total		**10.10**	**6.06**	**4.04**
ULB level action plan				
S.No	**Activities to be Conducted**	**Tentative Expenditure (in Cr.)**	**ACA under SBM-U 2.0 (60%) (in Cr.)**	**State Govt. Funds (40%) (in Cr.)**
1	Trainings for Municipal Officials across ULBs	2.61	1.57	1.04
2	Trainings for Sanitation Workers & SafaiMitras	2.09	1.25	0.84
3	Engagement of SBM / SWM Experts for ULB Support	11.32	6.79	4.53
Total		**16.02**	**9.61**	**6.41**

Accordingly, the combined cost of the State Level and ULB Level Capacity Building Action Plans works out to ₹26.12 crore, out of which the Central Share (60%) amounts to ₹15.67 crore and the State Share (40%) amounts to ₹10.45 crore. The Committee was informed that the proposed Central Share of ₹15.67 crore is within the overall approved allocation of ₹35.40 crore under the Capacity Building component of SBM–Urban 2.0.

After detailed deliberations, the Committee approved the State Level Capacity Building Action Plan amounting to ₹10.10 crore and the ULB Level Capacity Building Action Plans amounting to ₹16.02 crore, with a total combined cost of ₹26.12 crore, subject to adherence to SBM-Urban 2.0 guidelines. The Committee further decided that the approved proposal may be submitted to the Ministry of Housing and Urban Affairs (MoHUA) for further approval and release of funds.

Agenda Item No. 6: Reallocation for the approved funds for Legacy Waste remediation:

The Committee was apprised that during the 1st State Level Technical Committee (SLTC) meeting held on 15.07.2022, action plans for remediation of 53.54 lakh MT of legacy waste across 39 dumpsites in Urban Local Bodies (ULBs) were approved with a total project cost of **₹294.48 crore**, out of which the Central Share under SBM-Urban 2.0 was **₹102.45 crore.**

The Committee was further informed that, out of the 39 dumpsites approved during the 1st SLTC, 16 dumpsites (mentioned in annexure-A) have already achieved 100% remediation of legacy waste as per the approved action plans. However, it was noted that no financial claims have yet been submitted under SBM-Urban 2.0 for these completed sites, and the expenditure incurred on these sites is estimated to be **approximately 52.76 crore** (Centre Share 19.90 Cr.).

With respect to the remaining dumpsites, it was informed that one Municipal Committee has been de-notified and therefore no longer falls under the jurisdiction of an Urban Local Body. Consequently, the number of dumpsites under consideration stands revised from 23 to 22. Legacy waste remediation works are currently ongoing at these 22 dumpsites. Based on the latest status reported by the concerned ULBs, the present quantity of legacy waste at these sites is approximately 44.84 lakh MT, with estimated cost of

It was further brought to the notice of the Committee that out of these 22 dumpsites, the quantity of legacy waste at 8 sites has increased from 1.50 lakh MT (approved during the Cr.1st SLTC) to 7.16 lakh MT due to continued dumping of fresh municipal solid waste. Accordingly, the revised estimated quantity for these 22 dumpsites is 49.50 lakh MT, and the estimated cost of remediation, calculated at ₹550 per MT, has increased from ₹241.12 crore to approximately ₹272.25 crore, necessitating revision of the earlier approved action plan.

In addition to the above, 21 additional dumpsites across the State have now been identified where legacy waste remediation proposals were not approved earlier by the SLTC/NARC. As per the latest assessment, these 21 sites have approximately 14.31 lakh MT of legacy waste, and remediation of the same is proposed to be undertaken under SBM-Urban 2.0, with an estimated cost of **₹78.68 crore.**

Accordingly, considering both (i) the increased quantity of legacy waste in the above-mentioned dumpsites and (ii) the remediation proposals for 21 newly identified dumpsites, the total quantity of legacy waste proposed for remediation is approximately 63.80 lakh MT, with an estimated cost of **₹350.93 Cr. (122.69 Centre Share).**

The Committee was further informed that since the Central Share of **₹102.45 crore** had already been approved during the 1st SLTC meeting, Therefore, an additional Central Share of **₹20.24 crore (₹122.69 crore – ₹102.45 crore) is required from MoHUA as per the revised action plan.**

Moreover, the Committee was apprised that some of these proposed projects are currently at the tendering stage. The estimated cost of remediation varies between ₹375 per MT and ₹890 per MT. After due deliberation, the Committee decided that these projects may be claimed under SBM–Urban 2.0 in accordance with the proportional support permitted under the SBM–U 2.0 guidelines, i.e., up to a maximum of ₹550 per MT.

After detailed deliberations, the Committee accorded approval to claim the proposed projects under SBM–Urban 2.0 in accordance with the provisions of the SBM–U 2.0 guidelines.

Agenda Item No. 7: Reallocation of approved funds for works under SWM Component (SBM-U 2.0) for upgradation of existing MRF:

The Committee was informed that during the 1st State Level Technical Committee (SLTC) meeting held on 15.07.2022, action plans amounting to **₹278.56 core** were approved for 11 Integrated Solid Waste Management (ISWM) clusters in the State under the SWM component of SBM–Urban 2.0, **out of which ₹83.37 crore was approved for the MRF + RDF facilities.**

It was further apprised that Municipal Corporation Panchkula **had been allocated ₹3.98 crore** under the said approval for development of MRF + RDF facility.

Subsequently, Municipal Corporation Panchkula, vide Memo No. EE-II/MCPKL/2026/2165 dated 26.02.2026, submitted a **revised proposal seeking ₹8.99 crore** for the upgradation of the existing 200 TPD MRF facility located at Village Alipur, near Kami Village Road, Panchkula.

After detailed deliberations, the Committee noted that ₹3.98 crore had already been approved during the 1st SLTC meeting for the development of the MRF + RDF facility for MC Panchkula. Against the revised proposal of ₹8.99 crore, the Committee recommended approval of the additional amount of ₹5.01 crore (₹8.99 crore – ₹3.98 crore). It was further decided that the additional amount of ₹5.01 crore shall be met by re-allocating funds from other ULBs where the sanctioned amount for MRF facilities has not yet been utilized by the concerned ULBs. The proposal for re-allocation may be submitted to MoHUA for approval, as per the provisions of SBM–Urban 2.0 guidelines.

Further, the Committee decided that the sanctioned amount shall be utilized only on the condition that the proposed work is not covered under the scope of work of the agency engaged for Municipal Solid Waste (MSW) processing, as per the provisions of the Standard Model RFP issued by DULB. In case the said activity falls within the scope of the existing MSW processing contract, the expenditure shall not be incurred from the approved amount.

Agenda Item No. 8: Reallocation of approved funds for Sanitary Landfill (SLF) Development for Disposal of Reject Waste.

The proposal regarding development of Sanitary Landfills (SLFs) for scientific disposal of inert and reject waste in select Urban Local Bodies under Swachh Bharat Mission–Urban 2.0 was placed before the Committee.

The Committee was informed that as per the SBM–Urban 2.0 guidelines issued by the Ministry of Housing and Urban Affairs (MoHUA) and the provisions of the Solid Waste Management Rules, 2016, only inert and non-recyclable reject waste, restricted to a maximum of 20% of the total municipal solid waste generated, is permitted to be disposed of at Sanitary Landfills after processing of municipal solid waste.

It was further apprised those proposals have been prepared for development of Sanitary Landfills for Ambala Cluster (Ambala, Panchkula & Yamunanagar – 9 ULBs), Municipal Corporation Gurugram, Municipal Corporation Manesar, Municipal Corporation Faridabad and Municipal Corporation Hisar. The design capacity of the proposed SLFs has been calculated considering approximately 20% of the total municipal solid waste generation, and the design period for Phase–I has been proposed as 5 years, in accordance with MoHUA guidelines.

The Committee was informed that the total estimated project cost for development of the above Sanitary Landfills is **₹31.24 crore.**

It was further submitted that for ISWM Ambala–Yamunanagar Cluster, Municipal Corporation Hisar and Municipal Corporation Manesar, an amount of ₹4.25 crore has already been approved

earlier in the 1st SLTC meeting. Against the total requirement of ₹8.20 crore for these locations, the remaining amount of **₹3.95 crore** is proposed to be re-allocated from the funds already approved during the 1st SLTC under the Compost Plant and SLF for other ULBs where the funds remain unutilized.

Further, for Municipal Corporation Gurugram and Municipal Corporation Faridabad, where no funds were approved earlier, approval is sought for sanction of **₹23.04 crore** for development of Sanitary Landfills at these locations.

After detailed deliberations, the Committee approved the proposal for development of Sanitary Landfills at the above locations with a total estimated project cost of **₹31.24 crore**. The Committee further approved that the already sanctioned amount of **₹4.25 crore** for ISWM Ambala-Yamunanagar Cluster, MC Hisar and MC Manesar shall be retained, and the remaining amount of **₹3.95 crore** required for these locations shall be re-allocated from the funds approved earlier under the Compost Plant and SLF for other ULBs where the funds remain unutilized.

The Committee also approved sanction of **₹23.04 crore** for development of Sanitary Landfills at Municipal Corporation Gurugram and Municipal Corporation Faridabad, and decided that the proposal may be submitted to the Ministry of Housing and Urban Affairs (MoHUA) for further approval and release of funds under SBM-Urban 2.0.

Further, the Committee decided that the sanctioned amount shall be utilized only on the condition that the proposed work is not covered under the scope of work of the agency engaged for Municipal Solid Waste (MSW) processing, as per the provisions of the Standard Model RFP issued by DULB. In case the said activity falls within the scope of the existing MSW processing contract, the expenditure shall not be incurred from the approved amount.

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Annexure-A

List of Attendees

i. Sh. Saket Kumar, IAS, Commissioner & Secretary, ULB
ii. Sh. Ashok Kumar Meena, IAS, Director General, ULB
iii. Sh. Shashwat Sangwan, IAS, Mission Director, SBM-U
iv. Sh. Kanwar Singh, HCS, Joint Director (Admn), ULB
v. Smt. Charanjeet Kaur, Deputy Secretary, Finance Department, Haryana
vi. Sh. Dinesh Kumar Saini, Chief Engineer, PHED, Haryana
vii. Sh. Aman Sharma, Executive Engineer, PHED, Haryana
viii. Sh. Daljeet Singh, DDPO, SBM-G, Rural Development Department, Haryana
ix. Dr. Monika, Scientist, HSPCB
x. Smt. Sumati Bhaskar, Capacity Building Expert, PMU, SBM-U
xi. Sh. Rajesh Malik, Used Water Expert, PMU, SBM-U
xii. Sh. Ankush Soni, Procurement Expert, PMU, SBM-U

F. No. 1/9/2022-SBM-1 (E No. 9124850)
Government of India
Ministry of Housing & Urban Affairs
SBM Division

Nirman Bhawan, New Delhi.
Dated 7 November, 2022.

To

The Director, Urban Local Bodies
(Kind Attn: Sh. Dusmanta Kumar Behera, IAS)
Govt. of Haryana
Bays No. 11-14, Sector-4, Panchkula
Haryana -134112
(email: dulbhry@gmail.com; dulbhry@hry.nic.in)

Subject: Release of Central Share (CS) of funds under Solid Waste Management (SWM) component of SBM-U 2.0.

Sir,

With reference to your requests submitting actions plans for release of Central share of funds under Solid Waste Management (SWM) component of SBM (U) 2.0 as detailed under.

(Rs. in Crores)

Proposal details	Total project cost	Total project cost by MoHUA	Central share approved for release
SWM Proposal vide letter Tech./SBM/2022/4143 dated 27/07/2022	665.07	573.04	207.71

2. The above proposals have been examined by the Ministry for approval subject to fulfilment of the conditions prescribed in the SBM Urban 2.0 Guidelines at Para 6.9.2 for Solid Waste Management (SWM) component and in-principle approved by 6th NARC meeting dated 15.09.2022.

3. The aforesaid projects are to be implemented in accordance with the detailed conditions mentioned in the Annex. The total cost of the projects and corresponding central share arrived against these proposals after detailed examination are given in the Annexure. The costs worked out are indicative subject to actual tender costs with the Central share being limited to the allocation ceiling already communicated. The inter-se changes between the cities can be done by State Government. However, the principle of saturation of all ULBs must be followed.

4. Further, the central share will be released only after compliance of various instructions issued by Ministry of Finance on revised procedure of fund flow and submission of undertakings/statements already conveyed vide this office letter dated 20.10.2022 (Copy enclosed). In the meantime, the State Government may take appropriate steps to obtain mandatory clearances/permissions etc. so that the project may take off timely.

Yours faithfully,

(R.S. Jayal)
Director (SBM)

ANNEXURE

Conditions to be satisfied for implementation of Projects approved under SBM-Urban 2.0

1. **SWM Proposal vide letter dated 27.07.2022:**

Module 1: Municipal Solid Waste (MSW) Processing Facilities

Dry Waste processing:- The estimated cost of the processing facilities considered by Govt. of Haryana for ACA is same as given in SBM (U) 2.0 guidelines. The cluster-wise details of the same are given below:

S. No	Name of ULB	2011 Population As per census	Compost Plants @Rs 11.50 Lakh/TPD*	MRF+RDF@ Rs 8.50 Lakh/TPD*	SLF@ Rs 6.50 Lakh /TPD*	Total Cost (Rs in Cr.)	Central Share (Rs in Cr.)	
1	**Ambala-Yamunnagar Cluster**							
1	Ambala Sadar	1,04,974	4.20	1.98	0.42	6.60	33%	2.18
2	Ambala	1,95,153	7.81	3.67	0.80	12.29	33%	4.06
3	Nariangarh	22,832	0.61	0.29	0.06	0.96	50%	0.48
4	Yamunanagar-Jagadhri	3,41,571	13.67	6.43	1.41	21.51	33%	7.10
5	Barara	21,545	0.57	0.27	0.06	0.90	50%	0.45
6	Radaur	13,960	0.37	0.18	0.04	0.59	50%	0.29
7	Sadaura	14,818	0.40	0.19	0.03	0.61	50%	0.31
	Cluster Total	**7,14,853**	**27.64**	**13.00**	**2.82**	**43.47**		**14.86**
2	**Panchkula Cluster**							
1	Panchkula	2,11,355	8.46	3.98	0.87	13.31	33%	4.39
2	Kalka	32,255	0.86	0.40	0.09	1.35	50%	0.68
	Cluster Total	**2,43,610**	**9.32**	**4.38**	**0.96**	**14.66**		**5.07**
3	**Karnal-Kaithal-Thanesar**							
1	Karnal	2,86,827	11.48	5.40	1.18	18.06	33%	5.96
2	Indri	17,487	0.47	0.22	0.05	0.73	50%	0.37
3	Nilokheri	17,938	0.48	0.23	0.05	0.75	50%	0.38
4	Taraori	25,944	0.69	0.33	0.07	1.09	50%	0.54
5	Gharaunda	37,816	1.01	0.47	0.10	1.59	50%	0.79
6	Nissing	17,438	0.47	0.22	0.05	0.73	50%	0.37
7	Thanesar	1,55,152	6.21	2.92	0.64	9.77	33%	3.22
8	Shahabad	42,607	1.14	0.53	0.12	1.79	50%	0.89
9	Ladwa	28,887	0.77	0.36	0.08	1.21	50%	0.61
10	Ismailabad	13,726	0.37	0.17	0.04	0.58	50%	0.29
11	Pehowa	38,853	1.04	0.49	0.11	1.63	50%	0.82
12	Kaithal	1,44,915	5.80	2.73	0.60	9.13	33%	3.01
13	Kalayat	18,660	0.50	0.23	0.05	0.78	50%	0.39
14	Rajound	17,434	0.47	0.22	0.05	0.73	50%	0.37
15	Assandh	27,125	0.72	0.34	0.07	1.14	50%	0.57
16	Pundri	18,872	0.50	0.24	0.05	0.79	50%	0.40
17	Siwan	23,882	0.64	0.30	0.07	1.00	50%	0.50
18	Cheeka	38,952	1.04	0.49	0.11	1.64	50%	0.82
	Cluster Total	**9,72,515**	**33.79**	**15.89**	**3.47**	**53.15**		**20.29**
4	**Rohtak-Bahadurgarh-Jhajjar Cluster**							
1	Rohtak	3,74,292	14.98	7.05	1.54	23.57	33%	7.78
2	Kalanaur	23,319	0.62	0.29	0.06	0.98	50%	0.49
3	Meham	20,484	0.55	0.26	0.06	0.86	50%	0.43
4	Gohana	65,708	1.75	0.82	0.18	2.76	50%	1.38
5	Bahadurgarh	1,70,767	6.84	3.22	0.70	10.75	33%	3.55
6	Kharkhoda	25,051	0.67	0.31	0.07	1.05	50%	0.53
7	Julana	18,755	0.50	0.24	0.05	0.79	50%	0.39

8	Ateli Mandi	7,619	0.20	0.10	0.02	0.32	50%	0.16
9	Kundli	21,663	0.58	0.27	0.06	0.91	50%	0.45
10	Jhajjar	48,424	1.29	0.61	0.13	2.03	50%	1.02
11	Sampla	20,563	0.55	0.26	0.06	0.86	50%	0.43
12	Beri	15,934	0.43	0.20	0.04	0.67	50%	0.33
13	**Badli (Mahamoodpur Majra/Faizabad)**	14,456	0.39	0.18	0.04	0.61	50%	0.30
	Cluster Total	**8,27,035**	**29.35**	**13.80**	**3.02**	**46.16**		**17.25**
5	**Hisar-Fatehabad Cluster**							
1	Hisar	3,01,383	12.06	5.67	1.24	**18.98**	33%	6.26
2	Adampur	25,531	0.68	0.32	0.07	1.07	50%	0.54
3	Barwala	43,384	1.16	0.54	0.12	1.82	50%	0.91
4	Hansi	86,770	2.32	1.09	0.24	3.64	50%	1.82
5	Siwani	19,143	0.51	0.24	0.05	0.80	50%	0.40
6	Fatehabad	70,777	1.89	0.89	0.19	2.97	50%	1.49
7	Bhuna	30,094	0.80	0.38	0.08	1.26	50%	0.63
8	Uklana mandi	13,219	0.35	0.17	0.04	0.55	50%	0.28
9	Ratia	37,152	0.99	0.47	0.10	1.56	50%	0.78
10	Tohana	63,871	1.70	0.80	0.18	2.68	50%	1.34
11	Jhakhal Mandi	7,788	0.21	0.10	0.02	0.33	50%	0.16
	Cluster Total	**6,99,112**	**22.68**	**10.67**	**2.33**	**35.68**		**14.61**
6	**Sirsa Cluster**							
1	Sirsa	1,82,534	7.31	3.44	**0.75**	11.50	33%	3.79
2	Rania	25,123	**0.67**	0.32	0.07	1.05	50%	0.53
3	Ellenabad	36,623	0.98	0.46	0.10	**1.54**	**50%**	**0.77**
4	Mandi Dabwali	52,873	1.41	0.66	0.15	**2.22**	**50%**	**1.11**
5	Kalanwali	22,095	0.59	0.28	0.06	0.93	50%	0.46
	Cluster Total	**3,19,248**	**10.96**	**5.15**	**1.13**	**17.23**		**6.66**
7	**Bhiwani Cluster**							
1	Bhiwani	1,96,057	7.85	3.69	0.81	12.35	33%	4.07
2	Bawani Khera	20,289	0.54	0.25	0.06	0.85	50%	0.43
3	Charkhi Dadri	56,337	1.50	0.71	0.15	2.37	50%	1.18
4	Loharu	13,937	0.37	0.17	0.04	0.59	50%	0.29
5	Badhra	6,333	0.17	0.08	0.02	0.27	50%	0.13
	Cluster Total	**2,92,953**	**10.43**	**4.91**	**1.07**	**16.41**		**6.11**
8	**Jind Cluster**							
1	Jind	1,67,592	6.71	3.16	0.69	10.55	33%	3.48
2	Narwana	62,090	1.66	0.78	0.17	2.61	50%	1.30
3	Safidon	34,728	0.93	0.44	0.10	1.46	50%	0.73
4	Uchana	16,815	0.45	0.21	0.05	0.71	50%	0.35
5	Narnaund	17,242	0.46	0.22	0.05	0.72	50%	0.36
6	Sisai(ULB deleted)	-	0.00	0.00	0.00	0.00		0.00
	Cluster Total	**2,98,467**	**10.20**	**4.80**	**1.05**	**16.05**		**6.23**
9	**Farukhnagar Cluster**							
1	Farukh Nagar	13,513	0.36	0.17	0.04	0.57	50%	0.28
2	Haily Mandi	20,906	0.56	0.26	0.06	0.88	50%	0.44
3	Pataudi	20,418	0.54	0.26	0.06	0.86	50%	0.43
	Cluster Total	**54,837**	**1.46**	**0.69**	**0.15**	**2.30**		**1.15**
10	**Rewari Cluster**							
1	Bawal	16,776	0.45	0.21	0.05	0.70	50%	0.35
2	Manesar	1,16,606	3.11	1.46	0.06	4.64	33%	1.53
3	Dharuhera	30,344	0.81	0.38	0.08	1.27	50%	0.64
4	Rewari	1,43,021	5.73	2.69	0.59	9.01	33%	2.97

5	Mahendergarh	29,128	0.78	0.37	0.08	1.22	50%	0.61
6	Kanina	12,989	0.35	0.16	0.04	0.55	50%	0.27
	Cluster Total	**3,48,864**	**11.22**	**5.28**	**0.90**	**17.39**		**6.38**
11	**Punhana Cluster**							
1	Punhana	24,734	0.66	0.31	0.07	1.04	50%	0.52
2	Ferozpur zirkha	24,750	0.66	0.31	0.07	1.04	50%	0.52
3	Hatin	14,421	0.38	0.18	0.04	0.61	50%	0.30
4	Palwal	1,28,730	5.15	2.42	0.53	8.11	33%	2.68
5	Sohna	36,552	0.98	0.46	0.10	1.53	50%	0.77
6	Nuh	16,260	0.43	0.20	0.04	0.68	50%	0.34
7	Hodal	50,143	1.34	0.63	0.14	2.11	50%	1.05
8	Tauru	22,599	0.60	0.28	0.06	0.95	50%	0.47
	Cluster Total	**3,18,189**	**10.21**	**4.80**	**1.05**	**16.06**		**6.65**

**From Annex 10: Basis of Costing for SWM Components of the Operational Guidelines for SBM 2.0*

Module 2: Remediation of Legacy Waste Dumpsites

There is no technical scrutiny required as proposal is for remediation or cleaning of the existing dumpsites where no technical designing is involved. The process involves removal of waste putting it through screening process (in trommels) and using the screened materials appropriately. The entire work is done by contractors. No design, drawing etc are to be provided at this stage.

Government of Haryana have identified 39 ULBs with existing legacy waste dumpsites with **89.80 Lakh MT** out of which, **18.57 Lakh MT** of legacy waste remediation has been taken up in 21 dumpsites. Government of Haryana proposes to take up remediation of the remaining **53.54 Lakh MT** of legacy waste in 39 ULBs. The quantities are given by the ULBs and the authorities of Government of Haryana.

Authorities of Government of Haryana have approved the proposal considering cost of Rs 850/ MT whereas, the prescribed ceiling cost of Rs. 550 /MT (basis of costing prescribed at pg. 134 of guidelines for the purpose of action plans) as per the SBM-U 2.0 guidelines has been considered.

Remediation costs of Legacy Waste Dumpsites

S. No	Name of ULB	Population As per Census 2011	Additional Qty of Legacy Waste to be remediated (MT)	Cost of remediation-GoH (@Rs. 850/MT) Rs in Cr.	Cost of remediation-GoI (@Rs. 550/MT) Rs in Cr.	ACA as per Guidelines Rs in Cr.		1st install-ent @40% Rs in Cr.
1	Ambala	1,95,153	33,544	2.85	1.84	33%	0.61	0.24
2	Barara	21,545	9,800	0.83	0.54	50%	0.27	0.11
3	Yamuna Nagar	2,16,677	66,000	5.61	3.63	33%	1.20	0.48
4	Bhiwani	1,96,057	2,00,000	17.00	11.00	33%	3.63	1.45
5	CharkhiDadri	56,337	30,000	2.55	1.65	50%	0.83	0.33
6	Bhuna	30,094	17,400	1.48	0.96	50%	0.48	0.19
7	Fatehabad	70,777	43,000	3.66	2.37	50%	1.18	0.47
8	Ratia	37,152	23,500	2.00	1.29	50%	0.65	0.26

9	Tohana	63,871	12,700	1.08	0.70	50%	0.35	0.14
10	Jakhal Mandi	12,400	3,600	0.31	0.20	50%	0.10	0.04
11	Barwala	43,384	6,050	0.51	0.33	50%	0.17	0.07
12	Hansi	86,770	13,000	1.11	0.72	50%	0.36	0.14
13	Hisar	3,01,383	70,000	5.95	3.85	33%	1.27	0.51
14	Uklana Mandi	13,219	6,400	0.54	0.35	50%	0.18	0.07
15	Gurugram	8,76,969	30,00,000	255.00	165.00	33%	54.45	21.78
16	Rewari	1,43,021	25,000	2.13	1.38	33%	0.45	0.18
17	Kanina	12,989	10,920	0.93	0.60	50%	0.30	0.12
18	Narnaund	17,242	3,350	0.28	0.18	50%	0.09	0.04
19	Jind	1,67,592	1,88,862	16.05	10.39	33%	3.43	1.37
20	Uchana	16,815	2,800	0.24	0.15	50%	0.08	0.03
21	Narwana	62,090	87,561	7.44	4.82	50%	2.41	0.96
22	Bahadurgarh	1,70,767	2,20,000	18.70	12.10	33%	3.99	1.60
23	Jhajjar	48,424	20,762	1.76	1.14	50%	0.57	0.23
24	Beri	15,934	6,005	0.51	0.33	50%	0.17	0.07
25	Badli	12,556	11,060	0.94	0.61	50%	0.30	0.12
26	Gohana	65,708	77,000	6.55	4.24	50%	2.12	0.85
27	Julana	18,755	5,681	0.48	0.31	50%	0.16	0.06
28	Cheeka	38,952	10,000	0.85	0.55	50%	0.28	0.11
29	Kaithal	1,44,000	70,000	5.95	3.85	33%	1.27	0.51
30	Kalayat	18,660	15,000	1.28	0.83	50%	0.41	0.17
31	Pundri	18,872	4,100	0.35	0.23	50%	0.11	0.05
32	Rajound	17,434	5,200	0.44	0.29	50%	0.14	0.06
33	Assandh	27,125	7,000	0.60	0.39	50%	0.19	0.08
34	Ladwa	28,887	16,100	1.37	0.89	50%	0.44	0.18
35	Panchkula	2,11,355	3,98,388	33.86	21.91	33%	7.23	2.89
36	Sonipat	2,78,149	3,00,000	25.50	16.50	33%	5.45	2.18
37	Gannaur			1.70	1.10	50%	0.55	0.22

		35,603	20,000					
38	Mandi Dabwali	52,873	96,000	8.16	5.28	50%	2.64	1.06
39	Sirsa	1,82,534	2,18,470	18.57	12.02	33%	3.97	1.59
	Total Cost		**53,54,253**	**455.11**	**294.48**		**102.45**	**40.98**

Abstract of the proposals:

From the 2 modules of Solid Waste Management component under SBM U-2.0 Abstract of Total Cost Estimates is tabulated below indicating central share after reviewing based on the details given in the each module:

Module 1: Solid Waste Management								
S. No	**Name of the cluster**	**Lead ULB**	**Proposed capacity compost plant (TPD)**	**Proposed capacity MRF+ RDF (TPD)**	**Proposed capacity SLF (TPD)**	**Total Cost Rs in Cr.**	**ACA Rs in Cr.**	**1st instalment Rs in Cr.**
1	Ambala-Yamunnagar Cluster	Ambala	240.36	152.95	43.44	43.47	14.86	5.94
2	Panchkula Cluster	Panchkula	81.06	51.58	14.74	14.66	5.07	2.02
3	Karnal-Kaithal-Thanesar	Karnal	293.79	186.96	53.42	53.15	20.29	8.11
4	Rohtak-Bahadurgarh-Jhajjar Cluster	Rohtak	255.18	162.38	46.40	46.16	17.25	6.9
5	Hisar-Fatehabad Cluster	Hisar	197.21	125.50	35.86	35.68	14.61	5.84
6	Sirsa Cluster	Sirsa	95.27	60.63	17.32	17.23	6.66	2.66
7	Bhiwani Cluster	Bhiwani	90.7	57.74	16.50	16.41	6.11	2.44
8	Jind Cluster	Jind	88.71	56.45	16.13	16.05	6.23	2.49
9	Farukhnagar Cluster	Farukhnagar	12.73	8.10	2.31	2.30	1.15	0.46
10	Rewari Cluster	Rewari	97.56	62.08	13.81	17.39	6.38	2.55
11	Punhana Cluster	Punhana	88.78	56.50	16.14	16.06	6.65	2.66
	TOTAL		**1541.35**	**980.87**	**276.07**	**278.56**	**105.26**	**42.07**
Module 2: Remediation of Legacy Waste Dumpsites						**294.48**	**102.45**	**40.98**
Total Costs						**573.04**	**207.71**	**83.05**

Category 3 - Legacy Waste											
S.No.	ULB	Population as per 2011	Approved Quantity as per NARC/ SLTC (in MT)	Approved Rate as per GOI (in Crores) @550 per MT	Centre Share	Claimed Quantity (in MT)	Present /Additional Quantity (in MT)	Balance Quantity (in MT)	Total Estimated (in Crore) As per GoI @ 550 per MT	Central Share (in Crore)	State Share (in Crore)
1	Jhajjar	48424	20,762	1.14	0.57	0	66901	46,139	3.68	1.84	1.84
2	Tohana	63871	12,700	0.70	0.35	0	25813	13113	1.42	0.71	0.71
3	Barwala	43384	6,050	0.33	0.17	0	9924	3,874	0.55	0.27	0.27
4	Narnaund	17242	3,350	0.18	0.09	0	3667	317	0.20	0.10	0.10
5	Hansi	86770	13,000	0.72	0.36	0	130476	1,17,476	7.18	3.59	3.59
6	Uchana	16815	2,800	0.15	0.08	0	9198	6,398	0.51	0.25	0.25
7	Rewari	143021	25,000	1.38	0.45	0	357651	3,32,651	19.67	6.49	13.18
8	Yamuna Nagar	341571	66,000	3.63	1.20	0	112000	46,000	6.16	2.03	4.13
Total			1,49,662	8.23	3.26	0	715630	565968	39.36	15.29	24.07

Category 4 - Legacy Waste									
S.No.	ULB	Population as per 2011	Approved Quantity as per NARC/ SLTC (in MT)	Claimed Quantity (in MT)	Present /Additional Quantity (in MT)	Balance Quantity (in MT)	Total Estimated (in Crore) As per GoI @ 550 per MT	Central Share (in Crores)	State Share (in Crores)
1	Bawani Khera	20289	-	-	11522	11522	0.63	0.32	0.32
2	Manesar	201181	-	-	250225	250225	13.76	4.54	9.22
3	Pataudi Mandi	20415	-	-	17655	17655	0.97	0.49	0.49
4	Sohana	36552	-	-	22648	22648	1.25	0.62	0.62
5	Safidon	34728	-	-	13910	13910	0.77	0.38	0.38
6	Indri	17487	-	-	4000	4000	0.22	0.11	0.11
7	Karnal	286827	-	-	183793	183793	10.11	3.34	6.77
8	Thanesar	155152	-	-	65981	65981	3.63	1.20	2.43
9	Ateli Mandi	7619	-	-	4710	4710	0.26	0.13	0.13
10	Mahendergarh	29128	-	-	87134	87134	4.79	2.40	2.40
11	Nangal Chaudhary	8536	-	-	8225	8225	0.45	0.23	0.23
12	Narnaul	74581	-	-	30250	30250	1.66	0.83	0.83
13	Nuh	16260	-	-	10350	10350	0.57	0.28	0.28
14	Punhana	24734	-	-	8757	8757	0.48	0.24	0.24
15	Tauru	22599	-	-	8417	8417	0.46	0.23	0.23
16	Panipat	294292	-	-	340932	340932	18.75	6	13
17	Meham	28802	-	-	7491	7491	0.41	0.21	0.21
18	Rohtak	377292	-	-	327840	327840	18.03	5.95	12.08
19	Kalanwali	22095	-	-	4933	4933	0.27	0.14	0.14
20	Kharkhoda	25051	-	-	10847	10847	0.60	0.30	0.30
21	Kundli	21633	-	-	11008	11008	0.61	0.30	0.30
Total					**1430628**	**1430628**	**78.68**	**28.41**	**50.27**

Annexure 'H'

3608

GOVERNMENT OF HARYANA
URBAN LOCAL BODIES DEPARTMENT
NOTIFICATION

As per the directions of Hon'ble NGT in OA No. 606/2018, dated 06.03.3019, the towns namely; Karnal, Rohtak, Panipat, Thanesar, Fatehabad, Jind and Panchkula are notified as model cities/towns to be made fully compliant with Solid Waste Management Rules, 2016, Plastic Waste Management Rules, 2016 and Bio-Medical Waste Rules, 2016 within six months (by 06.09.2019).

Dated: Chandigarh
The 5th April 2019

ANAND M.SHARAN,
Principal Secretary to Government
Haryana, Urban Local Bodies Deptt.

Endst.No. 2|6|2019-R II Dated: 8-4-2019

A copy of the above is forwarded to the following for information and necessary action:

1. The Chief Secretary to Govt. Haryana, Chandigarh.
2. Additional Chief Secretary to Govt. Haryana, Environment Department, Chandigarh.
3. Chairman, Haryana State Pollution Control Board, Panchkula.

Superintendent Committee-I,
for Principal Secretary to Government Haryana,
Urban Local Bodies Deptt.

Endst.No 2|6|2019-R II Dated: 8-4-2019

A copy of the above is forwarded to the following for information and necessary action:

1. Divisional Commissioner, Karnal, Rohtak, Ambala, Hisar.
2. Director General, Urban Local Bodies, Haryana, Panchkula.
3. Deputy Commissioners, Karnal, Rohtak, Panipat, Thanesar, Fatehabad, Jind and Panchkula in the State of Haryana.
4. Commissioner, Municipal Corporation, Karnal, Rohtak, Panipat and Panchkula
5. Executive Officer, Municipal Council, Thanesar, Fatehabad and Jind.

Superintendent Committee-I,
for Principal Secretary to Government Haryana,
Urban Local Bodies Deptt.

Annexure- I						
List of Municipalities Having Gap in Waste Generation and Processing						
Sr. No.	**District**	**Name of ULB**	**a)Waste Generation**	**b) Waste Processing (Waste to Compost + Recyclable (MRF) + Waste to Energy)**	**C)Gap (Generation Vs. Processing)**	**d)Time Bound plan to fill up the Gap**
1	Bhiwani	Bhiwani	145.00	101.50	43.50	30.06.2026
2	Faridabad	Faridabad	1000.00	450.00	550.00	31.07.2026
3	Fatehabad	Bhuna	15.00	0.00	15.00	31.12.2026
4		Fatehabad	40.00	0.00	40.00	31.12.2026
5		Ratia	22.00	0.00	22.00	31.12.2026
6		Tohana	37.50	0.00	37.50	31.08.2026
7		Jakhal Mandi	6.00	0.00	6.00	31.08.2026
8	Gurugram	Gurugram	1500.00	0.00	1500.00	31.08.2026
9		Manesar	200.00	0.00	200.00	31.12.2026
10		Sohna	38.00	0.00	38.00	30.09.2026
11	Hisar	Hansi	39.25	0.00	39.25	31.12.2026
12	Jhajjar	Beri	9.00	0.00	9.00	31.03.2026
13		Jhajjar	32.62	0.00	32.62	30.04.2026
14		Jind	102.22	0.00	102.22	31.07.2026
15	Jind	Narwana	30.00	0.00	30.00	31.07.2026
16		Safidon	20.65	0.00	20.65	31.07.2026
17		Uchana	14.64	0.00	14.64	31.07.2026
18	Mahendergarh	Ateli Mandi	6.00	0.00	6.00	31.12.2026
19		Kanina	7.00	0.00	7.00	31.07.2026

Rakesh Jain
19-5-26

Sr. No.	District	Name of ULB	a)Waste Generation	b) Waste Processing (Waste to Compost + Recyclable (MRF) + Waste to Energy)	C)Gap (Generation Vs. Processing)	d)Time Bound plan to fill up the Gap
20		Mahendergarh	18.00	0.00	18.00	31.12.2026
21		Nangal Chaudhary	9.00	0.00	9.00	31.07.2026
22		Narnaul	50.00	0.00	50.00	31.05.2026
23	Nuh	Firozpur Jhirka	11.50	0.00	11.50	31.08.2026
24		Nuh	10.00	0.00	10.00	31.08.2026
25		Punhana	12.60	0.00	12.60	31.08.2026
26		Taruru	12.10	0.00	12.10	30.06.2026
27	Rewari	Bawal	10.45	1.30	9.15	31.07.2026
28		Dharuhera	26.18	0.00	26.18	31.07.2026
29		Rewari	119.00	0.00	119.00	31.07.2026
30	Rohtak	Meham	13.05	0.00	13.05	31.08.2026
31		Sampla	14.00	3.50	10.50	30.06.2026
32	Yamunanagar	Yamunanagar	286.00	245.00	41.00	31.08.2026
Total			**3856.76**	**801.30**	**3055.46**	

Rakesh Jain
19-5-26

Annexure-R/2

Rural Development Department Haryana

(Haryana State Swachh Bharat Mission Society)

30 Bays Building, Sector 17 Chandigarh – 160017
hssbmdph@gmail.com, achssbmdph@gmail.com

(Through e-mail only)

To

The Sr. Environment Engineer
Haryana State Pollution Control Board
Haryana.

Memo No. HSSBM-SPM-2026/ 1922 Dated: 12.05.2026

Subject:- Submission of Summary report of Six monthly progress on Solid and liquid waste management in compliance of Hon'ble NGT order dated 20.04.2023, 18.05.2023 & 21.08.2025 passed in OA no. 606 of 2018 for Haryana.

Ref.: This office letters No. HSSBM/SPM/2026/1509 dated 10.04.2026 on the subject noted above.

*****

Kindly refer to the above. Vide this office letter under reference, the revised 6th monthly progress report for the period of period July to December, 2025 in the said matter has already been submitted to your office.

Now, the summary report of Six monthly progress report for the period of July to December, 2025 is enclosed herewith.

This is for your information and necessary action.

Encl: As above.

District Development & Panchayat Officer
for Mission Director (SBM-G)
Rural Development Department

CC:

PA/MD (SBM-G) for the kind information of W/MD (SBM-G).

NEW DELHI
IN
ORIGNAL APPLICATION NO. 606 OF 2018

1. **Solid Waste Management**

(A) Fresh Solid Waste Management

The information regarding Solid Waste Management in Rural Area in the State of Haryana has been provided by the Rural Development Department. As per information the total generation of Solid Waste in the Rural area is 3661 TPD. Out of total generation 2904 TPD is Biodegradable Waste and 757 TPD is Dry/recyclable Waste while 1277 TPD is being collected and transported at SWM Shed/designated sites.

(B) Waste Processing (composting)

The total intake quantity is 766 TPD and output quantity as Compost is 102 TPD. The compost is utilized by Gram Panchayats at local level.

(C) Waste Processing (Waste to Energy (Thermal/Methanation route)

The total capacity of 11 GOBAR-dhan plants is 3730 Cum. The daily input feed is 14.87 TPD while output energy is 1070 Cum per day. The source of feed is Cow-dung/Animal Waste. Approx. 29.74 Kilo litres slurry per day is being sold to farmers for agriculture purpose.

(D) Waste Processing (Other)

The total intake quantity is 6.56 TPD (approx.) while Residue/Reject management is 3.28 TPD (approx.) and this recyclable waste is being sold to the local purchaser/stored in the sheds.

(E) Gap in waste generation and processing

As per information provided by the districts, out of total 2904 TPD biodegradable waste generated in 6225 Gram Panchayats, 766 TPD is processed through composting. Out of 757 TPD Dry/recyclable Waste, 6.56 TPD (approx.) is being sold to the local purchaser/stored in the Solid Waste Management Sheds. As out of total 3661 TPD solid waste generation, 1277 TPD is being collected and transported, hence there is a gap of 2384 TPD solid waste. The timeline to meet the said gap is 31-03-2027.

3613

Rural Development Department Haryana

Swachh Bharat Mission (Gramin)

Haryana Panchayat Bhawan, Plot No.3, Sector-28A, Chandigarh – 160026
0172-2637670, hssbmdph@gmail.com, achssbmdph@gmail.com

(Through email only)

To

The Member Secretary
Haryana State Pollution Control Board
Panchkula

Memo No. HSSBM-SPM-2026/2061 Dated: 19.05.2026

Subject: Review meeting for the compliance on the directions passed by Hon'ble NGT in O.A. No. 606 of 2018 titled as Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues.

*****

Kindly refer to the above. A review meeting was held on 09-04-2026 at 12:30 PM under the Chairmanship of Worthy Chief Secretary, Haryana in Main Committee Room, 4th Floor, Haryana Civil Secretariat, Chandigarh to discuss the 5th half yearly report for the period from July to December 2025 to be filed before Hon'ble NGT in respect to Solid Waste and Liquid Waste Management.

Further, in compliance of Hon'ble NGT order dated 06-03-2019, worthy Chief Secretary directed that Rural Development Department to notify at-least three model Panchayats of every district on the departmental website.

The details/names of 82 model Gram Panchayats is as under:-

Sr. No.	Name of District	Block Name	Gram Panchayat Name
1	Ambala	Ambala-I	Mardon Sahib
		Ambala-II	Barnala
		Barara	Dahiya Majra
		Saha	Channi
		Shazadpur	Santokhi
		Naraingarh	Lakhnoura
2	Bhiwani	Tosham	Dhani Saral
		Kairu	Ladiyawali
		Bhiwani	Azad Nagar
3	Charkhi Dadri	Jhojhu	Jawa
		Baund	Ranila
		Charkhi Dadri	Chhappar
4	Faridabad	Ballabgarh	Dayalpur
		Tigaon	Faizupur Khadar
		Faridabad	Tajupur
5	Fatehabad	Nagpur	Nakta
		Nagpur	Dadupur
		Nagpur	Jallopur
6	Gurugram	Sohna	Daula
		Sohna	Garhi Bazidpur

Rural Development Department Haryana

Swachh Bharat Mission (Gramin)

Haryana Panchayat Bhawan, Plot No.3, Sector-28A, Chandigarh – 160026
0172-2637670, hssbmdph@gmail.com, achssbmdph@gmail.com

		Sohna	Silani
7	Hisar	Agroha	Mirpur
		Barwala	Behbalpur
		Hisar-2	Siswala
		Hisar - 1	Gangwa
		Narnaund	Petwar
8	Jhajjar	Bahadurgarh	Parnala
		Bahadurgarh	Soldha
		Beri	Bhagalpuri
9	Jind	Ujhana	Rewar
		Ujhana	Dhindoli
		Ujhana	Hans Dahar
10	Kaithal	Kaithal	Magho Majri
		Pundri	Ahmedpur
		Dhand	Jajanpur
11	Karnal	Nilokheri	Sultanpur
		Karnal	Kalampura
		Indri	Garhpur Khalsa
		Indri	Indergarh
		Assandh	Mardan Heri
12	Kurukshtra	Thanesar	Adhaun
		Babain	Ramsaran Majra
		Pipli	Kaulapur
13	Mahendragarh	Ateli Nangal	Khor
		Ateli Nangal	Salimpur
		Kanina	Chelawas
14	Nuh	Nuh	Khedla
		Nuh	Badka Alimudin
		Nuh	Aata
15	Palwal	Prithla	Sehrala
		Hassanpur	Karimpur
		Palwal	Ratipur
		Badoli	Nanglia
16	Panchkula	Barwala	Bhagwanpur
		Barwala	Khet Purali
		Raipur Rani	Dandlawar
		Raipur Rani	Kheri
		Pinjore	Ramnagar
		Pinjore	Ganeshpur Bhorian
17	Panipat	Samalkha	Basara
		Madlauda	Bal Jattan
		Madlauda	Bhalsi
18	Rewari	Nahar	Surehli
		Jatusana	Bhotawas Bhondu

Rural Development Department Haryana

Swachh Bharat Mission (Gramin)

Haryana Panchayat Bhawan, Plot No.3, Sector-28A, Chandigarh – 160026
0172-2637670, hssbmdph@gmail.com, achssbmdph@gmail.com

		Khol	Kolana
19	Rohtak	Maham	Sisar Khas
		Maham	Madina Korsan
		Rohtak	Bahu Jamalpur
		Sampla	Bainshru Kalan
		Lakhan Majra	Gurauthi
		Kalanaur	Taimurpur
20	Sirsa	Rania	Kharian
		Nathusari Chopta	Gadli
		Sirsa	Jhopra
21	Sonipat	Murthal	Kurar Ibrahimpur
		Ganaur	Bilandpur
		Gohana	Matra
		Rai	Jhinjhali
		Kathura	Kahlpa
22	Yamunnanagar	Radaur	Alipuar
		Jagadhri	Bahadurpur
		Sarsaswati Nagar	Topra Khurd

These Gram Panchayats have been uploaded/ notified on the website of Rural Development Department, Haryana.

This is for your information & necessary action.

DDPO (HQ)
For Mission Director (SBM-G)
Rural Development Department, Haryana

CC:

PA/MD(SBM-G) for the kind information of W/MD(SBM-G)

Gmail hspcb solidwaste <hspcbsolidwaste@gmail.com>

Information regarding O.A. No. 606/2018

hspcb water cell <hspcbwatercell@gmail.com> Thu, May 21, 2026 at 11:44 AM
To: hspcb solidwaste <hspcbsolidwaste@gmail.com>, "Balraj Singh, CEE" <ceehspcb@gmail.com>, baburampatiala@gmail.com

Please find enclosed herewith the updated data of liquid waste.

--
JP Singh, Sr. Environmental Engineer (HQ),
Haryana State Pollution Control Board,
C-11, Sector-6, Panchkula

3 attachments

- **Sheet 1-numbered (1).pdf** 323K
- **sheet 2-numbered (1).pdf** 125K
- **Sheet 03.pdf** 1165K

Data of OA No. 606					
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(C) Sewage Conveyance/ sewers**		
		***Total sewage generation per day (in MLD) (1)**	**Targeted Household to be connected to sewers (2)**	**House holds connected (3)**	**Time Targets to complete connectivity (gap in connectivity) (4)**
Yamuna catchment					
1	Pataudi	3.2	9500	8761	31.03.2027
2	Farrukhnagar	2.8	4500	3450	10-04-2027 (Timeline for 100% Coverage of Sewerage Network in Newly Approved Colonies
3	Sohna	6	16926	5749	31.03.2027
4	Manesar	58.59	17870	15000	31 March 2028
5	Gurugram	576	234,143	191,143	31.12.2026
6	Taraori	3.78	1051	1051	All Households are connected to sewerage network
7	Indri	2.5	2139	3061	10.10.2027
8	Karnal	69.50	8000	94796	10.04.2028
9	Nissing	2.54	942	890	31.03.2026
10	Assandh	3.95	1099	920	31.03.2026
11	Nilokheri	2.62	969	950	31.03.2026
12	Gharaunda	4.75	10175	8057	(Gap-2118) 10.10.2027
13	Nuh	2.55	4463	1861	(2602) 30.09.2026
14	Ferozepur jhirka	3.01	3994	180	(3814) 30.09.2026
15	Punahana	2.8	3746	1696	(2050) 31.12.2026
16	Palwal	20	36853	14853	30.04.2027 (proposed under Amrut scheme)
17	Hathin	2.4	3466	1953	30.04.2027 (proposed under Amrut scheme)
18	Hassan Pur	4.7	9	9	30.04.2027 (proposed under Amrut scheme)

Data of OA No. 606					
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(C) Sewage Conveyance/ sewers**		
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19	Hodal	7	2002	2002	30.04.2027 (proposed under Amrut scheme)
20	Panipat	78.38	79146	51016	30.06.2026
21	Samalkha	5.8	5800	5668	31.12.2026
22	Maham	4.5	5,489	5187	31.12.2026
23	Rohtak	98	85440	79350	31.12.2026
24	Kalanaur	3	2540	2286	31.12.2026
25	Sampla	3.5	4560	4501	31.12.2026
26	Gohana	9.58	17741	16241	31.12.2026
27	Ganaur	17.57	7000	2000	31.12.2026
28	Sonipat	68.4	154839	85558	31-12-26
29	Kharkhoda	2.5	6219	565	31.12.2026
30	Kundli	25.5	8841		31.12.2027
31	Jagadhri	34.91	18661	3000	06.06.2027
32	Yamunanagar	99	40362	24124	06.06.2027
33	Radaur	2.55	3379	1997	31.12.2026
34	Chhachhrauli	1.82	2012	931	31.12.2027
35	Sadhaura	0.6	4742	1382	31.12.2027 (as reported by PHED department)
36	Faridabad	302	171561	172917	31.12.2027
37	Charkhi Dadri	8.5	12929	5070	31.12.2027 (7859)
38	Beri	2.5	4005	325	3680 (31.12.2027)
39	Bahadurgarh	33.5	43643	26560	17083 (31.10.2027)
40	Jhajjar	8.1	13074	6067	7007 (31.03.2027)
Ghaggar catchment					

Data of OA No. 606					
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(C) Sewage Conveyance/ sewers**		
		***Total sewage generation per day (in MLD) (1)**	**Targeted Household to be connected to sewers (2)**	**House holds connected (3)**	**Time Targets to complete connectivity (gap in connectivity) (4)**
41	Barara	2.80	4085	1146	30.06.2027 (As reported by PHED Department)
42	Naraingarh	3	5042	2264	31.12.2028 (As reported by PHED Department)
43	Ambala city	54.5	11985	24160	31.12.2027 (As submitted by PHED)
44	Ambala Sadar	45	9900	19950	31.12.2027 (As per submitted by PHED)
45	Ratia	5.9	6184	5810	31.12.2027
46	Tohana	8.5	9350	8300	31.03.2027
47	Jhakal Mandi	2.5	3300	910	31.03.2027
48	Fatehabad	15.6	26600	15400	30.09.2027 for PHED and 31.12.2031 for HSVP
49	Bhuna town	2.3	6189	5610	30.06.2026
50	Narwana	6.9	10348	4160	31.12.2026
51	Uchana	3.35	2803	1720	30.06.2026
52	Jind	27	27932	23435	31.12.2026
53	Safidon	6.5	6722	6295	30.06.2026
54	Cheeka	7.5	10517	6310	30.06.2026
55	Kaithal	25.72	30695	19046	31.12.2026
56	Kalayat	3.5	5038	3822	31.03.2027
57	Pundri	3.25	3910	1751	30.06.2026
58	Pai	1.75	2662	2500	30.06.2026
59	Keorak	1.50	2100	1897	31.12.2026
60	Rajound	4.00	4161	0	31.12.2028
61	Siwan	4.50	6568	0	31.12.2028
62	Shahbad	10.03	6386	3386	31 March 2027

Data of OA No. 606					
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(C) Sewage Conveyance/ sewers**		
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63	Pehowa	7.85	8475	6710	31 March 2027
64	Thanesar	23.36	19761	14026	31 March 2027
65	Kalka	7	8500	4893	31 March 2027
66	Pinjore	7	9900	5000	31 March 2027
67	Panchkula	92	40398	36569	31 March 2027
68	Mandi Dabwali	11	11550	10300	31.12.2027
69	Kalanwali	3.00	4376	4226	31.12.2027
70	Sirsa	44.5	36191	34189	31.12.2027
71	Rania	4.5	3815	3365	31.03.2027
72	Ellenabad	6.5	6810	6721	31.03.2027
Other Areas					
73	Rewari	45.97	48576	33863	31.03.2027
74	Sub Division Engineer HSVP (Narnaul)	1.5	3500	1500	2033
	SDE, PHED, Mahendergarh 6.5 MLD	5.5	12241	10141	6 months
	Executive Engineer, PHED Narnaul Division No. 2, Narnaul	7	21160	7091	Target not fixed
75	Bhiwani	43	45000	34000	31.03.2027
76	Siwani	3	4317	3648	31.03.2027
77	Loharu	3	3296	736	31.03.2027

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78	Bawani Khera	3.2	5280	431	31.03.2027
79	Tosham	2	479	479	NA
80	HIsar (HSVP Hisar Sec-14P, 14 P-II, 33-P)	5	7000	2900	31.03.2031
81	HIsar (HSVP Hisar Sec-1,4,3,5,MGA,PLA,13P,15,16-17)	15	12000	9000	31.03.2031
82	HIsar (HSVP Hisar Sec 27-28, UE-II)	2.1	1878	1498	31.03.2031
83	HIsar (HSVP Hisar Sec 24)	0.45	252	3	31.03.2031
84	Hisar (HSVP Hisar Sec 9-11)	1.5	3000	1300	31.03.2031
85	Hisar (PHED)	61	73705	51244	31.03.2027
86	Narnaund	2.25	4551	552	31.11.2026 for PHED
	Grand total	**2239.88**	**16522318**	**1293384**	

Data of OA No. 606								
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
		***Total sewage generation per day (in MLD) (1)**	**Sewage and Suldge flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha Drains) (No. of Drains) (5)**	**Flow in each drain (MLD) (6)**	**Quality / Characteristics of effluent (7)**	**Quantity of industrial effluent discharged in drain (MLD) (8)**	**Final point of discharge of drain (9)**	**Time bound action plan to prevent sewage discharge into drain (10)**
Yamuna catchment								
1	Pataudi	3.2	Unnamed Katcha Drain which culminates in mirzapur. No flow is being discharged in Yamuna	3.2	BOD-20, COD 92, TSS-33	0	To farmers fields	Upgradation work is in progress which will be completed by 30.09.2026
2	Farrukhnagar	2.8	Open STP Effluent Channel	2.8	BOD-8.2 COD 48 TSS 17	0	STP Channel New Fathepur	---
3	Sohna	6	NIL no. of Drains under jurisdiction of this office					
4	Manesar	58.59	Open CETP effluent channel	55	BOD-7.5 COD-47.8 TSS-8	0	Leg-III	NA
5	Gurugram	576	Leg-I	11	Leg-I BOD- 105 COD 420 TSS 155	0	Najafgarh Drain through village Bajghera	31.12.2028
			Leg-II	179	Leg-I BOD- 85 COD 280 TSS 118	0	Najafgarh Drain through village Dharampur	31.12.2026
			Leg-III	182.2	Leg-I BOD- 100 COD 380 TSS 130	0	Najafgarh Drain through village Dhankot	31.08.2027
6	Taraori	3.78	Chotang Nallah - and further out fall into Indri Drain	3.78	BOD -3 .6 COD - 44 TSS - 11	0	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	NA
7	Indri	2.5	Main Drain No 1 (INDRI ESCAPE) leading to Drain No 2, Panipat	2.5	BOD -3 .6 COD - 44 TSS - 11	0	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	31.7.2026
8	Karnal	69.50	Mugal Canal-and further out fall into Indri Drain No. 2, Panipat	69.5	BOD - 76 COD - 308 TSS - 165	0	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	10.10.2026

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9	Nissing	2.54	Nissing Drain - and futher out fall to Indri Drain	2.54	BOD -3 .6 COD - 44 TSS - 11 Complying	0	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	NA
10	Assandh	3.95	Assandh Drain	3.95	BOD - 68 COD - 300 TSS - 176	0	Asandh Sub Drain Leading to Hanshi Branch,	31.101.2026
11	Nilokheri	2.62	Indri drain flowing into Nilokheri	2.62	BOD - 80 COD - 328 TSS - 194	0	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	31.10.2026
12	Gharaunda	4.75	Gharaunda Nallah, leading to Drain No 2, Panipat	4.75	BOD - 24 COD - 128 TSS - 78	0	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	31.7.2026
13	Nuh	2.55	Chandeni Drain-	2.55	BOD - 52 COD - 184 TSS - 72	Nil	Ujjina Drain-	31.10.2026
14	Ferozepur jhirka	3.01	Ujjina Drain-	3.01	BOD - 39 COD - 136 TSS - 140	Nil	Ujjina Drain-	31.10.2026
15	Punahana	2.8	Paosar Drain	0.1	BOD - 41 COD - 144 TSS - 68	Nil	Ujjina Drain-	31.03.2027
16	Palwal	20	1 Kacha drain (Palwal link drain) and Janauli Link Drain	10	Drain Parameters: BOD - 15, COD - 76, TSS - 45	Nil	Yamuna River through Gaunchi drain	31.12.2027
			Janauli Link Drain	6	BOD-50 COD-200 TSS-140			
17	Hathin	2.4	Ranika link drain	2.3	BOD - 29 COD - 104 TSS - 108	Nil	Yamuna River through Gaunchi drain	31.12.2027
18	Hassan Pur	4.7	Yamuna River via underground pipeline	4.5	Drain Parameters: BOD - 12, COD - 68.4, TSS - 24	Nil	River yamuna	31.12.2027
19	Hodal	7	Ujjina Drain	7.2	Drain parameters: BOD - 24, COD - 136, TSS - 45	Nil	River yamuna through ujjina and gauchi drain	31.12.2027
20	Panipat	78.38	Drain no. 2	78.38	BOD-40 COD-212 TSS-85	40 MLD after CETP Treatment	River Yamuna	(31/12/2026)

Data of OA No. 606								
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
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21	Samalkha	5.8	Drain no.6	5.8	BOD-32 COD-172 TSS-165	Nil	River Yamuna	Sewer Line laying under progress in unauthorized Colonies now regularised by Govt (31/12/2026)
22	Maham	4.5	Mokhra Drain	8	BOD-48 COD-100 TSS-154	0	Drain No. 8	31.12.2026
23	Rohtak	98	Drain No. 8	98	Drain No. 8 BOD-48 COD-100 TSS-154	Drain No. 8 = 0.1	Into River Yamuna through Najafgarh Drain	31.12.2026
			KCB drain	48	KCB Drain BOD-60 COD-184 TSS-128	KCB Drain = 0		
24	Kalanaur	3	Mokhra Drain	8	BOD-48 COD-100 TSS-154	0	Drain No. 8	31.12.2026
25	Sampla	3.5	Pasksama Drain	4.5	BOD-60 COD-184 TSS-128	0	KCB Drain	31.12.2026
26	Gohana	9.58	Drain No. 8	122	BOD: 5.8	Nil	Into River Yamuna through Nazafgarh drain.	31.12.2026
27	Ganaur	17.57	1 No. (Drain No. 6)	86	BOD- 260 COD- 848 TSS- 1140	Approx. 26 MLD from 2 No. of CETP at Barhi and 60 MLD receiving from Panipat	Into River Yamuna through Nazafgarh drain.	30.06.2028
28	Sonipat	68.4	1 No. (Drain No. 6)	146	BOD- 92 COD- 344 TSS- 186	Approx. 2 MLD from 1 No. of CETP at Murthal	Into River Yamuna through Nazafgarh drain.	30.06.2028
29	Kharkhoda	2.5	1 No. (Mungshpur Drain)	14.64	BOD- 180 COD- 628 TSS- 426	Nil	Into River Yamuna through Nazafgarh drain.	30.06.2028

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30	Kundli	25.5	1 No. (Drain No. 6)	230	BOD- 78 COD- 228 TSS- 260	Approx. 20 MLD from CETP Kundli & CETP Rai and 90 MLD from Bakner Drain coming from Delhi	Into River Yamuna through Nazafgarh drain.	30.06.2028
31	Jagadhri	34.91	Lined (Drain no. 1)	14	Drain-1 (BOD-80) pH-7.46 COD-296 TSS- 136	Approx 10 MLD after treatment in ETPs from Jagadhari discharged in to drain no. 1	In to Ditch drain	06.06.2027(19.5 MLD CETP is under construction)
32	Yamunanagar	99	Lined (Drain no. 1) , Drain no. 2 , Drain no. 3	45.41	Drain no. 1 (BOD- 80) pH-7.46 COD-296 TSS- 136 ,	Treated effluent of Starch mill, Sugar Mill, Paper Mill and 3 MLD CETP Manakpur Yamunanagar =4.5 MLD	Ditch Drain having out fall in to river yamuna through Dhanaura Escape	06.06.2027 (77 MLD STP at Radaur Road yamunanagar is under construction)
				17.38	Drain no. 2(BOD- 24), pH-7.77 COD-108 TSS- 94	Treated effluent of Starch mill, Sugar Mill, Paper Mill and 3 MLD CETP Manakpur Yamunanagar =4.5 MLD	Ditch Drain having out fall in to river yamuna through Dhanaura Escape	06.06.2027 (77 MLD STP at Radaur Road yamunanagar is under construction)
				3.21	Drain no.3 (BOD -76) pH-7.2 COD-288 TSS- 210			
33	Radaur	2.55	Khera mohalla nala (This nala ia laso connected to 3.5 MLD STP Radaur)	0.5	Domestice effluent BOD:36	0	In 3.5 MLD STP Radaur	NA
34	Chhachhrauli	1.82	Open Nala (Lined)	0.04	Domestice effluent BOD:5.2	0	Nala is connected to 3 MLD STP chhachhrauli	NA
35	Sadhaura	0.6	0	NA	NA	NA	NA	NA

Data of OA No. 606								
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36	Faridabad	302	2	57	BOD -38	25	yamuna	31/12/2027
37	Charkhi Dadri	8.5	No such drain exist in Charkhi Dadri connecting to drain no. 8, however partially treated domestic effluent carrying pipeline connected to drain no. 8	8.5	Domestic	Nil	NA	No time bound action plan is required prevent sewage discharge into drain no. 8 as no drain exist in Charkhi Dadri, however 2 no. STPs having 12.5 MLD total capacity are under reconstruction/upgradation for treatment of partially treated domestic effluent.
38	Beri	2.5	through Baghpur link drain going into drain no. 8	3	BOD of Drain No. 8 entering into Delhi territory is 9mg/l	0	Drain no. 8 via Bhagpur link	31.12.2026
39	Bahadurgarh	33.5	through Sub drain West Jua Drain going into Mungespur drain)	33.5	BOD of Mungeshpur Drain entering into Delhi territory is 45mg/l	0	Mugeshpur drain leading to Najafgarh drain	31.01.2027 (For 18 MLD STP) 31.03.2026 (For tapping of multiple point)
40	Jhajjar	8.1	Jhajjar link drain going into katcha drain /concretised drain)	8.1	BOD of Drain No. 8 entering into Delhi territory is 9mg/l	0	Drain no.8 through Jhajjar link drain	31.03.2027
Ghaggar catchment								
41	Barara	2.80	NA	NA	NA	NA	NA	NA
42	Naraingarh	3	01 no. katcha Drain (Jatton wala Nallah)	12.86 (9.86 discharge received from Himachal Pardesh)	1)BOD= 68 mg/l 2)COD=236 mg/l 3)TSS=59 mg/l 4)DO=BDL(DL=01)	11.62	River Markanda	1) It has been decided that the PHED Department will Install the Sewage Treatment Plant (STP) for treatment Domestic effluent generated from the Shiv Colony, Durga Colony, Officer Colony, Shivalik Colony, Navjot Colony. The Gram Panchayat has agreed to give the total 02 Acres of Land on collector rate i.e. Rs.9680000/- per acre which will be Rs.19360000/- for 02 acres as per rule for the construction of Sewerage Treatment Plant (STP). Vide memo no 345 dated 14.01.2026,The XEN, PHED, Naraingarh has submitted that the mutation/transfer of the land in the name of PHED is pending. It is further apprised that the BDPO Naraingarh has prepared the case and sent the case Deputy Commissioner vide letter no. 4881 dated 17.09.2025with request to forward the case to Director, Development and Panchayat Department, Government of Haryana. It is further apprised that the after transfer of the Land in the name of Public Health Engineering department, the preparation of estimate will be started after conduct the

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Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
		***Total sewage generation per day (in MLD) (1)**	**Sewage and Suldge flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha Drains) (No. of Drains) (5)**	**Flow in each drain (MLD) (6)**	**Quality / Characteristics of effluent (7)**	**Quantity of industrial effluent discharged in drain (MLD) (8)**	**Final point of discharge of drain (9)**	**Time bound action plan to prevent sewage discharge into drain (10)**
								Engineering department, the preparation of estimate will be started after conduct the detailed survey & the Budget will be intimated after preparation of DPR as per the detailed survey for setup STP of suitable capacity Laying of Sewerage network &augmentation of water supply system. The work of survey and subsequent preparation of the DPR is expected to take approximately one (01) year. The major execution works (capital works), including construction and commissioning of the STP, sewerage network, and augmentation of water supply infrastructure are proposed to be completed within approximately three (03) years after approval of the DPR and allocation of funds at the Government level. 2) The Jattan Wala Nallah is a natural rivulet generating from Village Rampur Jattan in Kala Amb area of Himachal Pradesh carrying the untreated domestic effluent and Industrial effluent generating from industries located in Kala Amb area of Himachal Pradesh of State of Himachal Pradesh. The matter needs to be taken with Govt. of Himachal Pradesh for this remaining effluent
43	Ambala sadar	45	01 No. katcha Drains 1.Mahesh Nagar Drain(Katcha Drain),	35	1.Mahesh Nagar Drain (BOD=130 mg/l, COD=476 mg/l, TSS=234 mg/l)	11.5 KLD	1. Mahesh nagar Drain in River Tangri	As reported by MC Ambala Sadar, there are 04 No. of STP's of 44 MLD capacity are under construction/commissioning. Out of these, two no of STPs i.e 10 MLD STP at Machhonda and 10 MLD STP Babyal have been commissioned. Remaining 02 no. of STP of 24 MLD capacity i.e. STP at 12 cross road and STP at KhudaKhurd are under construction and expected to be commissioned by 31.12.2026. Hence the domestic effluent of Mahesh Nagar Drain, Shahpur Drain, Machhonda Drain and Gudgudia Nallah available in these 04 no. of Drains shall be diverted and treated in these 04 no. of STPs of 44 MLD total capacity.

Data of OA No. 606								
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
		***Total sewage generation per day (in MLD) (1)**	**Sewage and Suldge flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha Drains) (No. of Drains) (5)**	**Flow in each drain (MLD) (6)**	**Quality / Characteristics of effluent (7)**	**Quantity of industrial effluent discharged in drain (MLD) (8)**	**Final point of discharge of drain (9)**	**Time bound action plan to prevent sewage discharge into drain (10)**
44	Ambala City	54.5	1.Ambala Drain(Katcha Drain),	28.5	2.Ambala Drain(BOD=48 mg/l, COD=220 mg/l, TSS= 184 mg/l)	250 KLD	2.Ambala Drain in River Ghaggar	The PHED Dept. is also having proposal for treatment/ tapping/diversion of the remaining untreated effluent in Ambala Drain by the way of installation of a common STP of 60 MLD capacity at Devi Nagar, for which DPR of amounting Rs.165.96 Cr has been approved under AMRUT 2.0 by Govt. of Haryana and DNIT of the same is pending for approval with the competent authority of PHED. Also in DPR provision of 15000 sewer connection has been taken which will provided by the PHED to the consumer in Public interest.
			2.Ghel Drain(Katcha Drain)	22	3.Ghail Drain(BOD=38 mg/l, COD=204mg/l, TSS = 216mg/l)	0.37 KLD	3.Ghail Drain in river Ghaggar	No concrete proposal given by MC Ambala City and PHED Deptt.
45	Ratia	5.9	Grey water from House hold due to gap in sewer connection is flowing through Open drain in Near Sadar Thana,	0.05	Domestic sewage	Nil	Connecting to sewer line and final point at STP	31.12.2027
46	Tohana	8.5	Grey water from House hold due to gap in sewer connection is flowing through Open drain in Milan Chowk, Kanchi Chowk, Ambadker Chowk, Indra Colony in to sewer,	0.3	Domestic sewage	Nil	Connecting to sewer line and final point at STP	31.03.2027
47	Jhakal Mandi	2.5	Grey water from House hold due to gap in sewer connection is flowing through Open drain in Near Devi Lal Park, Near Krishana Mandir, Dhanak Basti in to sewer,	0.2	Domestic sewage	Nil	Connecting to sewer line and final point at STP	31.03.2027

Data of OA No. 606								
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
		***Total sewage generation per day (in MLD) (1)**	**Sewage and Suldge flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha Drains) (No. of Drains) (5)**	**Flow in each drain (MLD) (6)**	**Quality / Characteristics of effluent (7)**	**Quantity of industrial effluent discharged in drain (MLD) (8)**	**Final point of discharge of drain (9)**	**Time bound action plan to prevent sewage discharge into drain (10)**
48	Fatehabad	15.6	Grey water from Household due to gap in sewerconnection is flowingthrough Open drain inHans Colony, Swami Nagar, Kali dass colony, Ajad nagar into sewer,	0.19	Domestic sewage	Nil	Connecting to sewer line and final point at STP	30.09.2027
49	Bhuna town	2.3	Grey water from Household due to gap in sewerconnection is flowingthrough Open drain inpartly Ranadhir Colony, Ward No.14 into sewer,	0.03	Domestic Sewage	Nil	Connectingto sewer line and final point at STP	30.06.2026
50	Narwana	6.9	Dubbal Drain	1.96	BOD: 25 COD: 72 TSS: 114	0	85000-R Dhamtan Distributary	Not received from Panchayat Department.
			Koel Link Drain	1.12	BOD: 58 COD: 84 TSS: 112	0	12500- L Dubbal Drain	Not received from Panchayat Department.
			Gurusar Ditch Drain	0	-	0	Mohalgarh Minor	-
51	Uchana	3.35	There is no drain in the jurisdiction of Uchana Area					
52	Julana	3.2	Kalwa Kinana Drain (RD 17000)	2.2	BOD: 20 COD: 68 TSS: 96	0	Sunder Sub Branch RD 81000/R	Not received from PHED
53	Jind	27	Dhatrath Link Drain	3.5	Domestic Sewage	0	RD 1425 10/R (Hansi Branch) 29°22 28.6" N, 76°27'19.3"E	Not received from Panchayat Department.
			Kalwa Kinana Drain (RD 72000 to 37000)	17.36	Domestic Sewage	0	RD 37000 (Anupgarh) Lat. 29.254812° Lon. 76.36522°	Not received from Panchayat Department.
			Chabri Sub Drain	1	Domestic Sewage	0	Chabri Link Drain	Not received from Panchayat Department.

Data of OA No. 606								
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
		***Total sewage generation per day (in MLD) (1)**	**Sewage and Suldge flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha Drains) (No. of Drains) (5)**	**Flow in each drain (MLD) (6)**	**Quality / Characteristics of effluent (7)**	**Quantity of industrial effluent discharged in drain (MLD) (8)**	**Final point of discharge of drain (9)**	**Time bound action plan to prevent sewage discharge into drain (10)**
54	Safidon	6.9	Retoli Link Drain	0.1	Domestic Sewage	0	Hansi Branch	Not received from Panchayat Department.
			Rajana Link Drain	0.4	Domestic Sewage	0	Hansi Branch	Not received from Panchayat Department.
			Kalwa Kinana Drain RD 102000 to 72000	1.1	Domestic Sewage	0	Kalwa Kinana Drain D/S RD 72000	Not received from Panchayat Department.
			Bhambhewa Drain	0.34	Domestic Sewage	0	1.Latitude:- 29.232402 Longitude :- 76.556218 (RD 7000 sunder branch/RD 67230 bhambhewa drain) 2. Latitude:- 29.208447 Longitude:- 76.560138 (RD 95000 butana branch/ RD58220 of bhambhewa drain)	Not received from Panchayat Department.
			Nai nallah drain	0.23	Domestic Sewage	0	Drain no. 8 RD 0 Latitude:- 29.154949 Longitude :- 76.698231	Not received from Panchayat Department.
			Safidon Drain	0.17	Domestic Sewage	0	1. RD 106575/R of Hansi Branch Latitude:- 29.402477 Longitude :- 76.562538	Not received from PHED/ULBD
			Safidon Ditch Drain	0.12	Domestic Sewage	0	1. RD 106500/L of Hansi Branch Latitude:-29.40223 Longitude :- 76.563722	Not received from ULBD
			Seenk bahadurpur Drain	0.1	Domestic Sewage	0	RD 31800 Nai nallah drain Latitude:- 29.201422 Longitude :- 76.682549	Not received from Panchayat Department.
			Tito Drain	0.7	BOD: 42 COD: 112 TSS: 138	0	Latitude -29.393092 longitude- 76.705350(Nai nallah Drain)	Not received from Panchayat Department.

Data of OA No. 606								
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
		***Total sewage generation per day (in MLD) (1)**	**Sewage and Suldge flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha Drains) (No. of Drains) (5)**	**Flow in each drain (MLD) (6)**	**Quality / Characteristics of effluent (7)**	**Quantity of industrial effluent discharged in drain (MLD) (8)**	**Final point of discharge of drain (9)**	**Time bound action plan to prevent sewage discharge into drain (10)**
			Pabana Drain	0.14	BOD: 39 COD: 136 TSS: 212	0	Latitude -29.422371 longitude- 76.705178(Nai nallah Drain)	Not received from Panchayat Department.
			Ludana link drain	0.28	BOD: 40 COD: 72 TSS: 106	0	Lat. 29.247477, Long. 76.496315 (Padana Drain)	Not received from Panchayat Department.
			Ramnagar link drain	0.4	BOD: 25 COD: 48 TSS: 64	0	Lat. 29.316981, Long. 76.577420 (Hadwa gangoli link drain)	Not received from Panchayat Department.
			Hadwa sub drain	0.31	BOD: 35 COD: 72 TSS: 92	0	Lat.29.313083,Long.76.553831(Hadwa gangoli link drain)	Not received from Panchayat Department.
			Hadwa Gangoli link drain	0.28	BOD: 28 COD: 68 TSS: 96	0	Lat.29.280258,Long.76.537641(Padana Drain)	Not received from Panchayat Department.
			Kharak Gaggar link Drain	0.37	BOD: 18 COD: 52 TSS: 86	0	Lat.29.310410 Long.76.544102(Hadwa gangoli link drain)	Not received from Panchayat Department.
			Kalawati link drain	0.28	BOD: 38 COD: 52 TSS: 82	0	Lat.29.337537 Long.76.558865(Kharak gaggar link drain)	Not received from Panchayat Department.
			Bhirtana link drain	0.47	BOD: 38 COD: 56 TSS: 86	0	Lat.29.243825 Long.76.470102(Padana Drain)	Not received from Panchayat Department.
			Padana drain	0.15	BOD: 42 COD: 72 TSS: 94	0	Lat.29.202261 Long.76.384647 (Sunder Sub Branch	Not received from Panchayat Department.
			Sarfabad Link drain	0.55	BOD: 30 COD: 136 TSS: 208	0	Lat.29.290364 Long. 76.59159 (Bhambhewa Drain)	Not received from Panchayat Department.
55	Cheeka	7.5	Ghaggar Creek	7.5	BOD-30 COD-76	0	Ghaggar	2.5 MLD, STP,VILLAGE BHAGAL is under construction (Timeline - 31.12.2028)

Data of OA No. 606

Sr. No.	(A) Name of ULB	(B) Sewage Status Estimation and Measurement MLD	(D) Drains					
		*Total sewage generation per day (in MLD) (1)	Sewage and Suldge flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha Drains) (No. of Drains) (5)	Flow in each drain (MLD) (6)	Quality / Characteristics of effluent (7)	Quantity of industrial effluent discharged in drain (MLD) (8)	Final point of discharge of drain (9)	Time bound action plan to prevent sewage discharge into drain (10)
56	Kaithal	25.72	Amin Drain Kaithal Drain Manas Drain	25.72	BOD-24 COD-62	0	Ghaggar	31.03.2027
57	Kalayat	3.5	Kapil muni drain	3.5	BOD-24 COD-62	0	Ghaggar	30.06.2026
58	Pundri	3.25	Jatheri Drain	3.25	BOD-24 COD-62	0	Ghaggar	3 MLD, STP,NAINA ROAD, FATEHPUR is under construction (Timeline - 31.12.2028)
59	Pai	1.75	Jatheri Drain	1.75	BOD-24 COD-62	0	Ghaggar	2.5 MLD, STP,NEAR FALGU TIRTH, VILLAGE PHARAL is under construction (Timeline - 31.12.2028)
60	Keorak	1.50	Kaithal Drain	1.5	BOD-24 COD-62	0	Ghaggar	2.5 MLD STP Chuhamajra Road, DHand, is under construction (Timeline - 31.12.2028)
61	Rajound	4.00	Kaithal Drain	4	BOD-24 COD-62	0	Ghaggar	31.12.2028
62	Siwan	4.50	Sagar Para	4.5	BOD-17 COD-56	0	Ghaggar	31.12.2028
63	Shahbad	10.03	Banthan Nallah	29.36	BOD-80 COD-260	0	Saraswati Drain	Not submitted by XEN, Panchayati Raj
64	Pehowa	7.85	Saraswari Drain	171.26	BOD-130 COD-464	0	Saraswati Drain	Not submitted by XEN, Panchayati Raj
65	Thanesar	23.36	Saraswari Drain	147	BOD-38.0 COD-152.0	0	Colony's Discharge into Saraswati Drain	New STP proposed at Kheri Markanda of 12.5 MLD to be completed Upto December, 2027
66	Kalka	7	Kalka Drain (PKL-RDQ-007)	1.1	BOD-60.0 COD-268.0 TSS-175.0	0.1	Ghaggar River	No action plan submitted by the PHED. As they have mentioned that due to not availability of land, no time line is provided for construction of STP
67	Pinjore	7	1. Discharge of Pinjore town in Kaushlya River near Parwanoo By-pass (PKL-RDQ-008)	0.5	BOD-3.0 COD-40.0 TSS-23.0	0	Ghaggar River	Tapped
			2. Outlet of Himsikha Colony, near (Bakshi wala B.H. DPS School) (PKL-RDQ-009)	1.05	BOD-76.0 COD-368.0 TSS-159.0	0	Ghaggar River	2.2 MLD STP is under construction in Himshikha Colony
			3. Pinjore Drain before meeting Jhajjra River behind H.MT (PKL-RDQ-010)	Nil	NIL	0	Ghaggar River	Not submitted by XEN, PHED

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			4. Discharge of Surajpur BCW before meeting Jhajjra River.(PKL-RDQ-011)	1.2	BOD-30.0 COD-172.0 TSS-148.0	0	Ghaggar River	Not submitted by XEN, PHED
			5. Discharge of Mahadev Colony before meeting Jhajjra River (PKL-RDQ-012)	1.2	BOD-48.0 COD-208.0 TSS-186.0	0	Ghaggar River	Not submitted by XEN, PHED
			6. Open Nallah/Drain in Bharon Ki Ser	1.2	BOD-110.0 COD-432.0 TSS-196.0	0	Ghaggar River	Not submitted by XEN, PHED
			7. Jhajjra River at Surajpur, Panchkula (PKL-RDQ-013)	1.84	BOD-2.0 COD-28.0 TSS-52.0	0	Ghaggar River	Not submitted by XEN, PHED
			8. Discharge of Village Chandimandir (Burajkottian flyover) into River Ghaggar (PKL-RDQ-018)	1.15	BOD-30.0 COD-164.0 TSS-142.0	0	Ghaggar River	Not submitted by XEN, PHED
68	Panchkula	92	1. Outlet of Kharak Mangoli before meeting Ghaggar River (PKL-RDQ-019)	1.5	BOD-7.2 COD-52.0 TSS-13.0	0	into river Ghaggar river	No Plan Submitted by HSVP
			2. Storm water drain near Sec-25 & Sec-26 round about having outfall in Ghaggar River (having discharge from Moginand, ITBP, Police Lines) (PKL-RDQ-020)	1.3	BOD-34.0 COD-160.0 TSS-135.0	0	into river Ghaggar river	No Plan Submitted by MC, PKL

Data of OA No. 606								
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			3. Storm water drain near Sec-27 & Sec-28 divided road having outfall in Ghaggar River (having discharge of Ramgarh) (PKL-RDQ-021)	1.15	BOD-80.0 COD-368.0 TSS-193.0	0	into river Ghaggar river	No Plan Submitted by HSVP
			4. Discharge of Kakrali village before meeting River Ghaggar (PKL-RDQ-025)	1.1	BOD-32.0 COD-180.0 TSS-150.0	0	into river Ghaggar river	No Plan Submitted by HSVP
			5. Discharge of Sec-21, Panchkula & Juggies of Peer Muchalla near Panchkula-Peermuchalla Border (PKL-RDQ-026)	1.3	BOD-2.8 COD-32.0 TSS-15.0	0	into river Ghaggar river	No Plan Submitted by HSVP
			6. Sewage discharge of Sec-14 and Sec-15 Panchkula near IA, Ph-1 before meeting singh nallah choe. (PKL-RDQ-036)	1.15	BOD-42.0 COD-212.0 TSS-235.0	0	into river Ghaggar river	No Plan Submitted by HSVP
			7. Drain behind Industrial Area, Ph-1, Panchkula (Behind Plot No. 393, IA, Ph-1, Panchkula) having discharge of Abheypur (PKL-RDQ-037)	1.15	BOD-44.0 COD-236.0 TSS-269.0	0	into river Tangri finally falling into River Markanda	No Plan Submitted by HSVP
			8. Bir Ghaggar Village Drain/Nallah	1.15	BOD-10.0 COD-74.0 TSS-22.0	0	into river Tangri finally falling into River Markandainto river Ghaggar river	No Plan Submitted by HSVP

Data of OA No. 606								
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
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			9. Storm water channel having discharge of Barwala town having outfall in Tangri River	1.15	BOD-14.0 COD-92.0 TSS-59.0	0	into river Ghaggar through Sukhna Choe	No Plan Submitted by HSVP
			10. Open drain having discharging of Raipur Rani town having outfall in Tangri River.	1.05	BOD-4.0 COD-36.0 TSS-20.0	0	into river Ghaggar through Sukhna Choe	No Plan Submitted by HSVP
69	Mandi Dabwali	11	Kacha Drain - 16.5 MLD STP Dabwali, Sirsa,	11	BOD-8.2 COD-44.0 TSS-16.0	NIL, No discharge of industrial effluent	The treated waste water is used for irrigation purpose by farmers	NA
70	Kalanwali	3.00	Kacha Drain - 9.5 MLD STP, Daddu Road, Kalanwali, Sirsa	3	BOD-6.8 COD-40.0 TSS-7.0	NIL, No discharge of industrial effluent	The treated waste water is used for irrigation purpose by farmers	NA
71	Sirsa	44.5	Kacha Drain - 1. 7.5	44.5	BOD: 8 COD: 48 TSS: 74	NIL, No	The treated waste water is	NA
72	Rania	4.5	Kacha Drain - 6 MLD STP Rania	4.5	BOD: 8 COD: 40 TSS: 15	NIL, No discharge of industrial effluent	Into Ghaggar river through canal	NA
73	Ellenabad	6.5	Kacha Drain - 7.5 MLD STP Ellenabad Sirsa	6.5	BOD-7.6 COD-40.0 TSS-12.0	NIL, No discharge of industrial effluent	Into Ghaggar river through pipeline	NA
74	Rewari	45.97	0	0	0	0	0	0
75	Sub Division Engineer HSVP (Narnaul)	1.5 MLD	Nil	Nil	Report dated 28.01.2026 attached	Nil	Nil	Nil
	SDE, PHED, Mahendergarh 6.5 MLD	5.5 MLD						
	Executive Engineer, PHED Narnaul Division No. 2, Narnaul	7 MLD	Drains are being maintained by Muncipal Committee Narnaul					

Data of OA No. 606								
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
		***Total sewage generation per day (in MLD) (1)**	**Sewage and Suldge flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha Drains) (No. of Drains) (5)**	**Flow in each drain (MLD) (6)**	**Quality / Characteristics of effluent (7)**	**Quantity of industrial effluent discharged in drain (MLD) (8)**	**Final point of discharge of drain (9)**	**Time bound action plan to prevent sewage discharge into drain (10)**
76	Bhiwani	43	A. Kacha Drain - 10 MLD STP, 02 nos) & 15 MLD STPs 02 nos.) (Bhiwani Ghaggar Drain) B. Kacha Drain - 10 MLD STP, HSVP, (Mitathal Ghaggar Drain)	43	Bhiwani Ghaggar Drain =51.45 Mitthathal Ghaggar Drain= 6.8	NIL, No discharge of industrial effluent	The treated waste water in the drain being 100% utilized by the farmers for irrigation prupose.. No final outlet of drain	NA
77	Siwani	3	Kacha Nallah	3	Siwani= BOD (6.2)	NIL, No discharge of industrial effluent	The treated waste water in the drain being 100% utilized by the farmers for irrigation prupose.. No final outlet of drain	NA
78	Loharu	3	Kacha Nallah	3	Loharu= BOD (8.2)	NIL, No discharge of industrial effluent	The treated waste water in the drain being 100% utilized by the farmers for irrigation prupose.. No final outlet of drain	NA
79	Bawani Khera	3.2	Kacha Drain (No Name)	3.2	Bawani Khera=BOD (8.2)	NIL, No discharge of industrial effluent	The treated waste water in the drain being 100% utilized by the farmers for irrigation prupose.. No final outlet of drain	NA
80	Tosham	2	Kacha Drain (No Name)	2	Tosham = BOD (7.2)	NIL, No discharge of industrial effluent	The treated waste water in the drain being 100% utilized by the farmers for irrigation prupose.. No final outlet of drain	NA
81	HIsar (HSVP Hisar Sec-14P, 14 P-II, 33-P)	5	Hisar Major	5	15 MLD HSVP, Dabra Hisar - pH = 8.14, BOD = 8.8, COD = 44, TSS = 16 15 MLD, Rishi Nagar, Hisar - pH = 7.92, BOD = 8.5, COD = 48, TSS = 17	0	Hisar Major	Already done & DPR for 15 MLD STP in Sector 24, Hisar under process

Data of OA No. 606								
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(D) Drains**					
		***Total sewage generation per day (in MLD) (1)**	**Sewage and Suldge flowing in open drains (Storm water drains/ concretised drains/ unlined/ katcha Drains) (No. of Drains) (5)**	**Flow in each drain (MLD) (6)**	**Quality / Characteristics of effluent (7)**	**Quantity of industrial effluent discharged in drain (MLD) (8)**	**Final point of discharge of drain (9)**	**Time bound action plan to prevent sewage discharge into drain (10)**
82	HIsar (HSVP Hisar Sec-1,4,3,5,MGA,PLA, 13P,15,16-17)	15	PHED drain for sector 1,4,3,5,MGA	15		0	PHED drain for sector 1,4,3,5,MGA	
83	HIsar (HSVP Hisar Sec 27-28, UE-II)	2.1	Abondened satrod mirka drain	2.1		0	Abondened satrod mirka drain	
84	HIsar (HSVP Hisar Sec 24)	0.45	NA	0.45		0	NA	
85	Hisar (HSVP Hisar Sec 9-11)	1.5	NA	1.5		0	NA	
86	Hisar (PHED)	61	NA	61	40 MLD STP PHED, Hisar = pH = 7.43, BOD = 6.8, COD = 44, TSS = 13 4 MLD STP PHED, Hisar = pH = 7.53, BOD = 72, COD = 268, TSS = 188 5 MLD STP PHED, Hisar = pH = 7.48, BOD = 7.6, COD = 48, TSS = 12 8 MLD STP, Satroad Hisar = pH = 7.93, BOD = 7.5, COD = 44, TSS = 15 15 MLD Rajgarh Road, Hisar = pH = 6.89, BOD = 7, COD = 40, TSS = 11	0	NA	NA
87	Narnaund	2.25	NA	2.25	4 MLD STP of PHED, Narnaund = pH = 7.93, BOD = 7.2, COD = 48, TSS = 16	0	NA	NA
	Grand Total	**2239.88**		**2214**				

Data of OA No. 606										
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(E) Sewage treatment and Utilization**							
		*Total sewage generation per day (in MLD) (1)	Installed treatment capacities of existing STPs (MLD) (11)	Utilisation capacity of existing STPs (MLD) (12)	Gap in sewage generation and treatment (MLD) (13)	Time bound plan to set up and operationalise STPs (14)	Performance of STPs with reference to standards (15)	Final point of discharge of treated effluent (16)	Level of Utilization of treated sewage (17)	Sludge generation (MTD) and its management (18)
Yamuna catchment										
1	Pataudi	3.2	4.5	3.2	0	Upgradation work is in progress which will be completed by 30.06.2026.	Non complying as on date.	No final discharge as water is consumed by farmer in their field	0.5	0.22 MTD Farmer use the sludge in Agriculture Land
2	Farrukhnagar	2.8	3	2.8	0	NA	Complying	Drain no. 8 Via STP Effluent Channel of Irrigation Departments	0.6	0.312 MTD Farmer use the sludge in Agriculture Land
3	Sohna	6	6	100%	NIL	Upgradation work is in progress likely to completed by 30.06.2026.	Non-complying	No final discharge as water is consumed by farmer in their field	100%	approximate sludge generation is 0.48 MTD agricultural purpose
4	Manesar	58.59	28	17	30.59	STP Maintained by GMDA	Under trial phase	Leg-III	Under trial phase	Under trial phase
5	Gurugram Leg-I	2	2	100%	09	2 MLD Bajghera will be operational by 30.06.2026	STP is constructed but will be operational by 30.06.2026	Najafgarh drain when the STP will be operational	Nil	STP not operational

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	Leg-II	20	20	50%	96	DPR of 100 MLD STP at sector 107, Dharampur Gurugram will be submitted by 31.05.2026	20 MLD, STP Jahajgarh:-BOD-7COD-44TSS-16	Najafgarh drain through village Dharampur	Nil	1.02 Tonne Per Day and sludge is utlized by local farmers for manure & agriculture purpose.
	Leg-III	313	313	100%	55.2	02 no. of STP of 220 MLD and shall be operational by 31.08.2027	1) 68 MLD, STP Dhanwapur:- BOD-7 COD-36 TSS-14 2) 50 MLD, STP Dhanwapur:- BOD-8 COD-40 TSS-10 3) 100 MLD, STP Dhanwapur:- BOD-55 COD-200 TSS-65 4) 4) 50 MLD STP Sector-48,	Najafgarh drain at village Dhankot thruogh Irrigation channel	143 MLD treated effluent is used in irrigation through irrigation chhannel	68.87 Tonne Per Day and sludge is utlized by local farmers for manure & agriculture purpose.

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							Behrampur Gurugram BOD- 7.4 COD- 40 TSS- 18 5) 120 MLD STP Sector-48, Behrampur Gurugram BOD- 7.2 COD- 36 TSS- 13			
6	Taraori	3.78	5.5	3.78	0	NA	BOD - 7.2 COD - 40 TSS - 15 Complying	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	0	Approximate 0.52 MTD sludge generated per day which is used by farmer for agricultural purposes
7	Indri	2.5	4	2.5	0	NA	BOD - 6.8 COD - 44 TSS - 13 Complying	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	0	Approximate sludge generated is 2.5 MTD and

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										farmers use sludge in agricultural land
8	Karnal	69.50	106	69.50	0	NA	1. 10 MLD STP, Gogripur, Karnal. BOD- 7.5 , COD- 48 , TSS- 13 - Complying 2. MC Karnal 8 MLD STP RK Puram KARNAL. BOD- 7.5 , COD- 49 , TSS- 13 - Complying 3. MC KARNAL STP 50MLD, Transport Nagar, Karnal. BOD- 12 , COD- 68 , TSS- 38 - Complying 4. PHED 02 MLD STP KACHHWA, VPO KACHHWA	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	0.00	Approximate sludge generated is15.77 MTD and farmers use sludge in agricultural land

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							KARNAL. BOD- 6.8 , COD- 44 , TSS- 13 - Complying 5. 8 MLD STP, KAMBOPURA KARNAL BOD- 6.4 , COD- 48 , TSS- 12 - Complying 6. 08 MLD STP, SHIV COLONY KARNAL. BOD- 5.2 , COD- 28 , TSS-9 - Complying 7. 20 MLD STP. PHOOSHGARH, KARNAL BOD- 6.2 , COD- 32 , TSS- 13 - Complying			
9	Nissing	2.54	4	2.54	0	NA	BOD - 9.2 COD - 68	INTO RIVER YAMUNA	0	Approximate 0.35 MTD

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							TSS - 27 Complying	THROUGH DRAIN NO. 02		sludge generated per day which is used by farmer for agricultural purposes
10	Assandh	3.95	5	3.95	0	NA	BOD - 7.6 COD - 48 TSS - 112 Complying	Asandh Sub Drain Leading to Hanshi Branch, Near village Budha Khera	0	Approximate 0.54 MTD sludge generated per day which is used by farmer for agricultural purposes
11	Nilokheri	2.62	6	2.62	0	NA	BOD - 6.8 COD - 36 TSS - 13 Complying	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	0	Approximate 0.36 MTD sludge generated per day which is used by farmer for agricultural purposes
12	Gharaunda	4.75	7	2.25	0	NA	BOD - 7.2 COD - 40	INTO RIVER YAMUNA	0	Approximate sludge

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							TSS - 13 Complying	THROUGH DRAIN NO. 02		generated is 3.75 MTD and farmers use sludge in agricultural land
			7	2.25	0	NA	BOD - 7.2 COD - 40 TSS - 13 Complying	INTO RIVER YAMUNA THROUGH DRAIN NO. 02	0	Approximate sludge generated is 3.75 MTD and farmers use sludge in agricultural land
13	Nuh	2.55	3.60	2.50	Nil	NA	BOD = 8.2 mg/l, COD = 32.2 mg/l , TSS = 17 mg/l, Feacal coliform = 79	Ujjina drain	2.5 MLD (Used for Irrigation purpose)	Approximate 1 ton sludge generated is used as manure in agricultural field
14	Ferozepur jhirka	3.01	5.00	2.70	Nil	NA	BOD = 8.2 mg/l, COD = 44 mg/l , TSS = 17 mg/l, Feacal coliform = 68	Natural creek in agricultural land of village Madapur to Ujina Drain	2.7 MLD (Used for Irrigation purpose)	Approximate 1 ton sludge generated is used as manure in agricultural field

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15	Punahana	2.8	4.5	2.7	Nil	NA	BOD = 7.6 mg/l, COD = 40 mg/l , TSS = 15 mg/l, Feacal coliform = 84	Pawsar drain to Ujina Drain	2.7 MLD (Used for Irrigation purpose)	Approximate 1 ton sludge generated is used as manure in agricultural field
16	Palwal	20	27.5	19.6	Nil	All STP are Operational	2 nos. of STPs non-complying with the following parameters: STP (10 MLD): BOD - 23, COD - 96, TSS - 52 STP (2.5 MLD): BOD - 15, COD - 88, TSS - 48	Palwal link drain and Janauli drain and finally into River yamuna		Approximate sludge generated is 0.67 MTD and and usage is for Agriculture land and Gardeneing
17	Hathin	2.4	4.5	2.7	Nil	All STP are Operational	Non comlplying as per HSPCB norms with the following parameters: STP (4.5 MLD): BOD - 75, COD - 306.4, TSS - 165	Gaunchi drain and finally into River Yamuna		Approximate sludge generated is 0.16 MTD and and usage is for Agriculture land and Gardeneing

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18	Hassan Pur	4.7	3	4.6	1.6	STP proposed for upgradation (31.12.2026)	Non comlplying as per HSPCB norms with the following parameters: STP (3 MLD): BOD - 12, COD - 68.4, TSS - 24	From STP, through Underground pipeline, and finally into river Yamuna		Approximate sludge generated is 0.21 MTD and usage is for Agriculture land and Gardeneing
19	Hodal	7	9	7.4	Nil	All STP are Operational	Non comlplying as per HSPCB norms with the following parameters: STP (9 MLD): BOD - 8.4, COD - 48, TSS - 16	Ujjina Drain and finally into river Yamuna	No utilization of STP treated water, direct discharge into drains	Approximate sludge generated is 0.24 MTD and usage is for Agriculture land and Gardeneing
20	Panipat	78.38	163.8	63.5	14.38	NA	All STPs are Complying	Drain No. 2 to River Yamuna	0	Sludge generatrated is used as manure by Farmers and in house at STP and sludge generated to CETP is desposed through GEPIL

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										(Quantity- 10 mt/day)
21	Samalkha	5.8	5	5	0.8	Technical Sanction obtained for 11 MLD STP Proposed for Samalkha Town (30/09/2028)	Complying	Drain No. 6 to River Yamuna	0	Sludge generatrated is used as manure by Farmers and in house at STP. (Qunatity-0.4 mtd/day)
22	Maham	4.5	5	4.5	0	NA	Complying	Into Mokhra Drain and finally into Drain No. 8	0	Sludge generatrated is used as manure by Farmers and in house at STP.
23	Rohtak	98	140.5	98	0	07 STPs (100.5 MLD) are Operational and complying and 01 STP (40 MLD Sunariya) is non complying	07 No. STPs complying & 01 No. STP non-complying	Into Drain No. 8 & KCB drain and finally into river Yamuna through Najafgarh Drain	0	Sludge generatrated is used as manure by Farmers and in house at STP
24	Kalanaur	3	3.5	3	0	NA	Complying	Into Mokhra Drain and finally into	0	Sludge generatrated is used as manure

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								Drain No. 8		by Farmers and in house at STP.
25	Sampla	3.5	4	3.5	0	NA	Complying	Into Paksama Drain and finally into KCB Drain	0	Sludge generatrated is used as manure by Farmers and in house at STP.
26	Gohana	9.58	11.3	9.58	0	30.06.2027	8.3 MLD complying & 3 MLD STP is non-complying as per HSPCB norms	Into Diversion Drain No. 8 and finally into River Yamuna	0	Approx. 45 MTD of sludge generated per month from 3 MLD STP. Approx. 75 MTD of sludge generated per month from 8.3 MLD STP. Farmers use the sludge in Agriculture land & balance will used in filling pits
27	Ganaur	17.57	7	7	10.57	NA	7MLD STP is	Into drain No.	0	Approx. 25 to 35

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							presently complying as per HSPCB norms.	6.		MT of sludge generated per month from 7 MLD STP. Farmers use the sludge in Agriculture land & balance will used in filling pits
28	Sonipat	68.4	55	55	13.4 (Not reaching to any STP.)	31.12.2027 (30 MLD STP proposed by SMDA)	30 MLD & 25 MLD capacity of STPs are complying as per HSPCB norms.	Into drain No. 6.	0	Approx. 280 MT of sludge generated per month from 30 MLD STP. Approx. 200 MT of sludge generated per month from 25 MLD STP. Farmers use the sludge in Agriculture land & balance will

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										used in filling pits
29	Kharkhoda	2.5	4.5	2	Nil	NA	4.5 MLD STP is presently complying as per HSPCB norms	In local drain which is further leading to diversion drain No. 8.	0	Approx. 1.5 Ton of sludge generated per month. Farmers use the sludge in Agriculture land & balance will used in filling pits.
30	Kundli	25.5	7.5	7.5	18	31.12.2027 (7.5 MLD STP proposed by SMDA).	7.5 MLD STP of HSVP is presently complying as per HSPCB norms.	Recycling/ reusing within Campus for Irrigation.	7.5	No sludge generated from 7.5 MLD STP.
31	Jagadhri	34.91	24	20.91	10.91	06.06.2027(19.5 MLD CETP is under construction)	Complying	Yamuna River	2	0.8-1 MTD Sludge per day generated . Used by farmers in field for agriculture use
32	Yamunanagar	99	65	47	52	06.06.2027 (77 MLD STP at Radaur Road yamunanagar is under	All STPs in yamunanagr city are Complying	Yamuna River (16 MLD)and Ditch Drain (	3 MLD	15 MTD perday of sludge generated from

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						construction)		31 MLD)		the STP & Used by farmers in field for agriculture use
33	Radaur	2.55	3.5	2.55	0	NA	Complying	Ditch Drain and Irrigation Department.	Use by Irrigation Department.for micro Irrigation	0.0008 MTD/perday of sludge generated from the STP & Used by farmers in field for agriculture use
34	Chhachhrauli	1.82	3	1.82	0	NA	Complying	Drain to Som River	1.82 MLD	0.60 MTD perday of sludge generated from the STP & Used by farmers in field for agriculture use
35	Sadhaura	0.6	3	0.6	0	NA	Complying	drains to yamuna	NIL	Approx 0.002 MTD/day sludge generated .Utilized by the STPs campus

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										and farmers in field for agriculture use
36	Faridabad	302	305	153	152	31/12/2026	all STPs are working as per HSPCB/CPCB Norms	drains to yamuna	37.5 mld Treated water is being used in Horticulture works agra canal and 100 MLD into Gaunchi drain	57.68-89.6 MTD per day sludge is generated which is used in Horticulture and Agriculture by nearby farmers
37	Charkhi Dadri	8.5	10	0	8.5	31/03/2026 for 2 no. of STPs under reconstruction/upgraadation	Non comlplying as per HSPCB norms (existing 2 No STP are under reconstruction and upgradation)	water is being used for irrigation purpose (except in rainy season drain 8)	treatment being done with oxidation pond and completely utilized for irrigation	0.35 MTD/day when oxidation pond cleaned , sludge is lifted by farmer for agriculture use
38	Beri	2.5	3	2.5	0	NA	Complying	Drain no. 8 via Bhagpur link drain	0	0.08 MTD/day,Farmers use the sludge in Agriculture land
39	Bahadurgarh	33.5	64	33.5	0	Only 18 MLD STP is noncomplying and	1. 18 MLD STP is noncomplying and is	Mugeshpur drain leading	0	6 mtd ,Farmers use the sludge

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						upgradation will be completed by 31.03.2027 and 36 MLD is complying	under upgradation in complying with standards(BOD (68). 2. 36 MLD is complying stp with BOD 8mg/l	to Najafgarh drain		in Agriculture land.
40	Jhajjar	8.1	10.5	8.1	0	NA	02 No. STPs are complying	Drain no.8 through Jhajjar link drain	0	Approximately 0.365 MTD dry sludge per day and Farmers use the sludge in as manure for agricultural activities.
Ghaggar catchment										
41	Barara	2.80	4	2.8	NA	NA	Complying	Discharge into Markanda river at Gheriri	Nil	Approx. 0.007 MTD/day. Used inside the premises for gardening and remaining are used by local village Farmers

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										in their Agricultural land
42	Naraingarh	3	3	1.26	1.24	NA	Complying	Barsot drain ultimate discharge into Markanda River.	Nil	Approx .002 MTD /day.Used inside the premises for gardening and remaining are used by local village Farmers in their Agricultural land.
43	Ambala City	54.5	40	20	29	31.12.2027	There are total 7 No. of STPs, out of which 6 are Complying and 01(Devinagar) is not complying as it is not upgraded to Tertiary Treatment	Various Drains which are ultimately discharging into River Ghaggar	Nil	Approx 0.09 MTD/day. Used inside the premises for gardening and remaining are used by local village Farmers in their Agricultural land.(As

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										reported by PHED, HSVP, MC)
44	Ambala Sadar	45	24.25	15.5	21	31.12.2027	There are total 6 No. of STPs, out of which 5 are Complying and 01(Devinagar) is not complying as it is not upgraded to Tertiary Treatment	Various Drains which are ultimately discharging into River Ghaggar	Nil	Approx 0.05 MTD/day. Used inside the premises for gardening and remaining are used by local village Farmers in their Agricultural land.(As reported by PHED, HSVP, MC)
45	Ratia	5.9	6.5	5.9	NA	NA	Complying as per HSPCB Norms	Treated effluent is discharged Into River Ghaggar and also used for irrigation	5.90 MLD used for Irrigation purpose	0.9 MTD/day and Farmers used the sludge in Agricultural fields.

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								purpose as per norms.		
46	Tohana	8.5	10	8.5	NA	NA	Complying as per HSPCB Norms	Treated effluent is discharged into River Ghaggar through RANGOI Nala AND IRRIGATION PURPOSE as per Norms	8.5 MLD used for Irrigation purpose	approx 1 MTD/day and Farmers used the sludge in Agricultural fields.
47	Jhakal Mandi	2.5	3	2.5	NA	NA	Found non complying as per previous inspection But chlorination etc is now used for the same	Treated effluet is discharged into River Ghaggar after treatment and used for irrigation purpose as per Norms	2.50 MLD used for Irrigation purpose	0.3 MTD/day and Farmers used the sludge in Agricultural fields.
48	Fatehabad	15.6	25	15.6	NA	NA	Complying as per HSPCB Norms	7.50 MLD used for minro	15.60 MLD used forIrrigationpurpo	1.326 MTD/day sludge of PHED

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								Irrigation and Balance 7.10 MLD Used irrigation purpose farmar on level. Treated effluent is discharged intoRiver Ghaggar through Nala as per NORMS and 1MLD used for irrigation of hsvp .	se	used by Farmers in Agricultural fields and 13 KG sludge of HSVP used in horticulture.
49	Bhuna town	2.3	8	2.3	NA	NA	STP is already functional for present sewage	2.30 MLD Used irrigation purpose farmar on level. Treatedeffluent isdischarged	2.30 MLDused forIrrigationpurpose	0.131 MTD/day and colected by farmer for agriclture purpose

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								intoRiver Ghaggarthrough Nala as perNORMS		
50	Narwana	6.9	9.25	6.9	0	Operational	2 MLD STP non complying 3.75 MLD STP non complying. 3.5 MLD STP non complying	Irrigation purpose	0%	Approx 0.62 MTD per day Dry Sludge collecting at STP. Use in Agriculture through local farmers
51	Uchana	3.35	4.5	3.35	0	NA	3 MLD STP complying 1.5 MLD STP complying.	Irrigation purpose	0%	Approx 0.31 MTD per day Dry Sludge collecting at STP. Use in Agriculture through local farmers
52	Jind	27	37	27	0	NA	5 MLD STP complying 7 MLD STP complying.	Kalwa-Kinana Drain	50%	Approx 2.51 MTD per day Dry Sludge collecting at

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							15 MLD STP complying 10 MLD STP complying			STP. Use in Agriculture through local farmers
53	Safidon	6.5	9	6.5	0	NA	9 MLD STP complying	Safidon drain	0%	Approx 0.67 MTD per day Dry Sludge collecting at STP. Use in Agriculture through local farmers
54	Cheeka	7.5	10	7.5	0	NA	Complying	Ghaggar Creek	26%	Approx 0.48 MTD per day Dry Sludge collecting at STP. Use in Agriculture through local farmers
55	Kaithal	25.72	37.5	25.55	0	NA	Complying	Amin Drain Kaithal Drain Manas Drain	30%	Approx 1.92 MTD per day Dry Sludge collecting at

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										STP. Use in Agriculture through local farmers
56	Kalayat	3.5	5	3.5	0	NA	Complying	Kapil muni drain	8%	Approx 0.4 MTD per day Dry Sludge collecting at STP. Use in Agriculture through local farmers
57	Pundri	3.25	3.5	3.25	0	NA	Complying	Jatheri Drain	4%	Approx 0.21 MTD per day Dry Sludge collecting at STP. Use in Agriculture through local farmers
58	Pai	1.75	3.5	1.75	0	NA	Complying	Jatheri Drain	6%	Approx 0.185 MTD per day Dry Sludge collecting at

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										STP. Use in Agriculture through local farmers
59	Keorak	1.50	3	1.5	0	NA	Complying	Kaithal Drain	0%	Approx 0.2 MTD per day Dry Sludge collecting at STP. Use in Agriculture through local farmers
60	Rajound	New STP 4 MLD plant under construction	4.00	0	4	31.12.2028	New STP 4 MLD plant under construction	Kaithal Drain	0%	New STP 4 MLD plant under construction
61	Siwan	New STP 4.5 MLD plant under construction	4.50	0	4.5	31.12.2028	New STP 4.5 MLD plant under construction	Sagar para	0%	New STP 4.5 MLD plant under construction
62	Shahbad	10.03	11.5	10.03	0	NA	Complying	Saraswati Drain	Nil	Sludge generated approx.1 MTD/day and

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										disposed to agriculture and landfills
63	Pehowa	7.85	8	7.85	0	Operational	Non Complying	Saraswati Drain	Nil	Sludge generated approx .0.75 MTD/day and disposed to agriculture and landfills
64	Thanesar	23.36	25	23.36	0	New STP proposed at Kheri Markanda of 12.5 MLD to be completed Upto December, 2027	Complying	Saraswati Drain	Nil	Sludge generated approx 1-1.5 MTD/day and disposed to agriculture and landfills
65	Kalka	7	4.75	4	2.25	1. No action plan submitted by the PHED. As they have mentioned that due to not availability of land, no time line is provided for construction of STP 2. Plan not	Complying	Jhajjra River	0	Approx 0.3 MTDSludge is utilized asfertilizer

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						provided for construction of CETP in HSIIDC, kalka				
66	Pinjore	1. Open drain of Pinjore town in Kaushlya River near Parwanoo By-pass (PKL-RDQ-008)	5	2.5	2.5	Operational	5 MLD STP Pinjore non-complying	Jhajjra River	0	1.5 cubic meter sludge generated per day and used as fertilizer by the farmer for agriculture.
		2. Open drain of Himsikha Colony, near (Bakshi wala B.H. DPS School) (PKL-RDQ-009)	0	0	1.05	STP of 2.2 MLD is under construction in Himshikha Colony	NA	Into Jhajjra River	0	NA
		3. Pinjore Drain before meeting Jhajjra River	NA	NA	NA	Not submitted by XEN PHED	NA	Into Jhajjra River	0	NA

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		behind H.MT (PKL-RDQ-010)								
		4. Discharge of Surajpur BCW before meeting Jhajjra River.(PKL-RDQ-011)	1.2	NA	1.2	Not submitted by XEN PHED	NA	Into Jhajjra River	0	NA
		5. Discharge of Mahadev Colony before meeting Jhajjra River (PKL-RDQ-012)	1.2	NA	1.2	Not submitted by XEN PHED	NA	Into Jhajjra River	0	NA
		6. Open Nallah/Drain in Bharon Ki Ser	1.2	NA	1.2	Not submitted by XEN PHED	NA	Into Jhajjra River	0	NA
		7. Jhajjra River	80	NA	80	Not submitted by XEN PHED	NA	Into Jhajjra River	0	NA

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		at Surajpur, Panchkula (PKL-RDQ-013)								
		8. Discharge of Village Chandimandir (Burajkottian flyover) into River Ghaggar (PKL-RDQ-018)	1.15	NA	1.15	Not submitted by XEN PHED	NA	Into Jhajjra River	0	NA
67	Panchkula									
	1. Outlet of Kharak Mangoli before meeting Ghaggar River (PKL-RDQ-019)	92	87.5	84	4.5	NA	15MLD STP, SEC-28, 39 MLD STP SEC-20, 18 MLD STP SEC-20, 9 MLD STP G.E, CHANDIMANDIR, 0.5 MLD NAGGAL,	ultimatlely falling into the river Ghaggar river	1) 2.1 MLD treated effuent from GE, STP, Chandimandi is used for irrigation purpose in Golf area in Cantt and	1) 300-350 kg per day Sludge generated by GE, STP, Chandimandir used for gardening and

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							0.5 MLD TOKA, 0.75 MLD KHATAULI, 0.75 MLD KOT, 0.75 MLD BILLA, 0.75 MLD SUKHDARSHANPUR, 1 .5 MLD SAKETRI, 1 MLD RAMGARH, All are complying		Arboriculture Purpose. 2). 17 MLD treated effuent from Sec-20, STP, Panchkula is used for green belt area. 3). 4 MLD treated effuent from Sec-28, STP, Panchkula is used for green belt area	Aboriculture inside cantt area. 2) 13.5 Ton sludge generated by 11 STPs used for agriculture by farmers. 3). 4000 kg per day sludge generated by Sec-20. STP and used for Horticulture purpose in green belt area. 4) 1200 kg per day sludge generated by Sec-28, STP and used for Horticulture purpose in green belt area

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	2. Storm water drain near Sec-25 & Sec-26 round about having outfall in Ghaggar River (having discharge from Moginand, ITBP, Police Lines) (PKL-RDQ-020)	No estimatation given	0	0	0	No Plan Submitted by MC, PKL	NA	into river Ghaggar river	NA	NA
	3. Storm water drain near Sec-27 & Sec-28 divided road having outfall in Ghaggar River (having discharge of Ramgarh) (PKL-RDQ-021)		0	0	0	No Plan Submitted by HSVP	NA	into river Ghaggar river	NA	NA
	4. Discharge of Kakrali village before meeting River Ghaggar (PKL-RDQ-025)		0	0	0	SDM Kalka directed XEN, HSVP to remove the illegal encroachments and get illegal sewer connections untapped and submit the report within 07 days	NA	into river Ghaggar river	NA	NA
	5. Discharge of Sec-21, Panchkula & Juggies of Peer Muchalla near Panchkula-Peermuchalla		0	0	0	No Plan Submitted by HSVP	NA	NA	NA	NA

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	Border (PKL-RDQ-026)									
	6. Sewage discharge of Sec-14 and Sec-15 Panchkula near IA, Ph-1 before meeting singh nallah choe. (PKL-RDQ-036)		0	0	0	No Plan Submitted by HSVP	NA	NA	NA	NA
	7. Drain behind Industrial Area, Ph-1, Panchkula (Behind Plot No. 393, IA, Ph-1, Panchkula) having discharge of Abheypur (PKL-RDQ-037)		0	0	0	survey by PHED for lying of sewer line at village Barwala is complete and DPR is under preparation	NA	into river Tangri finally falling into River Markanda	NA	NA
	8. Bir Ghaggar Village Drain/Nallah		0	0	0	survey by PHED of sewer network and preparation of DPR has been allotted. The work for survey of sewerage network will be started soon	NA	into river Tangri finally falling into River Markanda	NA	NA
	9. Storm water channel having discharge of Barwala town having outfall in Tangri River		0	0	0	Estimate for construction of STP of capacity 10 MLD has been prepared and transfer of land between HSVP and	NA	into river Ghaggar through Sukhna Choe	NA	NA

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						PMDA under process				
	10. Open drain having discharging of Raipur Rani town having outfall in Tangri River.		0	0	0	Estimate for construction of STP of capacity 10 MLD has been prepared and transfer of land between HSVP and PMDA under process	NA	into river Ghaggar through Sukhna Choe	NA	NA
68	Mandi Dabwali	11	16.5	11	NA	NA	Complying As per HSPCB Norms	Irrigation purpose	100%	0.4 MTD per day Used by farmers for agriculture
69	Kalanwali	3.00	9.5	3	NA	NA	Complying As per HSPCB Norms	Irrigation purpose	100%	0.375 MTD per day Used by farmers for agriculture
70	Sirsa	44.5	55.0	44.5	NA	NA	Complying As per HSPCB Norms	Irrigation purpose	100%	4.535 MTD per day Sludge used for Horticulture and agriculture
71	Rania	4.5	6	4.5	NA	NA	Complying As per HSPCB Norms	Irrigation purpose	100%	0.55 MTD Used by farmers for agriculture
72	Ellenabad	6.5	7.5	6.5	NA	NA	Complying As per HSPCB Norms	Treated wastewater is utliziled by	4 MLD treated wastewater utlizised by	690 Kg per day Sludge used for Horticulture and

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								farmers for irrigation as per requirement and rest discharge into the river ghaggar through pipeline	farmers	agriculture
	Other Areas									
73	Rewari	45.97	48	48.31	0.5	operational	Non-complying	Masani Barrage (Sabi River)	Irrigation	Farmers and Gardening
74	Sub Division Engineer HSVP (Narnaul)	1.5 MLD	5	1.5	3.5 MLD	NA	Compliant	Irrigation Department	Irrigation Department	Manure
	SDE, PHED, Mahendergarh 6.5 MLD	5.5 MLD	6.5	5.5	1 MLD	STP is operated on TTP Technology	As per HSPCB latest parameters	As STP campus	70%	1.8 MLD and dispose to nearby farmers
	Executive Engineer, PHED Narnaul Division No. 2, Narnaul	7 MLD	7.5	7	0.5 MLD		STP is under upgradation	Irrigation lifting station near HSVP STP plant Sekhpura	100%	0.2 MTD per day and being taken by local farmers
75	Bhiwani	39	50	39	Nil	Nil	1. 10 MLD Dhana	The treated	100% utilzation of	5MTD/day.use

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							ROad Phase 1= Non Complying 2. 10 MLD, Dhana Road, Phase-II = Non Complying 3. 15 MLD Dadri Road Phase 1 = Complying 4. 15 MLD Dadri Road Phase II = Complying	waste water dischares in the drain mentioned at coloum no 5 and being 100% utilized by the farmers for irrigation prupose.. No final outlet of drain	treated effluent by farmers for irrigation purpose.	in premises of STP for holticulture activities and also used by farmers for agriculture
		4	10	4	Nil	Nil	10 MLD HSVP-Complying	The treated waste water dischares in the drain mentioned at coloum no 5 and being 100% utilized by the farmers for irrigation prupose.. No final outlet of	100% utilzation of treated effluent by farmers for irrigation purpose.	0.4 MTD/day.use in premises of STP for holticulture activities and also used by farmers for agriculture

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								drain		
76	Siwani	3	4	3	NA	NA	As per HSPCB Norms .STP Parameter results are compliance	The treated waste water dischares in the drain mentioned at coloum no 5 and being 100% utilized by the farmers for irrigation prupose.. No final outlet of drain	100% utilzation of treated effluent by farmers for irrigation purpose.	approx 1.26 MTD per month dry sludge. Farmers use the sludge in Agriculture land.
77	Loharu	3	3.5	3	NA	NA	As per HSPCB Norms .STP Parameter results are compliance	The treated waste water dischares in the drain mentioned at coloum no 5 and being 100% utilized by the farmers for irrigation	100% utilzation of treated effluent by farmers for irrigation purpose.	approx 1.35 MTD per month dry sludge. Farmers use the sludge in Agriculture land.

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								prupose.. No final outlet of drain		
78	Bawani Khera	3.2	4.5	3.2	NA	NA	As per HSPCB Norms . STP parameter results are compliance	The treated waste water dischares in the drain mentioned at coloum no 5 and being 100% utilized by the farmers for irrigation prupose.. No final outlet of drain	100% utilzation of treated effluent by farmers for irrigation purpose.	approx 1.125 MTD per month dry sludge. Farmers use the sludge in Agriculture land.
79	Tosham	2	3	2	NA	NA	As per HSPCB Norms . STP parameter results are compliance	The treated waste water dischares in the drain mentioned at coloum no 5 and being 100% utilized	100% utilzation of treated effluent by farmers for irrigation purpose.	approx 0.855 MTD per month dry sludge. Farmers use the sludge in Agriculture land.

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								by the farmers for irrigation prupose.. No final outlet of drain		
80	HIsar (HSVP Hisar Sec-14P, 14 P-II, 33-P)	5	30	30	10	Already done & DPR for 15 MLD STP in Sector 24, Hisar under process	Complying	Hisar Major	100% Utilization in irrigation purpose	Fertilization and landfilling in vacant space of STP
81	HIsar (HSVP Hisar Sec-1,4,3,5,MGA,PLA,13P,15, 16-17)	15						PHED main sewerline for sector 1,4,3,5,MGA 15 MLD STP Village Dabra for balance sectors	100% Utilization in irrigation purpose	Fertilization and landfilling in vacant space of STP
82	HIsar (HSVP Hisar Sec 27-28, UE-II)	2.1						Abondened satrod mirka drain	100% Utilization in irrigation purpose	landfilling in vacant space of STP
83	HIsar (HSVP Hisar Sec 24)	0.45						Nil	100% Utilization in irrigation purpose	Fertilization and landfilling in vacant space of STP

Data of OA No. 606										
Sr. No.	**(A) Name of ULB**	**(B) Sewage Status Estimation and Measurement MLD**	**(E) Sewage treatment and Utilization**							
		*Total sewage generation per day (in MLD) (1)	Installed treatment capacities of existing STPs (MLD) (11)	Utilisation capacity of existing STPs (MLD) (12)	Gap in sewage generation and treatment (MLD) (13)	Time bound plan to set up and operationalise STPs (14)	Performance of STPs with reference to standards (15)	Final point of discharge of treated effluent (16)	Level of Utilization of treated sewage (17)	Sludge generation (MTD) and its management (18)
84	Hisar (HSVP Hisar Sec 9-11)	1.5						15 MLD STP Village Dabra	100% Utilization in irrigation purpose	landfilling in vacant space of STP
85	Hisar (PHED)	61	72	61	NA	NA	Complying	Hisar Multipurpose Drain	100% Utilization in irrigation purpose	Agricultural fields.
86	Narnaund	2.25	4	4	NA	NA	Complying	Moth Drain	100% Utilization in irrigation purpose	Agricultural fields.
	Grand Total	**2239.88**	**2374.7**	**1257.06**						**803.8175**